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REVISED SUBMISSION OF THE GOVERNMENT OF GUJARAT

IN THE MATTER OF NGT OA 606/2018 (PB)

Dated 05/05/2026

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 606 OF 2018

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

(IN RESPECT OF STATE OF GUJARAT)

AFFIDAVIT ON BEHALF OF STATE OF GUJARAT

I, M. K. Das, adult, having my office at Block No. 1, Sardar Bhavan Sachivalaya, Gandhinagar, Gujarat do hereby solemnly affirm and state on oath as under:

1. I am serving as Chief Secretary to the Government of Gujarat. I have perused the orders passed in Original Application No 606 of 2018 and particularly the order dated 1.09.2025 passed by the Hon'ble Tribunal. The record containing information sought to be submitted to the Hon'ble Tribunal has been placed before me and I have acquainted myself with the information contained in the record. I am therefore familiar with the facts of the case and am competent to make the present affidavit.

SOLID WASTE MANAGEMENT

2. There was legacy waste of 255 lacs metric tons as on 31.12.2022 in the urban areas in the State of Gujarat. In the last report submitted to this Hon'ble Tribunal, which came to be considered at the hearing held on 01.09.2025, it was mentioned that 35.96 lac metric ton out of 296.15 lac metric ton of legacy waste remained pending for being processed. Post the last report, a total of 23.24 lac metric ton of legacy waste has been processed and as on date about 12.72 lac

MAMLATDAR & EXECUTIVE MAGISTRATE GANDHINAGAR

metric ton of legacy waste remains pending for processing. During this period, an additional daily unprocessed waste of 2.01 lac metric ton got accumulated and added to the legacy waste due to gap in processing capacity. The total of 14.73 lac metric tons of existing legacy waste is expected to be processed, in its entirety, by 31.12.2026.

3. The daily solid waste generation across all urban areas in the State of Gujarat as on date is 11,269 tones per day (TPD), which includes waste generated across 169 ULBs, comprising 8 Municipal Corporations, 149 Municipalities, 9 newly formed Municipal Corporations (upgraded from 11 Municipalities to 9 Municipal Corporations) and 3 newly constituted Municipalities. The increase in the quantum of daily generated solid waste from the figures mentioned in the earlier report is primarily because of expansion of the existing area of Municipal Corporation and Municipalities; and due to the formation of three new Municipalities.

4. The report bifurcates the wet waste and dry waste of the total waste generation. Of the total daily generated waste, the wet waste is 5797 TPD. An amount of 4624 TPD of wet waste is generated in the Municipal Corporation area and 1,173 TPD is generated in areas falling within the limits of Municipalities. As against the daily wet waste generation of 5797 TPD, the total capacity of the composting plants stands at 4,933 TPD and that of bio-methanation plants stands at 417.30 TPD. The process of enhancing capacity of existing composting plants as also setting up new composting plants, particularly in areas which have now been covered under the newly formed Municipalities or expanded area of the Municipal Corporation has begun, and the capacity is proposed to be increased to 6577.47 TPD.

5. The dry waste generation is 5,084 TPD, with 3,854 TPD waste being generated in the Municipal Corporation area and 1,230 TPD waste being generated in Municipality area. The dry waste generated daily is processed on every day basis. Nevertheless, efforts are underway to strengthen the existing dry waste processing facilities and also

augment the processing capacity by upgradation of existing facilities or creation of new facilities.

6. As mentioned in the previous report, there are a total of 05 Refused Derived Fuel Plants for generating fuel from combustible waste fraction of solid waste, functioning at Vadodara, Surat, Bhavnagar, Vapi and Dabhoi. The cumulative capacity of these 05 plants is 2,222 TPD. I state that constant efforts are being made to grow the cumulative capacity of these plants.

7. As stated in the last report, there exist 02 Waste-To-Energy plants in the State of Gujarat, one at Jamnagar and other one at Ahmedabad. The capacity of the Jamnagar facility is 600 metric tons in which 100 metric tons of dry waste is being processed to refuse derived fuel. The plant at Ahmedabad has a capacity of 1000 metric tons. These plants generate about 13 MW electricity.

8. The residual solid waste and the inert waste, about 388 TPD, is safely disposed of in the 08 sanitary land fill sites. Previously, the capacity of these sanitary land fill sites stood at 43.58 lac metric tons. Today, the same stands enhanced to 91.24 lac metric tons. Also, it is proposed to create 42 new sanitary land fill sites by adopting a cluster approach.

9. All the data and information of solid waste management in the urban areas, urban local body wise, is furnished in the prescribed format for perusal of the Hon'ble Tribunal.

10. There is a marginal gap in the daily waste generation and the daily collection of such waste by the waste collecting agency, primarily because not all the daily generated waste within the limits of the Municipal Corporation or the Municipalities is getting collected by the appointed waste collecting agencies. The reasons are varied, and range from lack of public awareness to store and place the waste at a pre-defined place, indiscipline amongst a certain class of populace and inaccessibility of some areas. Every effort is being made by way of holding and conducting awareness camps and campaigns under the Swachh Bharat Mission Urban (SBMU) and educate the general

public about ways to reduce generation of waste as also about how to handle such waste so that it can be properly collected for processing. Necessary funds are being allocated to the Urban Local Bodies for carrying out periodic cleanliness drives and engaging with the local population so as to make them strive for better hygiene in their own surroundings.

11. In the order dated 1.09.2025, this Hon'ble Tribunal had directed submission of details of waste generation, its treatment and disposal specific to each Urban Local Body. The ULB wise details have been provided in the accompanying report.

12. The details of wet waste collection, processing and its disposal for each ULB have also been furnished in the accompanying report. The Hon'ble Tribunal had ordered disclosure to be made "on performance of four Biomethanation plants of 417.3 TPD capacity (page 2939) in terms of yield of biogas, slurry management and performance of bio-digesters." The said details have been mentioned in the report.

13. There are 05 Refused Derived Fuel Plants operational in Surat, Vadodara, Bhavnagar, Vapi and Dabhoi with cumulative capacity of 2222 tons per day. Each of these plants is performing at near optimal capacity, and the performance details of each plant have been disclosed in the report.

14. The compliance and performance details of the Waste-To-Energy plants at Ahmedabad and Jamnagar, viewed against the Consent to Operate these plants granted by the State Pollution Control Board have been given in the report. As per the inspection report of the State Pollution Control Board, Jamnagar plant is currently engaged in pre-processing of dry waste generating refuse derived fuel. Moreover, as per the instructions of Hon'ble NGT, the state had conducted ground truthing of Jamnagar WTE Plant during which it was observed that only pre-processing of dry waste is undertaken to generate RDF. At present WTE plant is nonfunctional, therefore the bottom ash/fly ash is not generated.

15. The extent of land recovered by processing the legacy waste, along with geo code, has been provided in the report. Significantly, an area of 826.06 acres has been reclaimed after being cleared of the waste heaps and the same is proposed to be utilized for making a green cover in the area.

LIQUID DOMESTIC WASTE MANAGEMENT

16. A total of 212 Sewage Treatment Plants (STPs) are functioning across 08 Municipal Corporations and 158 Municipalities. The total treatment capacity of these plants is 6124 MLD. As on date, about 4,504 MLD of liquid waste is treated in these plants. The gap in processing of liquid waste in the urban areas has reduced and now stands at 399 MLD.

17. At present, there are 169 Urban Local Bodies (ULBs) in the State of Gujarat, comprising 149 Municipalities, 9 newly constituted Municipal Corporations (formed through the upgradation and consolidation of 11 Municipalities into 9 Municipal Corporations), and 3 newly notified Municipalities. Further, the State Government has also undertaken jurisdictional expansion of certain existing Municipal Corporations and Municipalities (Municipalities). The civil construction work of 07 new STPs, all of them in Municipality area, is almost complete and each of these plants is expected to go in operation mode by June 2026. About 31 STPs, spread across newly created Municipal Corporation and existing or newly created Municipalities, are at different stages of planning and construction and will be commissioned stagewise.

18. The State Government is making sustained efforts under the Swarnim Jayanti Mukhya Mantri Saheri Vikas Yojna (SJMMSYV) and AMRUT 2.0 schemes as well as under the Janbhagidari scheme, to connect more and more households with the drainage lines and ensure proper processing of domestic sewage. Since last hearing a total 461,671 new households have been connected with the existing drainage system, and today the waste generated from these houses gets properly treated at the Sewage Treatment Plants. The State Government is presently executing 57 projects for connecting the

households with the existing drainage network or laying down a new network of drain pipes connecting the households with the STPs. Additionally, decentralized sewage treatment systems (DSTPs) are being placed at strategic locations under the administrative control of ULBs, particularly where there is noticeable growth in population. Also, such DSTPs are being considered as supplements to meet the existing sewage treatment needs pending expansion or augmentation of sewage treatment capacity of the currently functional STPs.

19. A State-level policy titled "Guidelines for Installation of Modular STPs" has been prepared and published to promote and scale up the adoption of decentralized sewage treatment systems (DSTPs) across Municipal Corporations. The said guidelines are intended to facilitate faster augmentation of treatment capacity through modular and scalable installations, particularly in emerging growth pockets and areas. It is further submitted that, pursuant to the said guidelines, decentralized STPs have already been established in 02 Municipal Corporations, and the State is taking further steps to expand such installations in a planned manner, so as to strengthen overall sewage treatment capacity and improve treatment coverage alongside ongoing sewerage network and STP augmentation works.

20. A total of about **1,241 MLD** of treated waste water is reused in various sectors like land scaping, irrigation and industries. A comprehensive Urban Water Reclamation policy is nearly finalised and shall soon be announced by the State Government, so as to promote and encourage reuse and recycling of treated wastewater generated from Sewage Treatment Plants (STPs) across Urban Local Bodies. This initiative will markedly up the existing levels of reuse of treated wastewater and thus contribute to sustainable water resource management as also reduce consumption of freshwater for industrial activities, lot of farming, agricultural, landscaping and even in construction activities.

21. The household connections, sewage quantity, treatment and disposal details for each ULB are mentioned in the report. The order dated 1.09.2025 records an observation of the Hon'ble Tribunal that about

100 ULBs "do not have sewage treatment facilities or having inadequate existing facilities requiring enhancement in capacities". The details of the STPs proposed to be set up, particularly the current status of their works and the time when they are expected to be completed and operationalized, have been mentioned in the report. Every effort is being made by the ULB, under supervision of the State Government, to ensure that the time lines for completion of the project work are strictly adhered to and that the STPs become functional at the earliest.

22. This Hon'ble Court had noticed that the test reports of STPs, in some cases, did not disclose the value of FC. Due care has been taken to mention the FC and all the other relevant parameters in the test reports for every STP submitted along with the report.

23. The details of the Consent to Operate granted by the State Pollution Control Board to the STPs have been mentioned in the report. All the STPs are constantly monitored and the output results are continually examined by the State Pollution Control Board. The conditions for operation are generally complied with, and any direction by the State Pollution Control Board upon noticing non-compliance is immediately attended to by the ULB and appropriate and necessary remedial and rectification steps are taken by the ULB to ensure strict compliance with the operating and performance conditions.

RING FENCE ACCOUNT

24. The break of allocation of funds to each ULB from the corpus of Rs. 2100 crores is mentioned in the report, and further information is provided as regards the works or projects on which such funds have been expended by the concerned ULBs. The time line for completion of the funds works has also been mentioned in the report.

CONCLUSION

25. I submit that the State of Gujarat remains committed to ensuring proper management of solid waste and liquid waste in the urban areas and has been sincerely striving to clear the legacy waste and

parallelly build capacity to process the entire quantity of daily generated waste in the urban areas. The State Government assures to comply with all reasonable directions that may be issued by the Hon'ble Tribunal for better management of solid and liquid waste within the State of Gujarat.

DEPONENT

VERIFICATION

Verified on this 18th day of March, 2026 at Gandhinagar that the contents of the above affidavit are true and correct to the best of my knowledge and information derived from the record and placed before me and which I believe to be true and correct, that nothing stated therein is false and nothing material has been concealed therefrom.

DEPONENT

S.No. 105/2026
Solemonit affirmed by
Shri. M. K. Das
who is identified by
Shri. Maharshi Joshi
whom I know personally
Dt. 18/03/2026

Executive Magistrate
Gandhinagar

2. STATUS OF SOLID WASTE MANAGEMENT IN GUJARAT

In 169 ULBs (17 Municipal Corporations & 152 Municipalities), the total quantum of solid waste generation is 11,269 TPD as detailed below: -

Table 2: Solid Waste Generation in Gujarat

Total Waste Generation (TPD)	Wet Waste (TPD)	Dry Waste (TPD)	Inert and Silt (TPD)
11,269	**5,797**	**5,084**	**388**

Table 3: The status of Solid Waste Management in Gujarat

Details	Sep-25	Feb- 26
Quantity of waste generated (TPD)	10,997	11,269
Quantity of Door-to-Door Collection (TPD)	10,997	11,042
Quantity of waste Collected & Transported (TPD)	10,997	11,042
Quantity of waste processed (TPD)	**9,947 (90.45%)**	**10,347 (91.81%)**

2.1 Abstract of Solid Waste Management in Gujarat

(1) Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste (TPD)			(4) Waste collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
		Biodegradable	Dry/ Recyclable	Inert			
Urban (169 ULBs)	11,269	5,797	5,084	388	11,042	11,042	Processing Plants/ Dumpsites at respective ULBs

* **Based on ULB-wise generation and breakup details given in the Annexure – 1 (SWM).**

7) Waste Processing					
(A) 7.1) Composting					
a) Intake quantity	**b) Method adopted**	**c) Output quantity as Compost**	**d) Quality**	**e) Residue and Rejects and Management**	**f) Utilization of compost**
4933 TPD	Anaerobic/ Aerobic composting **(Pit composting, Vermi composting, Windrow Composting**	1370 TPD	As per Schedule II (a) of MSW Rules 2016 & tested by	Sent to SLF / Dumpsites	Self-utilised by ULBs in their parks & gardens, sold to farmers to be

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	& Organic Waste Converter)		accredited laboratories		utilised in agriculture

*** Based on the ULB-wise details of composting of solid waste given in the Annexure – 2 (SWM).**

7) Waste Processing				
(B) 7.2) Refuse Derived Fuel				
i) Capacity of Plant	**ii) Sources of waste for making RDF**	**iii) RDF Produced**	**iv) Residue / Reject management**	**vi) Utilization of RDF**
2222 TPD	MRF facility (Segregated non-recyclable dry waste)	1086 TPD	Disposed in Landfill cell	Utilization as alternative fuel in industries like cement factories, boiler industries, etc.

*** Based on the ULB-wise details of Refuse Derived Fuel given in the Annexure – 3 (SWM).**

7) Waste Processing					
(C) 7.3) Waste to Energy (Thermal / Methanation route)					
a) Plant capacity	**b) Daily inputs of feed**	**c) Sources of waste**	**d) Output (Energy)**	**e) Residue / Rejects management**	**f) Fly ash and Bottom Ash management**
1600 TPD	1025 TPD - Non-recyclable waste & MSW waste	Refuse Transfer Station (RTS)/ Material Recovery Facility (MRF)	13 MW	Disposed in Landfill Cell	Used in construction of Dholera Expressway and disposed in SLF

* **Based on the ULB-wise details of Waste to Energy given in the Annexure – 4 (SWM).**

7) Waste Processing			
(D) 7.4) Other Processing (Material Recovery Facilities)			
a) Quantity of inputs	**b) Quality of inputs**	**c) Products and it's utilization**	**d) Residue / Reject management**
2709 TPD	Dry waste	Output Products: Plastic, Paper, Cardboard, Clothes, Metal and Glass are Recycled by Authorized Recyclers agencies and scrap vendors & non-recyclable material send to	Processing rejects sent to Sanitary landfill/Dumpsite

		RDF plant, Waste to energy plant & Cement industries	

***Based on the ULB-wise details of Material recovery facilities given in the Annexure – 5 (SWM).**

7) Waste Processing			
(D) 7.4) Other Processing (Bio-methanation Plant)			
a) Quantity of inputs	**b) Quality of inputs**	**c) Products and it's utilization**	**d) Residue / Reject management**
417.30 TPD	Bio-degradable/Organic waste	Biogas and organic fertilizer	Processing rejects sent to Sanitary landfill/Dumpsite

***Based on the ULB-wise details of Bio-methanation given in the Annexure – 6 (SWM).**

8. Gap in Waste generation and Processing	**Time bound plan to fill up the Gap**
923 TPD	**Month wise fill up the gap time bound plan as below:** a) April 2026 – 308.12 TPD b) May 2026 – 456.55 TPD c) June 2026 – 277.59 TPD d) July 2026 – 211.27 TPD

***Based on the ULB-wise details of waste processing gap & time bound plan to fill up gap given in the Annexure – 7 (SWM).**

9. Legacy Waste								
1) Number of legacy waste dump sites	**2) Quantity of legacy waste reported on 17.10.2024**	**3) Present quantity of legacy waste**	**4) Daily legacy waste being added as unprocessed waste**	**5) Quantification and utilization of out of Bioremediation and bio mining**				**6) Gap in legacy waste remediation and time bound plan**
				Digested material	**Plastics**	**Rubber**	**Inert and others**	
173	298.08 Lakh MT	(1) 12.72 Lakh MT (legacy waste) (2) 2.01 Lakh MT (unprocessed daily waste added)	923 TPD	75.49 Lakh MT	48.95 Lakh MT	1.07 Lakh MT	161.15 Lakh MT	Work ongoing in ULBs for remediation of unprocessed dumped waste with daily added waste. Tentative completion date - Dec 2026.

		Total = 13.20 Lakh MT						

***Based on the ULB-wise details of Legacy Waste Remediation is given in the Annexure – 8 (SWM).**

10. Ring Fence Account				
1) Amount to be ring fenced	**2) Whether single dedicated account has been opened**	**3) Date of opening account**	**4) Amount utilized**	**5) Plan of utilization**
Rs. 90 Cr	Yes	18.03.2023	Rs. 90 Cr	Legacy waste remediation work

*** ULB-wise details of Ring Fence Amount given in the Annexure – 9 (SWM).**

2.2 Steps taken by the Government of Gujarat

The Government of Gujarat has been implementing the Swachh Bharat Mission (Urban) programme in a comprehensive and mission-oriented manner with the vision of establishing Gujarat as a model State in sustainable and scientifically managed urban sanitation and solid waste management, in alignment with the roadmap for "Viksit Gujarat @2047."

The State has undertaken significant policy, institutional and infrastructure level interventions to ensure 100% door-to-door waste collection, source segregation of municipal solid waste, scientific processing and safe disposal of waste, along with the elimination of Garbage Vulnerable Points (GVPs) across Urban Local Bodies (ULBs).

In order to strengthen waste management systems, the State has given O & M for solid waste Processing, also under planning to give assistance for door-to-door waste collection, developed solid waste processing plants and established Compressed Biogas (CBG) plants, thereby promoting resource recovery and sustainable waste management practices.

The State has also successfully undertaken large-scale legacy waste remediation activities, whereby more than 286 lakh MT of legacy waste have been processed, resulting in the elimination of long-standing dumpsites and improvement of the urban environment.

Our 169 ULBs have achieved Open Defecation Free (ODF) status, while several ULBs have further progressed to ODF+, ODF++, Water+ and Garbage Free City certifications, reflecting the State's sustained commitment to sanitation excellence.

The State of Gujarat has also demonstrated commendable performance at the national level, securing 3rd rank in Swachh Survekshan 2024–25, which reflects the continuous efforts made by the State Government, Urban Local Bodies and citizens towards maintaining urban cleanliness and environmental sustainability.

Various progressive initiatives such as Safaivera Protsahan Yojana, Nirmal Path Yojana, transformation of Garbage Vulnerable Points, sanitation incentive programs for Safai Karmacharis and large-scale citizen participation campaigns have further strengthened sanitation governance and community engagement.

Ahmedabad Municipal Corporation has achieved the **'Cleanest City in India'** award in million-plus population category, showcasing its unwavering commitment to cleanliness and sanitation.

- Ahmedabad topped the rankings among cities with a population of over 10 lakhs.
- This marks a historic achievement, as Ahmedabad rose from 15th place in 2015 to the top spot in 2025.

Surat Municipal Corporation and **Gandhinagar Municipal Corporation** has made their mark in **'Swachh Super League'** cities, while **Vadodara Municipal Corporation** has made its way to be a **'Promising Swachh Shaher'**.

10. Ring Fence Account				
1) Amount to be Ring Fenced	**2) Whether single dedicated account has been opened**	**3) Date of opening account**	**4) Amount utilized**	**5) Plan of utilization**
Rs. 2100 Crore	**Yes**	**26.03.2023**	**Rs. 1213.98 Cr**	**Attached as Annex - III**

*** ULB-wise details of Ring Fence Amount for Solid Waste Management is given in the Annexure – 9 (SWM).**

***Details for Liquid waste management are given in Annex - III.**

Sewage Management of ULBs in The State

(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers		
	Total Sewage Generation per day (in MLD) (1)	Targeted Household to be connected to sewers (2)	Households connected (3)	Time targets to complete connectivity (Gap in connectivity) (4)
Attached as Annexure-I	4,903	8,314,324	7,693,604	Attached as Annexure -I

(D) Drains					
Sewage and Sullage flowing in open drains (Storm water drains / concretized drains /unlined/katcha drains) (No. of drains) (5)	Flow in each drain (MLD) (6)	Quality /Characteristics of effluent (7)	Quantity of industrial effluent discharged in drain(MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent sewage discharge into drain (10)
Attached as Annexure -I					

(E)Sewage treatment and Utilization							
Installed Treatment capacities of existing STPs (MLD) (As on Today) (11)	Utilization capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalize STPs (14)	Performance of STPs with reference to Standards (15)	Final point of discharge of treated effluent (16)	Level of Utilization of Treated sewage (17)	Sludge generation and its Management (18)
6,125	4504	399	Attached as Annexure -I				

It is respectfully submitted that Bodeli, Bechraji and Tarapur have recently been constituted as new Municipalities. Further, 11 Municipalities have been restructured and integrated into 9 newly formed Municipal Corporations. These newly constituted Municipal Corporations comprise areas of outgrowths, erstwhile Gram Panchayats, and the merger of existing Municipalities and nearby villages, resulting in an expanded jurisdiction and increased urban service coverage.

It is further submitted that, in view of the recent administrative restructuring and expansion of jurisdictional areas, a detailed survey and assessment of the Underground Drainage (UGD) network, sewage generation and required treatment capacity is presently under progress. Based on the outcome of this survey, appropriate planning and development of Sewage Treatment Plants (STPs) and augmentation of sewerage infrastructure will be undertaken to ensure adequate sewage collection and treatment facilities in these Urban Local Bodies.

Compliance related to Liquid Waste Management
related issues, to observations by NGT hearing dated 01.09.2025

(A) Sewage Management

No.	Observations	Compliance
1.	For treatment of 4,316 MLD of sewage, 192 STPs are operational with treatment capacity of 6,027 MLD in 8 corporations and 158 Nagarpalika. Details of sewage quantity ULB wise, household connections, treatment and disposal will be disclosed in the next report.	The figure of 4,316 MLD represents the utilized sewage treatment (actual sewage treated) through existing STPs as on September 2025. In compliance with the direction for ULB-wise disclosure, the State is enclosing and disclosing data through annexure - I as the following sections: ● Section -A : Names of ULBs ● Section -B: Sewage Status Estimation/Measurement; ● Section -C: Sewage Conveyance/Sewers including targets and household connections; ● Section -D: Sewage/Sullage in open drains including inventory and flow; and ● Section -E: Sewage Treatment and Utilization including capacity, utilization, gap, performance and disposal). It is further respectfully submitted that the updated disclosures indicate improvement between September 2025 and March 2026 in operational STPs as below. Operational STPs have increased from 192 to 212, increasing the treatment capacity ready to be utilization from 6,026.95 MLD to 6,125 MLD, and sewage treated has increased from 4,315 MLD to 4504 MLD in 8 corporations and 158 Nagarpalika. For ULBs where gaps still persist, measures are already under implementation, including ongoing UGD network strengthening and household connection works and conveyance improvements to enhance STP utilization, with ULB-wise disclosure with timeline

		continuing through Sections C to E in Annex - I.
2.	We find from Annexure I (page 3137 to 3152) that out of 166 ULBs, about 100 ULBs either do not have sewage treatment facilities or having inadequate existing facilities requiring enhancement in capacities. We also do not find disclosure of timelines to set up facilities. Timelines for setting up STP be provided.	It is respectfully submitted that the State acknowledges the above observation. The State is undertaking creation and augmentation of sewage treatment facilities in ULBs where treatment capacity is presently inadequate or not available, and the same is being addressed through ongoing and planned interventions. Further, regarding the direction to disclose timelines, it is submitted that the supporting document containing details of timelines for setting up/augmentation of STPs is attached as Section E of Annex - I. Moreover, it is respectfully submitted that out of the total 08 Municipal Corporations, 07 Corporations have adequate sewage treatment facilities. In respect of the remaining 01 Corporation, projects for establishment of Sewage Treatment Plants (STPs) are under progress, and the timelines for completion are disclosed in Annexure–E. Further, 84 Municipalities have adequate sewage treatment facilities. For the remaining 74 Municipalities, where STPs are either not available or the existing treatment capacity is inadequate, the details of timelines for establishment and/or augmentation of STPs in such Urban Local Bodies (ULBs) are provided in Annexure–I.
3.	We find from the Test reports of STPs that, in some cases values of FC are not disclosed. From Annexure IV it is also clear that some of the STPs are not having CTO. Therefore, compliance to the standards prescribed for STPs and mode of disposal of treated sewage consented by GPCB should be disclosed in the next report.	It is respectfully submitted that the State acknowledges the concerns regarding compliance to the standards prescribed for STPs & CTO (CTE and CCA) status of the STPs. It is respectfully submitted that the details regarding compliance with the prescribed standards and the mode of disposal of treated effluent are hereby disclosed in annexure II. Accordingly, the performance of Sewage Treatment Plants (STPs) with reference to the applicable standards is provided in Annexure–E.

		The details of Consent to Operate (CTO) status of STPs are attached herewith in the attachment as annex IV , and the updated CTO status shall continue to be disclosed in subsequent reports in the same annexure format.

At present, preliminary/primary surveys have been conducted to assess the approximate sewage generation and the existing treatment arrangements in Newly Formed Municipal Corporations and Municipalities. Accordingly, the details of sewage generation and treatment capacity based on the primary survey are provided below, subject to revision upon completion of the comprehensive technical survey and detailed project planning.

No.	**Name of ULB / Corporation**	**Total Sewage Generation in newly formed ULB / In extended or newly merged area (MLD)**	**Installed Capacity in newly formed ULB / In extended or newly merged area (MLD)**	**Utilization Capacity in newly formed ULB / In extended or newly merged area (MLD)**
1.	Nadiad	6.80	0	0
2.	Surendranagar	3.30	0	0
3.	Mahesana	24.00	0	0
4.	Morbi	17.60	0	0
5.	Gandhidham	12.80	0	0
6.	Porbandar	8.64	0	0
7.	Navsari	19.80	0	0
8.	Vapi	14.40	0	0
9.	Karamsad - Anand	16.17	0	0
10.	Bodeli	4.57	0	0
11.	Becharaji	2.95	3	2.8
12.	Tarapur	3.81	0	0

Status report on Compliance of Solid Waste Management Rules, 2016 including Legacy Waste and Liquid Waste Management

Overview of Gujarat

The State of Gujarat is one of the most urbanized State in India. According to the 2011 Census, Gujarat's urban population is 42.60% as furnished below:

Table 1: Gujarat Urban Local Bodies with Population

Total Population in Gujarat	Urban Population		Total Urban Population	Percentage
	8 Corporations*	158 Municipalities*		
6.04 Crores	1.46 Crores	1.11 Crores	2.57 Crores	42.60%

***There are 9 new Municipal Corporations and 3 new Municipalities are formed in Gujarat which makes total of 17 Municipal Corporations and 152 Municipalities adding to 169 ULBs.**

The Swachh Bharat Mission Urban 2.0 (SBM 2.0) has been launched on 01.10.2021 with a vision of achieving 'Garbage free' status for all cities. In order to achieve the said vision, the Government of Gujarat is focusing on the four components namely sustainable solid waste management; sustainable sanitation and treatment of used water; awareness creation along with large scale citizen outreach to create "Jan Andolan" and institutionalize 'Swachh' behavior; and create institutional capacity to effectively implement programmatic interventions to achieve mission objectives. For effective implementation of the said vision, the Government of Gujarat, in G.R. No. SBM/132022/UOR-04/TH1 dated 28.02.2022, has formed committee namely State High Powered Committee (SHPC) under the Chairmanship of Chief Secretary to Government of Gujarat; and in G.R. No. SBM/132022/UOR-03/TH1 dated 28.02.2022 has formed committee namely State Level Technical Committee (SLTC) under the Chairmanship of Principal Secretary to Government of Gujarat, Urban Development And Urban Housing Department. The said committees shall periodically meet for planning and reviewing the implementation of projects and to undertake capacity building of stakeholders and activities connected herewith.

Several significant achievements have taken place in the State in the field of Solid Waste Management and Liquid Waste Management so as to protect the environment in healthy manner as furnished below:

1. ACTION TAKEN ON THE DIRECTION ISSUED BY HON'BLE NGT ON 01.09.2025.

Based on the directions of this Hon'ble Tribunal on 01.09.2025, the action taken report are as follows.

S. No.	Comments	Action taken	Remarks
A.	**Solid Waste Management**		
i	Waste generation has been estimated to be 10,997 TPD and gap existing in processing is 1,050 TPD after taking into account of waste being processed by composting, biomethanation, RDF, Waste to energy and other processing facilities. ULB wise waste generation, its treatment and disposal be provided in the next report.	▪ The details of waste generation, collection and processing reported in last affidavit was for 166 ULBs of Gujarat. There are 3 new ULBs formed in Gujarat whose details of waste generation, collection and processing are furnished in this action taken report. ▪ As per the instructions of Hon'ble NGT, the state had conducted ground truthing of various ULBs and the corrected data is provided in this report. ▪ The total waste generation in 169 ULBs (166 Old ULBs + 3 Newly Formed ULBs) has been estimated as 11,269 TPD. ▪ As per the instruction of Hon'ble NGT, the ULB wise details of waste generation, treatment and disposal is provided in **Annexure 1 to 6.**	**Refer Annexure 1 to 6**
ii	Details of wet waste collection, processing (Biomethanation, Compost, etc.) and its disposal, ULB wise be also disclosed in the next report.	▪ The total estimated wet waste generation in Gujarat is 5,797 TPD. ▪ The wet waste generated in 169 ULBs is collected through D-2-D garbage collection vehicles and transported to processing plants through transfer stations. ▪ As per the instruction of Hon'ble NGT, the ULB wise details of wet waste generation, collection, processing (Biomethanation, Compost, etc.) and its disposal is provided in **Annexure 2 & 6.**	Refer **Annexure 2 & 6**
iii	The disclosure be also made on performance of four Biomethanation plants of 417.3 TPD capacity (page 2939) in terms of yield of biogas, slurry management and performance of bio-digesters.	▪ The four biomethanation plants, with total wet waste processing capacity 417.30 TPD, are located in Surat (50 TPD), Vadodara (350 TPD), Gandhinagar (2.30 TPD) and Junagadh (15 TPD). ▪ As per the instruction of Hon'ble NGT, the details in terms of yield of biogas, slurry management and performance of bio-digesters of these four plants are provided in **Annexure 10.**	Refer **Annexure 10**

S. No.	Comments	Action taken	Remarks
iv	Estimated Dry waste is 4,974 TPD and to process this waste, five RDF plants (Vadodara, Surat, Bhavnagar, Vapi and Dabhoi) with 2,222 TPD capacity are in operation. However, performance of these plants as per CTO granted by GPCB has not been disclosed (page 2925).	▪ The total estimated dry waste generation is 5,084 TPD. ▪ There are five RDF plants in operation with total processing capacity of 2,222 TPD. These five plants are located at Vadodara, Surat, Bhavnagar, Vapi and Dabhoi. ▪ As per the instructions of Hon'ble NGT, the details in terms of performance of these plants as per CTO granted by GPCB are provided in **Annexure 11.**	Refer **Annexure 11**
v	Two Waste-to-Energy plants (Ahmedabad and Jamnagar) with a waste intake capacity of 1600 TPD to generate 20.5 MW are in operation but their performance/ compliance as per the CTO has not been disclosed. In case of Jamnagar, bottom ash is being filled in low lying areas and therefore, we direct to disclose quantity of bottom ash generated, its storage within the Plant and authorisation granted to dispose of the ash in notified low lying areas.	▪ The ground truthing exercise was carried out at two Waste-to-Energy plants (Ahmedabad and Jamnagar) as per the instructions of Hon'ble NGT. ▪ **Ahmedabad:** The Waste-to-Energy plant of Ahmedabad is operational with waste processing capacity of 1000 TPD. The energy generated per day from waste processing is estimated as 13 MW. The bottom ash/ fly ash generated is used filling at Dholera Expressway and other road construction projects. ▪ **Jamnagar:** At the Waste-to-Energy plant of Jamnagar having 600 TPD, it was observed that pre-processing of 100 TPD dry waste is taking place which is generating RDF material. This RDF material is being sent to Cement Factory at Sikka. Therefore, the electricity is not being generated currently at this plant due to which the bottom ash/ fly ash is also not generated. ▪ Jamnagar is generating 370 TPD of total waste. Dry waste generated is 160 TPD of which 100 TPD is processed at WTE plant and the remaining 60 TPD is processed at MRF plant of 60 TPD capacity. ▪ Jamnagar has separate Waste to Compost plant of 210 TPD for processing of wet waste. ▪ As per the instructions of Hon'ble NGT, the details in terms of performance / compliance of these plants as per CTO granted by GPCB are provided in **Annexure 12.**	Refer **Annexure 12**

S. No.	Comments	Action taken	Remarks
vi	We find 35.96 lakh MT of legacy waste is yet to be remediated and is expected to be completed by 31.12 2025 (page 2866). Out of 260.20 lakh MT is taken up for remediation of legacy waste, the fractions recovered are Digested Material (43.29), Plastics (44.58), Rubber (0.45) and Inerts (167.35) LMT. After analysing data on waste generation, waste processed (wet and dry) and gaps existing, legacy waste in each of 166 ULBs and even in ULBs reporting no legacy waste needs to be reverified and disclosed. ULB wise legacy waste, area covered and its remediation, including the land recovered with geo code be provided.	▪ The total legacy waste quantity pending for remediation reported in last affidavit was 35.96 lakh MT. The current pending quantity of legacy waste as on the filing of this affidavit is 12.72 lakh MT (of 169 ULBs). ▪ **Gap in Fresh Waste Processing:** The gap in processing of daily waste generation has reduced from 1050 TPD to 922.51 TPD. Therefore, the daily unprocessed waste going to legacy waste site has reduced by 127.49 TPD. ▪ The current gap of 923.36 TPD of daily unprocessed waste is dumped at legacy waste site due to which there has been an accumulated increase in legacy waste of 2.00 lakh MT. The detail of this quantity is given in **Annexure 13**. ▪ The total current legacy waste pending for remediation has been estimated as 14.72 lakh MT (12.72 lakh MT + 2.00 lakh MT). ▪ As per the instructions of Hon'ble NGT, State has reverified the quantity of legacy waste at all the ULBs. The ULB wise details of legacy waste, area covered and its remediation, including the land recovered with geo-code are provided in **Annexure 14**.	Refer **Annexure 13 & 14**
B.	**Ring Fence Amount**		
i	Since, Rs 2100.0 crores have been estimated to bridge the gap in management of solid and liquid waste, we direct the respondents to disclose the break-up of allocation of funds to each ULB to fill the gap observed and precise timeline to complete the works.	▪ The total of Rs. 2,100.00 Crores were allocated to bridge the gap in management of solid and liquid waste generated in the state. ▪ For bridging the gap of Solid Waste Management projects, the state had allocated Rs. 90.00 Crores from the total Ring-Fenced Amount for remediation of legacy waste reported in ULBs. ▪ The ULB wise breakup of allocation of funds with timeline is provided in **Annexure 9**. ▪ The fund for remediation of additional quantity of legacy waste is approved in schemes like Swachh Bharat Mission – Urban (2.0), Nirmal Gujarat and 15th Finance Commission.	Refer **Annexure 9**

S. No.	Comments	Action taken	Remarks
C.	**General Instruction**		
i	We had noted that in para 41(ii) & (iii) of the order of the Tribunal dated 09.04.2019 where Chief Secretary was present personally, the direction was that atleast three major cities and three towns in the State and atleast three Panchayats in every District may be notified on the website within two weeks from today as model cities/towns/villages which will be made fully compliant within next six months. The remaining cities, towns and Village Panchayats of the State may be made fully compliant in respect of environmental norms within one year. The said direction needs to be complied with in respect of all 166 ULBs.	▪ As per the directions of the Hon'ble NGT dated 09-04-2019, the state had identified three major cities and towns as model cities and towns. Following is the list: ▪ Three Cities: **Surat MC, Vadodara MC & Rajkot MC.** ▪ Three Towns: **Petlad NP, Vyara NP & Bagasara NP.** ▪ These cities and towns are identified based on their performance in subjects related to environment. Please refer **Annexure 15.** ▪ As per the instructions of Hon'ble NGT, State is actively working to make all 169 ULBs fully compliant with environmental norms through systematic planning and regular reviews.	Refer **Annexure 15**

The photographs of solid waste processing plants, legacy waste remediation sites and visible cleanliness are attached in **Annexure 16**.

(C) Ring Fenced Account Details

Observation : Since, Rs 2100.0 crores have been estimated to bridge the gap in management of solid and liquid waste, we direct the respondents to disclose the break-up of allocation of funds to each ULB to fill the gap observed and precise timeline to complete the works.

Ring Fence Account				
1. Amount to be Ring Fenced	**2) Whether single dedicated account has been opened**	**3) Date of opening account**	**4) Amount utilized**	**5) Plan of utilization**
2100	Yes	26.03.2023	1213.98	As mentioned Below

(A) Solid Waste Management

1. For bridging the gap of Solid Waste Management projects, the state had allocated Rs. 90.00 Crores from the total Ring-Fenced Amount for remediation of legacy waste reported in ULBs.
2. The ULB wise breakup of allocation of funds with timeline is provided in Annexure 9 of SWM.
3. The fund for remediation of additional quantities of legacy waste is approved in schemes like Swachh Bharat Mission – Urban (2.0), Nirmal Gujarat and 15th Finance Commission.

(B) Liquid Waste management

The allocated funds are disbursed to the designated implementing agencies and not directly to the Urban Local Bodies (ULBs). In the State of Gujarat, as per the established implementation mechanism, the Gujarat Urban Development Company Limited (GUDCL) and the Gujarat Water Supply and Sewerage Board (GWSSB) are responsible for executing projects pertaining to Underground Drainage (UGD) networks and Sewerage Treatment Plants (STPs) in the Municipalities. For Municipal Corporations, the execution of such projects is undertaken by the Corporations themselves. The details of the amount ring- fenced, the amount utilized, and the corresponding utilization plan by the implementing agencies are provided in Annexure–III for liquid waste.

Annexure – III - Ring Fence Account					
Sr No	Amount Disbursement to Authority	Amount Allocated (In Cr)	Amount Disbursed (in Cr)	Amount Utilised (In Cr)	Plan for Utilisation
1.	Ahmedabad Municipal Corporation	80	80	58.31	Fund will be utilized till December 2026
2.	Bhavnagar Municipal Corporation	50	50	36.31	Fund will be utilised upto Rs.45 cr. Till March 2027
3.	Gandhinagar Municipal Corporation	46	46	24.99	The remaining expenditure RS.21,00,61,223/- shall be booked from 3 MLD STP at Raysan project and another ongoing drainage projects and it will be completed by Sept 2026.
4.	Jamnagar Municipal Corporation	20	20	5.96	The remaining Fund will be utilise under Project of 10MLD STP at Naghedi, Jamnagar and at present work is Under Construction and will be completed by Sept 2026.
5.	Junagadh Municipal Corporation	64	64	24.17	The work of the Underground Sewer Phase-2 project is currently work in Progress, in which these funds will be utilized and tentatively completed by Sept 2026.
6.	Surat Municipal Corporation	144	144	135.75	The remaining Fund of Rs. 82495000/- will be utilise under Project of Variav Kosad STP
7	Gujarat Urban Development Company Ltd.	500	500	414.56	The ULB-wise planning for the projects under implementation by GUDCL is attached herewith.
8.	Gujarat Water Supply and Sewerage and board	600	600	423.93	Under SJMMSVY Scheme
					(1) Junagadh, Sanand ugd Part-2 and Halol UGD Physical Work have been Completed. The Operation & Maintenance of these works are currently under progress.
					(2) 9 STP Physical and Operation & Maintenance Work have been Completed.
					(3) 91 STP Physical Work have been Completed. The Operation & Maintenance of these works are currently under progress.
					(4) 10 STP Work is under Progress.
					Under Amrut Scheme
					(1) Dwarka UGD Part-2, Jetpur UGD Part-2 & Bhuj UGD Physical Work have been Completed. The Operation & Maintenance of these works are currently under progress.
					(2) Dwarka STP Physical and Operation & Maintenance Work has been Completed.
					(3) 6 STP Physical Work have been Completed. The Operation &

					Maintenance of these work is currently under progress.
9.	Swacch Bharat Mission	90	90	90.00	As per annexure attached in solid waste management compliances.
10.	SJMMSVY	500	300	0.00	Amount Disbursed to GUDCL for the projects STP at Gadhada, Kathlal Patdi, Thasra, Viramgam, Savarkundla, Vanthali, Bayad, Modasa, Siddhpur, Jamraval, Upleta, Pardi, Tarsadi, Sojitra, Vvnagar & UGD at Bavla, Dholka, Dhrangadhra, Kapadwanj, Kathlal, Patdi, Thasra, Balasinor, Boriyavi, Borsad, Chhota Udepur, Dabhoi, Godhra, Halol, Karjan, Khambhat, Ode, Padra, Petlad, Savli, Umreth, Bayad, Chanasma, Dhanera, Harij, Idar, Modasa, Radhanpur, Tharad, Unjha, Vadali, Vijapur, Visnagar, Anjar, Bhachau, Khambhaliya, Morbi, Mundra Baroi, Rapar, Salaya, Upleta, Gariyadhar, Jafarabad, Kodinar, Mangrol J, Palitana, Rajula, Savarkundla, Sihor, Talala, Una G, Vallabhipur, Vanthali, Veraval, Amod, Ankleshwar, Dharampur, Jambusar, Mandvi S, Pardi, Songadh, Tarsadi, Vapi, Vyara, Vadnagar Heritage, Viramgam, Dhoraji, Bharuch, Gandhidham, Amreli, Anand, Bardoli, Bilimora, Kaalol, Kadi, Kalol, Kanakpur Kansad, Mahuva II, Mehsana, Rajpipla, Rajpipla II, Wadhvan
11.	Municipal Corporation	6	0	0.00	
12.	Total Amount (in Cr)	2100	1894	1213.98	

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
Sr.No.	**Name of Municipality**	**Name of Work**	**Total amount of Project (Rs. in lakh)**	**Tentative Date of Completion**	**Expenditure (Rs. in lakh)**
1	Chhotaudepur	Chhotaudepur (5 MLD)	836.16	Physical and O & M work completed	173.01
2	Dahod	Dahod (13.7 MLD)	1739.79	Physical work completed, O&M on going	208.71
3	Zalod	Zalod (4.6 MLD)	783.42	Physical work completed, O&M on going	262.33
4	Devgadhbaria	Devgadhbaria (3.8 MLD)	710.53	Physical work completed, O&M on going	186.55
5	Santarampur	Santarampur (3 MLD)	1053.06	Physical work completed, O&M on going	136.55
6	Karjan	Karjan (5.2 MLD)	1097.96	Physical work completed, O&M on going	297.6
7	Kalol (P)	Kalol (P) (4.8 MLD)	1048.4	Physical work completed, O&M on going	209.44
8	Shahera	Shahera (2.8 MLD)	600.35	Physical work completed, O&M on going	219.88
9	Lunawada	Lunawada (5.6 MLD)	1352.69	Physical work completed, O&M on going	345.78
10	Balasinor	Balasinor (6.5 MLD)	1667.34	Physical work completed, O&M on going	316.99
11	Halol	Halol (12.35 MLD)	2567.01	Physical work completed, O&M on going	990.35
12	Dabhoi	Dabhoi (9.00 MLD)	2005.95	Physical work completed, O&M on going	435.64

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
13	Padra	Padra (5.6 MLD)	1247.12	Physical work completed, O&M on going	171.02
14	Borsad	Borsad (9.8 MLD)	1422.22	Physical work completed, O&M on going	235.57
15	Umreth	Umreth STP & EW (6.1 MLD)	1311.22	Physical work completed, O&M on going	213.2
16	Anklav	Anklav STP & EW (3.6 MLD)	1061.39	Physical work completed, O&M on going	209.87
17	Ode	Ode (2.5 MLD)	824.26	Physical work completed, O&M on going	130.9
18	Boriyavi	Boriyavi (3.3 MLD)	951.23	Physical work completed, O&M on going	241.29
19	Khambhat	Khambhat -1 (6.8 MLD)	2812.69	Physical work completed, O&M on going	699.24
20	Khambhat	Khambhat -2 (4.5 MLD)		Physical work completed, O&M on going	
21	Karamsad	Karamsad (7 MLD)	1474.23	Physical work completed, O&M on going	187.96
22	Kanjari	Kanjari (3.3 MLD)	953.78	Physical work completed, O&M on going	125.41
23	Kapadwanj	Kapadwanj (6.2 MLD)	1307.00	Physical work completed, O&M on going	199.12
24	Mahemdavad	Mahemdavad (5.6 MLD)	2726.19	Physical work completed, O&M on going	141.39
25	Kheda	Kheda (5.2 MLD)		Physical work completed, O&M on going	137.02
26	Dhandhuka	Dhandhuka (7.5 MLD)	1103.87	Physical work completed, O&M on going	179.37

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
27	Bareja	Bareja (3.1 MLD)	537.71	Physical work completed, O&M on going	107.58
28	Bavla	Bavla (5.8 MLD)	1270.86	Physical work completed, O&M on going	205.41
29	Viramgam	Viramgam (4.5 MLD)	828.67	Physical work completed, O&M on going	190.26
30	Botad	Botad (32 MLD)	4271.80	Physical work completed, O&M on going	2745
31	Barwala	Barwala (2.9 MLD)	882.02	Physical work completed, O&M on going	631.93
32	Chotila	Chotila-1 (2.3 MLD)	880.62	Physical work completed, O&M on going	332.88
33	Chotila	Chotila-2 (1.7 MLD)		Physical work completed, O&M on going	
34	Thangadh	Thangadh (9 MLD)	1737.99	Physical work completed, O&M on going	286.05
35	Dhrangadhra	Dhrangadhra (11.6 MLD)	1503.54	Physical work completed, O&M on going	223.56
36	Visnagar	Visnagar-1 (12 MLD)	2347.91	Physical and O & M work completed	400.03
37	Visnagar	Visnagar-2 (5.3 MLD)			
38	Unjha	Unjha (11.6 MLD)	1701.2	Physical work completed, O&M on going	297.77
39	Vijapur	Vijapur (4.1 MLD)	1851.27	Physical work completed, O&M on going	261.58
40	Kheralu	Kheralu (2.9 MLD)		Physical and O & M work completed	
41	Kadi	Kadi (12.8 MLD	1914.65	Physical work completed, O&M on going	368.57

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
42	Dhanera	Dhanera (4 MLD)	2970.16	Physical work completed, O&M on going	121.7
43	Thara	Thara (3.3 MLD)		Physical work completed, O&M on going	69.17
44	Bhabhar	Bhabhar (3.5 MLD)		Physical work completed, O&M on going	104.72
45	Tharad	Tharad (4.8 MLD)	834.73	Physical and O & M work completed	140.59
46	Radhanpur	Radhanpur (6 MLD)	1249.93	Physical work completed, O&M on going	297.55
47	Harij	Harij (3 MLD)	1722.8	Physical work completed, O&M on going	407.33
48	Chanasama	Chanasama (2.5 MLD)		Physical work completed, O&M on going	
49	Idar	Idar (7.4 MLD)	1169.52	Physical and O & M work completed	183.99
50	Prantij	Prantij (3.7 MLD)	678.92	Physical and O & M work completed	110.64
51	Khedbhrhma	Khedbhrhma (5.8 MLD)	929.95	Physical work completed, O&M on going	151.02
52	Talod	Talod (3.6 MLD)	1899.45	Physical work completed, O&M on going	461.46
53	Vadali	Vadali (3.8 MLD)		Physical work completed, O&M on going	
54	Dehgam	Dehgam (7.6 MLD)	1075.08	Physical and O & M work completed	188.01
55	Mansa	Mansa (5 MLD)	1129.49	Physical work completed, O&M on going	200.47

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
56	Gondal	Gondal (16.5 MLD)	2624.62	Physical work completed, O&M on going	602.46
57	Jasdan	Jasdan (8.30 MLD)	1738.09	Physical work completed, O&M on going	64.14
58	Jetpur	Jetpur (23.5 MLD)	3311.41	Physical work completed, O&M on going	351.01
59	Dhoraji	Dhoraji (12.9 MLD)	2218.93	Physical work completed, O&M on going	339.57
60	Bhayavadar	Bhayavadar (3.10 MLD)	1015.82	Physical work completed, O&M on going	417.16
61	Morbi	Morbi-1 (28.8 MLD)	4094.10	Physical work completed, O&M on going	906.29
62	Morbi	Morbi-2 (9.3 MLD)	1808.24	Physical work completed, O&M on going	287.48
63	Halvad	Halvad STP (6.7 MLD)	1447.80	Physical work completed, O&M on going	654.96
64	Wankaner	Wankaner STP (5.8 MLD)	1334.79	Physical work completed, O&M on going	501.87
65	Maliya	Maliya STP (2.5 MLD)	865.00	Physical work completed, O&M on going	644.97
66	Sikka	Sikka (2.9 MLD)	1218.28	Physical work completed, O&M on going	899.18
67	Kalavad	Kalavad (4.5 MLD)	1146.18	Physical work completed, O&M on going	250.31
68	Dhrol	Dhrol (5.3 MLD)	1309.16	Physical work completed, O&M on going	227.52
69	Jamjodhpur	Jamjodhpur (3.6 MLD)	1104.69	Physical work completed, O&M on going	131.897

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
70	Dwarka	Dwarka (7.4 MLD)	1579.41	Physical and O & M work completed	127.20
71	Okha	Okha (10.1 MLD)	1887.02	Physical work completed, O&M on going	365.25
72	Salaya	Salaya (6.2 MLD)	1424.42	Physical work completed, O&M on going	365.25
73	Bhuj	Bhuj (23.7 MLD)	3587.18	Physical work completed, O&M on going	222.79
74	Bhachau	Bhachau (5.5 MLD)	1398.94	Physical work completed, O&M on going	149.92
75	Rapar	Rapar (5.2 MLD)	1296.78	Physical work completed, O&M on going	214.47
76	Chalala	Chalala (2.8 MLD)	556.36	Physical work completed, O&M on going	140.93
77	Babra	Babra (4 MLD)	1180.17	Physical work completed, O&M on going	760.25
78	Bagasara	Bagasara (5.9 MLD)	1257.53	Physical work completed, O&M on going	221.79
79	Rajula	Rajula (5.7 MLD)	1153.60	Physical work completed, O&M on going	311.23
80	Palitana	Palitana (12 MLD)	2132.98	Physical work completed, O&M on going	873.91
81	Gariyadhar	Gariyadhar (7.1 MLD)	1454.96	Physical work completed, O&M on going	274.84
82	Vallabhipur	Vallabhipur (2.3 MLD)	838.80	Physical work completed, O&M on going	350.88
83	Talaja	Talaja (5.8 MLD)	868.08	Physical work completed, O&M on going	291.7

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
84	Mahuva	Mahuva (16.3 MLD)	1985.69	Physical and O & M work completed	398.64
85	Sihor	Sihor (8.9 MLD)	1695.92	Physical work completed, O&M on going	320.93
86	Kodinar	Kodinar (5.6 MLD)	1450.12	Physical work completed, O&M on going	417.46
87	Una	Una (11.7 MLD)	1723.67	Physical work completed, O&M on going	348.72
88	Sutrapada	Sutrapada (4 MLD)	1205.03	Physical work completed, O&M on going	259.88
89	Talala	Talala (3.8 MLD)	1017.14	Physical work completed, O&M on going	274.00
90	Kutiyana	Kutiyana (2.9 MLD)	1033.85	Physical work completed, O&M on going	219.24
91	Visavadar	Visavadar (3.4 MLD)	970.75	Physical work completed, O&M on going	202.45
92	Manavadar	Manavadar (4.9 MLD)	1174.2	Physical work completed, O&M on going	242.6
93	Bantwa	Bantwa (2.6 MLD)	533.22	Physical work completed, O&M on going	126.08
94	Chorwad	Chorwad (3.7 MLD)	1086.63	Physical work completed, O&M on going	209.3
95	Keshod	Keshod (13.3 MLD)	1869.68	Physical work completed, O&M on going	580.2
96	Mandvi-Surat	Mandvi-Surat (3.5 MLD)	1043.13	Physical work completed, O&M on going	420.45
97	Bardoli	Bardoli (11.3 MLD)	1634.95	Physical work completed, O&M on going	70.00

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
98	Jambusar	Jambusar (5.9 MLD)	2386.29	Physical work completed, O&M on going	184.87
99	Amod	Amod (3.1 MLD)		Physical work completed, O&M on going	127.77
100	Dharmpur	Dharmpur (4.1 MLD)	796.14	Physical work completed, O&M on going	152.93
101	Bilimora	Bilimora (8.3 MLD)	1205.7	Physical work completed, O&M on going	269.41
102	Gandevi	Gandevi (2.6 MLD)	778.89	Physical work completed, O&M on going	186.61
103	Rajpipla	Rajpipla (5.5 MLD)	1260.89	Physical work completed, O&M on going	823.2
104	Vyara	Vyara (6.5 MLD)	1016.85	Physical work completed, O&M on going	143.36
105	Songadh	Songadh (4.5 MLD)	1115.17	Physical work completed, O&M on going	993.03
106	Khambhaliya	Khambhaliya (5.5 MLD)	1330.01	Physical work completed, O&M on going	265.48
107	Bhanvad	Bhanvad (3 MLD)	1017.58	Physical work completed, O&M on going	180.45
108	Chaklasi	Chaklasi (4.9 MLD)	786.67	30.06.2026	638.03
109	Beyt, Okha	Beyt, Okha (1 MLD)	520.26	30/06/2026	146.35
110	Mandvi	Mandvi (GT Ground) (5.3 MLD)	2484.63	31.03.2026	1313.29
111	Mandvi	Mandvi (Salaya) (3.2 MLD)			
112	Porbandar	Chhaya (Porbandar) (13.1 MLD)	2231.43	-	0.00
113	Lathi	Lathi (3.8 MLD)	1768.38	31/03/2026	1248.25
114	Damnagar	Damnagar (2.8 MLD)			
115	Jafrabad	Jafrabad (5.4 MLD)	1595.93	31/03/2027	15.59

Annexure-Expenditure Details of GWSSB					
					Up to Date: 28/02/2026
116	Ankleshwar	Ankleshwar (14 MLD)	2641.33	31.07.2026	1225.20
117	Umargam	Umargam (6.5 MLD)	1641.29	31.09.2026	167.78
				Total	**38262.24**
1	Junagadh	Junagadh UGD	25344.79	Physical work completed, O&M on going	109.49
2	Sanand	Sanand UGD Part-2	1133.79	Physical work completed, O&M on going	451.13
3	Halol	Halol UGD	6213.62	Physical work completed, O&M on going	1291.07
4	Dwarka	Dwarka UGD Part-2	694.41	Physical work completed, O&M on going	182.89
5	Jetpur	Jetpur UGD Part-2	304.77	Physical work completed, O&M on going	1.85
6	Bhuj	Bhuj UGD	3522.73	Physical work completed, O&M on going	752.69
7	Botad	Botad UGD-2	3807.43	Physical and O & M work completed	118.19
8	Vijapur	Vijapur UGD	935.97	Physical and O & M work completed	926.41
9	Gondal	Gondal UGD-1&2	11497.19	Physical and O & M work completed	55.80
10	Kheda	Mahudha UGD	842.06	Physical and O & M work completed	241.65
				Total	**4131.17**
				Grand Total	**42393.41**

Expenditure from NGT Fund in the Project of GUDCL Part - I					
Sr. No	Name of Municipality	Name of Work	Total Amount of Project In Lakh	Tentative Date of Completion	Expenditure from NGT Ring Fenced Grant in lakhs
1	Gadhada	Gadhada STP	1786.69	17/04/2026	654.37
2	Kathlal	Kathlal STP	1143.32	31/03/2026	4.28
3	Patdi	Patdi STP	850.56	20/12/2025	9.38
4	Thasra	Thasra STP	929.95	30/06/2026	30.91
5	Savarkundla	Savarkundla STP	2008.66	31/12/2025	471.1
6	Bayad	Bayad STP	1383.93	31/12/2025	264.96
7	Modasa	Modasa STP	2391.92	04/09/2026	21.08
8	Siddhpur	Siddhpur STP	4184.28	30/04/2026	1751.45
9	Jamraval	Jamraval STP	1099.38	23/03/2027	14.48
10	Pardi	Pardi STP	1312.77	20/12/2026	71.31
11	Tarsadi	Tarsadi STP	1088.09	28/10/2026	9.17
12	Sojitra	Sojitra STP	975.65	30/06/2026	0.89
13	VVnagar	Vvnagar STP	2820.93	01/08/2026	723.45
14	Bavla	Bavla UGD	7347.41	23/01/2028	116.98
15	Dholka	Dholka UGD	4837.65	30/12/2027	1202.26
16	Dhrangadhra	Dhrangadhra UGD	2095.98	15/08/2026	23.43
17	Kathlal	Kathlal UGD	2462.83	26/05/2026	15.34
18	Chhota Udepur	Chhota Udepur UGD	1774.4	09/02/2028	11.94
19	Godhra-II	Godhra UGD	7429.43	17/06/2027	43.07
20	Petlad	Petlad UGD	2762.48	29/05/2027	17.94
21	Modasa	Modasa UGD	6007.79	30/06/2026	2047.08
22	Unjha	Unjha UGD	4632.8	25/05/2027	84.95
23	Visnagar-II	Visnagar UGD	7990.95	26/08/2026	140.82
24	Bhachau-II	Bhachau UGD	1079.4	03/04/2027	217.69
25	Morbi	Morbi UGD	1767.3	31/12/2025	746.78
26	Mundra baroi	Mundra baroi UGD	5110.27	04/02/2026	199.09
27	Upleta	Upleta UGD	4378.15	31/08/2026	308.56
28	Mangrol_J	Mangrol_J UGD	6641.6	20/06/2027	12.27
29	Palitana-II	Palitana UGD	1659.94	02-02-026	611.23
30	Palitana-III	Palitana UGD	1595.3	31/03/2021	5.16
31	Savarkundla	Savarkundla UGD	3182.99	04/12/2026	21.6
32	Ankleshwer	Ankleshwer UGD	1158.06	25/05/2026	15.73
33	Dharampur	Dharampur UGD	1090.46	26/12/2025	363.66
34	Pardi-II	Pardi UGD	947.43	28/05/2026	331.91
35	Vyara	Vyara UGD	1032.52	08/09/2026	10.66

Expenditure from NGT Fund in the Project of GUDCL Part - I					
Sr. No	Name of Municipality	Name of Work	Total Amount of Project In Lakh	Tentative Date of Completion	Expenditure from NGT Ring Fenced Grant in lakhs
36	Vadnagar	STP	740	30/11/2020	17.5
37	Vadnagar-III	UGD	698.42	31/01/2025	712.86
38	Mehsana	STP	5134	31/01/2023	349.85
39	Viramgam-III	Viramgam UGD	1747.32	31/03/2025	1613.22
40	Dhoraji	Dhoraji SEW	1612.89	26/12/2025	310.74
41	Bharuch-1	Bharuch-ugd	1031.53	30/11/2021	35
42	Gandhidham	Gandhidham-UGD	4595.57	22/03/2024	3082.86
43	Amreli	Amreli-UGD	1233.55	31/10/2020	4.06
44	Anand	Anand-UGD	8667.27	30/08/2019	18.75
45	Bardoli-II	Bardoli-UGD	492.99	21/10/2023	84.15
46	Bilimora	Bilimora-UGD	2135.3	31/05/2016	18.48
47	Kaalol	Kaalol-UGD	2298.88	30/06/2021	12.5
48	Kadi-IV	kadi IV UGD	409.62	31/12/2021	3.81
49	Kalol	Kalol-UGD	2806.17	30/09/2017	6.36
50	Kanakpur-Kansad	Kanakpur-Kansad UGD	2081.63	31/12/2016	1.66
51	Mahuva-II	Mahuva-II UGD	3228.94	30/06/2017	42.08
52	Mehsana	Mehsana-UGD	4996.13	31/07/2015	12.77
53	Rajpipla	Rajpipla UGD	1777.19	30/11/2022	0.45
54	Rajpipla-II	Rajpipla II UGD	824.77	30/08/2019	66.91
55	Wadhvan	Wadhvan-UGD	4241.36	30/11/2016	40
56	Dhrangadhra	Dhrangadhra SEW	2095.98	15/08/2026	89.52
				Total	**17098.51**

Expenditure from NGT Fund in the Project of GUDCL Part - II					
Sr. No	Name of Municipality	Name of Work	Total Amount of Project In Lakh	Tentative Date of Completion	Expenditure from NGT Ring Fenced Grant in Lakhs
1	Gadhada	Gadhada STP	1786.69	01/11/2025	135.27
2	Kathlal	Kathlal STP	1143.32	31/03/2026	174.91
3	Patdi	Patdi STP	850.56	20/12/2025	263.21
5	Viramgam	Viramgam STP	1275.87	20/04/2026	347.43
6	Savarkundla	Savarkundla STP	2008.66	31/12/2025	702.18
8	Bayad	Bayad STP	1383.93	31/12/2025	422.96
9	Modasa	Modasa STP	2391.92	04/09/2026	483.15
10	Siddhpur	Siddhpur STP	4184.28	30/04/2026	1348.84
12	Upleta	Upleta STP	1304.35	31/08/2026	122.55
13	Pardi	Pardi STP	1312.77	20/12/2026	117.02
15	Sojitra	Sojitra STP	975.65	30/06/2026	83.44
16	VVnagar	Vvnagar STP	2820.93	01/08/2026	481.98
17	Bavla	Bavla UGD	7347.41	23/01/2028	536.26
19	Dhrangadhra	Dhrangadhra UGD	2095.98	16/09/2025	56.06
20	Kapadwanj	Kapadwanj UGD	1623.65	22/12/2026	349.59
21	Kathlal	Kathlal UGD	2462.83	26/05/2026	1233.66
23	Thasra	Thasra UGD	612.08	29/11/2025	220.36
26	Borsad	Borsad UGD	1616.2	24/05/2026	389.9
29	Godhra	Godhra UGD	7429.43	17/06/2027	695.55
31	Karjan	Karjan UGD	1135.83	12/09/2025	471.7
39	Chanasma	Chanasma UGD	1548.25	25/05/2027	184.87
41	Harij	Harij UGD	1792.67	25/05/2027	129.7
42	Idar	Idar UGD	3014.69	25/05/2027	452.1
43	Modasa	Modasa UGD	6007.79	30/06/2026	381.29
44	Radhanpur	Radhanpur UGD	6349.72	22/08/2026	1846.68
46	Unjha	Unjha UGD	4632.8	25/05/2027	468.01
48	Vijapur	Vijapur UGD	700.8	27/02/2026	150.4
49	Visnagar	Visnagar UGD	7604.46	26/08/2026	2497.53
50	Anjar	Anjar UGD	1140.48	26/02/2026	528.56
53	Morbi	Morbi UGD	1767.3	31/12/2025	1.01
54	Mundra baroi	Mundra baroi UGD	5110.27	04/02/2026	1079.86
57	Upleta	Upleta UGD	4378.15	31/08/2026	1737.96
58	Gariyadhar	Gariyadhar UGD	882.93	26/11/2026	73.13
59	Jafarabad	Jafarabad UGD	853.55	26/11/2026	86.05
62	Palitana	Palitana UGD	1659.94	12/09/2025	152.09
64	Savarkundla	Savarkundla UGD	3182.99	04/12/2026	789.2
65	Sihor	Sihor UGD	1961.92	20/08/2026	432.45
67	Una_G	Una_G UGD	2826.37	26/11/2026	
68	Vallabhipur	Vallabhipur UGD	715.3	26/11/2026	49.4
70	Veraval	Veraval UGD	2255.34	29/01/2027	165.37
71	Veraval (Somnath Trust)	Veraval UGD	3072.63	19/09/2026	855.41
72	Amod	Amod UGD	584.64	25/11/2025	446.37
73	Ankleshwer	Ankleshwer UGD	974.48	25/05/2026	540.37
74	Dharampur	Dharampur UGD	1090.46	26/12/2025	434.52
76	Mandvi_S	Mandvi_S UGD	995.29	09/12/2026	230.96

Expenditure from NGT Fund in the Project of GUDCL Part - II					
Sr. No	Name of Municipality	Name of Work	Total Amount of Project In Lakh	Tentative Date of Completion	Expenditure from NGT Ring Fenced Grant in Lakhs
79	Tarsadi	Tarsadi UGD	2214.2	28/10/2026	393.18
80	Vapi	Vapi UGD	2189.72	08/09/2026	246.42
81	Vyara	Vyara UGD	1032.52	08/09/2026	
82	Vadnagar	vadnagar Heritage	4210.45	05/12/2026	308.15
83	Mehsana	STP	5134	31/01/2023	152.8
84	Viramgam	Viramgam UGD	1747.32	31/03/2025	102.36
85	Dhoraji	Dhoraji UGD	1612.89	26/12/2025	200.49
86	Bharuch-1	Bharuch-ugd	1031.53	30/11/2021	35
87	Gandhidham	Gandhidham-UGD	4595.57	22/03/2024	668.14
				Total	24455.85

C. General Instruction		
5.	We had noted that in para 41(ii) & (iii) of the order of the Tribunal dated 09.04.2019 where Chief Secretary was present personally, the direction was that at least three major cities and three towns in the State and at least three Panchayats in every District may be notified on the website within two weeks from today as model cities/towns/villages which will be made fully compliant within next six months. The remaining cities, towns and Village Panchayats of the State may be made fully compliant in respect of environmental norms within one year. The said direction needs to be complied with in respect of all 166 ULBs.	• As per the directions of the Hon'ble NGT dated 09-04-2019, the state had identified three major cities and towns as model cities and towns. Following is the list: • Three Cities: Surat MC, Vadodara MC & Rajkot MC. • Three Towns: Petlad NP, Vyara NP & Bagasara NP. • These cities and towns are identified based on their performance in subjects related to the environment. Please refer Annexure 15 of SWM. • As per the instructions of Hon'ble NGT, State is actively working to make all 169 ULBs fully compliant with environmental norms through systematic planning and regular reviews. • With respect to liquid waste management, a Monthly Progress Report is being regularly published on the website of the State Pollution Control Board. The report comprehensively covers the status of Sewage Treatment Plants (STPs), including those that are operational, under construction, and under planning. This ensures transparency, facilitates continuous monitoring, and supports compliance with regulatory requirements.

Annexure-1

Sr.	Name of ULB	Waste Generation (TPD)*	(3) Composition of Waste (TPD)			(4) Waste collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable Waste Generation (TPD)	Dry / Recyclable (TPD)	Inerts (TPD)			
1	Ahmedabad	2569	1152	1372	45	2569	2569	The waste is collected through door to door facility & transported to dedicated RTS and then to Material Recovery Facilities and then transported by Secondary vehicles to centralized waste processing plants.
2	Surat	2517	1444	961	112	2517	2517	The door to door collected waste is transfered to 08 refuse transfer stations and then forwarded to Material Recovery Facilities, dedicated waste processing plants and centralized waste processing plants.
3	Rajkot	750	367	308	75	750	750	Processing facility at Nakarawadi waste dumpsite
4	Vadodara	1200	709	488	3	1200	1200	Processing facility at Makarpura dumpsite
5	Gandhinagar	185	81	87	17	185	185	Processing Facilities at Dumpsite
6	Bhavnagar	250	152	95	3	250	250	Processing Facilities at Dumpsite
7	Jamnagar	370	210	150	10	370	370	Processing plant Jamnagar
8	Junagadh	130	72	56	2	130	130	Integrated Waste Management Facility at Ivnagar
9	Anand	65	33	29	2	65	65	Process plant site Lambhvel
10	Nadiad	84	50	31	2	84	84	Processing plant Nadiad
11	Surendranagar	71	47	22	1	71	71	Transported to Surendranagar Municipal Corporation's processing facilities at Khamishana Dumping Site & Malod Road Dumpsite
12	Mahesana	92	37	52	2	92	92	Processing facility at panch khetar dumpsite, shobhasan road
13	Morbi	91	50	32	9	91	91	Processing Facilty at Dumpsite
14	Porbandar	84	49	32	2	84	84	Processing Facilty at Dumpsite
15	Gandhidham	124	68	53	2	124	124	Processing facility and Material Recovery Facility Plant-Gandhidham
16	Vapi	79	40	37	1	79	79	Chandor Processing Plant Facility
17	Navsari	105	56	46	2	105	105	Processing Plant Site Navsari
18	Bareja	4.33	2.20	2.01	0.12	3.30	3.30	Processing Plant : Mahijda Road, Bareja
19	Bavla	21.68	10.84	10.55	0.29	20.00	20.00	Processing Plant: Ramnagar, Bavla
20	Dhandhuka	5.74	2.92	2.63	0.19	4.70	4.70	Processing Plant : Near Ketiwadi farm, Dhandhuka
21	Dholka	32.02	13.93	17.69	0.40	30.00	30.00	Processing Plant : R.s.N.477 at Shankar Pura Dholka
22	Sanand	23.84	18.19	5.46	0.19	22.00	22.00	Processing Plant : Madhavnagar
23	Viramgam	22.70	6.15	16.15	0.40	21.00	21.00	Processing Plant : Vermi compost site Viramgam Nagarpalika.
24	Barvala	3.14	1.57	1.38	0.19	2.20	2.20	Processing Plant : Kundal Darwaja
25	Botad	36.38	12.96	22.91	0.50	34.00	34.00	Processing Plant : Old Municipality, Botad & Alav Road, Botad
26	Gadhada	7.09	1.47	4.92	0.71	6.00	6.00	Processing Plant : Haripar road, Gadhada
27	Chakalasi	4.51	1.99	2.22	0.29	3.50	3.50	Processing Plant : Bhachsar road , Chaklasi
28	Dakor	9.19	4.60	4.30	0.29	8.00	8.00	Processing Plant : Kalsar Site, Dakor
29	Kanjari	3.99	1.47	2.22	0.29	3.00	3.00	Processing Plant : Near 66 KV substation Narsanda road Kanjari
30	Kapadwanj	18.62	9.31	9.01	0.29	17.00	17.00	Processing Plant : 1007/A Garod Road Kapadwanj
31	Kathlal	3.98	1.99	1.80	0.19	3.00	3.00	Dumpsite : Balasinor road , kathlal
32	Kheda	7.61	3.55	3.88	0.19	6.50	6.50	Processing Plant : Iyavapura, kheda
33	Mahemdabad	9.16	3.54	5.33	0.29	8.00	8.00	Processing Plant : Survey no. 903 godibar no tekro, Mahemdabad
34	Mahudha	4.16	1.68	2.29	0.19	3.20	3.20	Processing Plant : Finava Bhagol,
35	Thasra	10.20	6.45	3.56	0.19	9.00	9.00	Processing Plant : Vadad ITI road, Ferkuva, Thasra,388250
36	Chotila	8.17	4.09	3.90	0.19	7.00	7.00	Dumpsite : Near smashan chotila
37	Limbdi	11.25	5.63	5.44	0.19	10.00	10.00	Processing Plant : Near Vrundanvan Hotel, Limbdi
38	Dhrangadhra	28.01	15.57	12.15	0.29	26.00	26.00	Processing Plant : MRF center haripar road,dhrangadhra
39	Patdi	11.23	6.65	4.39	0.19	10.00	10.00	Processing Plant : Devaki bhathi talavdi, Patdi
40	Thangadh	6.07	1.99	3.89	0.19	5.00	5.00	Processing Plant : Vermi Compost site, Thangadh
41	Deesa	55.87	13.92	37.40	4.55	53.00	53.00	Send to Processing Plant near Deesa dumpsite
42	Himmatnagar	28.93	3.03	23.01	2.89	27.00	27.00	Processing Plant near Himatnagar Dumpsite
43	Khedbrahma	10.05	3.46	5.58	1.00	8.80	8.80	Khedbrahma dumpsite Processing Plant
44	Mansa_G	16.49	6.68	8.68	1.13	15.00	15.00	Processing Plant site Mansa

Annexure-1

Sr.	Name of ULB	Waste Generation (TPD)*	(3) Composition of Waste (TPD)			(4) Waste collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable Waste Generation (TPD)	Dry / Recyclable (TPD)	Inerts (TPD)			
45	Talod	3.46	0.97	2.15	0.35	2.50	2.50	Processing Plant Poyda Dumpsite,Talod Nagarpalika
46	Bayad	3.52	1.26	1.90	0.35	2.55	2.55	Bayad Dumpsite Processing Plant
47	Bhabhar	11.30	4.08	6.30	0.92	10.00	10.00	Bhabhar Dumpsite - Processing Plant
48	Chanasma	7.10	2.51	3.88	0.71	6.00	6.00	Chanasma Dumpsite process plant site
49	Dahegam	16.17	7.72	7.43	1.02	14.70	14.70	Dahegam Dumpsite Process Plant Site
50	Dhanera	9.26	3.56	4.77	0.93	8.04	8.04	Dhanera Nagarpalika 0Dumpsite Processing Plant
51	Harij	7.11	2.51	3.89	0.71	6.00	6.00	Harij Dumpsite Processing Plant
52	Idar	10.53	3.65	5.82	1.05	9.30	9.30	IDAR Nagarpalika Dump site Processing plant
53	Kalol	47.78	13.98	31.63	2.17	45.00	45.00	Processing Plant at Pratapura, Kalol Nagarpalika
54	Kheralu	8.15	3.34	3.99	0.81	7.00	7.00	Processing Plant at kheralu Nagarpalika Dumpsite
55	Modasa	15.40	3.33	11.04	1.02	14.00	14.00	Modasa Dumpsite
56	Palanpur	68.68	20.77	44.17	3.74	65.00	65.00	Processing Plant at Palanpur Nagarpalika Dumpsite
57	PATAN_GU	47.74	13.97	31.60	2.17	45.00	45.00	Processing Plant at Patan Nagarpalika Dumpsite
58	Prantij	7.30	2.71	3.85	0.73	6.20	6.20	Processing Plant at Prantij Nagarpalika Dumpsite
59	Radhanpur	13.31	5.62	6.68	1.02	12.00	12.00	Processing Plant at Radhanpur Dumpsite
60	Siddhpur	13.39	5.65	6.71	1.03	12.00	12.00	Processing facility near Dumpsite of Siddhpur Nagarpalika
61	Thara	8.14	3.55	3.78	0.81	7.00	7.00	Thara ULB Dumpsite Processing Plant
62	Tharad	13.32	3.54	8.76	1.02	12.00	12.00	Processing Plant at Tharad Nagarplaika Dumpsite
63	Vadali	6.60	3.04	2.90	0.66	5.50	5.50	Processing Plant at Vadali Dumpsite
64	Vijapur	8.12	3.54	3.97	0.60	7.00	7.00	Processing Plant at Vijapur Dumpsite
65	Visnagar	34.07	16.00	16.95	1.12	32.00	32.00	Processing Plant at Visngar Dumpsite
66	Kadi	14.39	2.51	10.86	1.02	13.00	13.00	Processing Plant at Kadi Nagarpalika Dumpsite
67	Unjha	12.03	6.06	5.05	0.92	10.71	10.71	Processing Plant at Unjha Nagarpalika Dumpsite
68	Vadnagar	11.30	4.61	5.98	0.71	10.00	10.00	Processing Plant at Vadnagar Nagarpalika
69	Bharuch	115.31	68.06	46.16	1.08	110.00	110.00	H G Patel Processing Plant, Ankleshwar GIDC
70	Amod	9.23	4.07	5.02	0.14	8.05	8.05	Amod municipality dumpsite
71	Jambusar	16.48	9.81	6.39	0.29	15.00	15.00	Jambusar municipality dumpsite
72	Ankleswar	40.09	16.90	22.66	0.53	37.60	37.60	Processing Plant, Sukavali, Ankleshwar
73	Rajpipla	13.49	7.73	5.56	0.19	12.10	12.10	Rohitvas Dumping Site, Rajpipla
74	Bilimora	15.40	9.78	5.43	0.19	14.00	14.00	Sent to Dumpsite, Amalsad Road
75	Gandevi	6.37	3.24	2.73	0.40	5.30	5.30	Processing Plant at Kachra depo, Gandevi
76	Kadodara	12.40	5.65	6.61	0.14	11.02	11.02	MSW Processing Plant, Nadida Gam, Bardoli Nagarpalika
77	Tarsadi	14.57	7.29	7.02	0.26	13.20	13.20	66 KV DUMPING SITE , TARSADI
78	Mandvi	7.83	4.80	2.84	0.19	6.70	6.70	Dumpsite, mandvi, salaiya-moritha road
79	Bardoli	52.58	31.29	21.03	0.26	49.63	49.63	Processing Facility near dumpsite, mandvi, salaiya-moritha road
80	Vyara	17.28	9.43	6.10	1.74	15.77	15.77	Resource Recovery Station, Kanza Fatak, Dumpsite Vyara
81	Songadh	12.30	4.28	7.84	0.19	11.00	11.00	Processing Facility near Dumpsite Devjipura Sadad Kuva Road
82	Umargam	11.76	5.62	5.53	0.60	10.50	10.50	Processing Facility near dumpsite at Uamargam Nagarpalika
83	Valsad	43.06	25.98	16.23	0.84	40.63	40.63	Dumpsite at Valsad
84	Pardi	10.30	5.41	4.60	0.29	9.10	9.10	Bhenslapad Processing Plant
85	Dharampur	16.79	6.25	10.43	0.11	15.32	15.32	Bavli Faliya Processing Plant at Dharampur
86	Anklav	3.98	2.51	1.28	0.19	3.00	3.00	Processing Facility at Anklav Nagarpalika Dump Site
87	Balasinor	16.54	8.27	7.66	0.61	15.00	15.00	Balasinor Fresh Waste Processing Plant, at Bhathala Road
88	Boriavi	3.98	2.51	1.17	0.29	3.00	3.00	Anand Corporation Cluster lambhvel processing plant
89	Borsad	22.86	5.64	15.99	1.23	21.10	21.10	MRF Plant and Dumpsite near Vasad Tarapur Highway
90	Chhota Udaipur	9.18	5.11	3.67	0.40	8.00	8.00	Processing plant at chhotaudepur Nagarpalika, piplej
91	Dabhoi	16.50	7.73	8.27	0.50	15.00	15.00	Dabhoi processing plant facilities, at dhal nagar
92	Dahod	68.81	27.61	38.50	2.70	65.00	65.00	Fresh Waste Processing Plant,punsari Gam,Near indore Highway Road
93	Devgadbaria	10.30	5.93	3.77	0.60	9.10	9.10	Devgadh baria Processing Plant Facility, Motipura
94	Godhra	49.23	19.15	28.06	2.02	46.50	46.50	Godhra Nagarpalika Processing Plant facilities Hamirpur SR No 78(plant in under construction)
95	Halol	36.40	19.25	15.50	1.65	34.00	34.00	Jambudi processing site
96	Jhalod	10.22	4.59	5.02	0.61	9.00	9.00	Processing Plant site Jhalod
97	Kaalol (Panch Mahals)	7.76	4.50	3.16	0.10	6.61	6.61	KAALOL PROCESSING PLANT At Golibaar area kaalol
98	Karjan	9.74	4.61	4.52	0.61	8.50	8.50	Karjan Processing plant
99	Khambhat	10.93	4.48	6.26	0.19	9.70	9.70	khambhat precessing plant Facility
100	Lunawada	15.43	6.99	7.63	0.81	14.00	14.00	Lunawada precessing plant Facility

Annexure-1

Sr.	Name of ULB	Waste Generation (TPD)*	(3) Composition of Waste (TPD)			(4) Waste collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable Waste Generation (TPD)	Dry / Recyclable (TPD)	Inerts (TPD)			
101	Ode	5.54	2.50	2.94	0.10	4.50	4.50	Ode processing plant
102	Padra	24.49	15.07	8.71	0.71	22.60	22.60	Padra precessing plant Facility
103	PETLAD	12.35	5.34	5.57	1.44	11.00	11.00	PETLAD Procesing Plant AT LAKKADPURA NEAR BORSAD ROAD PETLAD
104	Santrampur	5.24	3.46	1.39	0.40	4.20	4.20	PROCESSING PLANT SANTRAMPUR
105	Savli	4.51	3.04	1.18	0.29	3.50	3.50	Savli Processing Facility At Batpura
106	Shehera	9.55	5.73	3.56	0.26	8.37	8.37	Shahera Nagarpalika proceesing plant facilities, at Patiya
107	Sojitra	3.78	1.63	2.05	0.10	2.80	2.80	Sojitra Nagarpalika Processing Plant Facilities at Dudhipura, Sojitra
108	Umreth	10.23	2.51	6.59	1.13	9.00	9.00	Umreth Nagarpalika processing Plant facilities, Kain vistar
109	Vaghodiya	9.40	4.59	4.51	0.29	8.20	8.20	Dumpsite at madodhar,vaghodiya Nagarpalika
110	Amreli	73.58	40.95	31.51	1.12	70.00	70.00	Processing Plant at Amreli Nagarpalika B/H Gujcomasol Dumpsite
111	Babra	3.14	1.88	0.91	0.35	2.20	2.20	Babra Nagarpalika, Processing Plant Kariya Road, Babra Dumpsite.
112	Bagasara	9.17	5.42	3.25	0.50	8.00	8.00	Processing Plant, Bagasar ULB ADPUR ROAD ATALJI DUMP SITE.
113	Chalala	3.97	2.30	1.43	0.24	3.00	3.00	Chalal Nagarpalika,Vermi compost plant at Dumpsite
114	Damnagar	4.12	2.36	1.47	0.29	3.14	3.14	Processing Plant: THANSA ROAD, DUMPSITE, Damnagar
115	Jafrabad	3.98	2.30	1.38	0.29	3.00	3.00	Processing Plant: VADHERA ROAD DUMPSITE.
116	Lathi	4.66	2.93	1.59	0.14	3.65	3.65	Processing Plant: DUDHALA ROAD, DUMPSITE, LATHI
117	Rajula	9.19	4.39	3.68	1.13	8.00	8.00	Processing Plant: SAVARKUNDALA ROAD, Dumpsite, Rajula
118	Savarkundla	15.96	8.76	6.59	0.61	14.50	14.50	Processing Plant: Bogharyani Dumpsite Savarkundala
119	Gariadhar	7.09	4.79	2.00	0.29	6.00	6.00	Processing Facility, Juna Bela Road, Gariyadhar
120	Mahuva	30.05	16.07	13.48	0.50	28.00	28.00	Mahuva Processing Plant mahuva Dumpsite
121	Palitana	15.49	8.79	6.40	0.29	14.00	14.00	Processing Plant: Talaja Road Dumpsite
122	Sihor	15.40	9.16	5.43	0.81	14.00	14.00	Dumpsite , Sihor Nagarpalika
123	Talaja	9.30	5.50	3.30	0.51	8.10	8.10	Processing Plant dumpsite sakdasar talaja
124	Vallabhipur	5.03	2.93	1.80	0.29	4.00	4.00	Processing Plant kalyanpur road dumpsite ,vallabhipur-364310
125	Kodinar	12.55	7.73	4.52	0.29	11.20	11.20	Processing Plant0Dumpsite Majevadi, Una Highway Road, Kodi0r
126	Sutrapada	8.33	4.91	2.95	0.47	7.19	7.19	Dumpsite Opp.Anurag Colony Sutrapada
127	Talala	6.15	2.81	3.04	0.29	5.10	5.10	Processing Plant Dhareshwar Dumpsite.
128	Una	24.87	11.21	13.05	0.61	23.00	23.00	Processing Plant: Una Dumpsite, Chanchakvad Road, Una
129	Veraval	68.84	42.26	24.40	2.18	65.00	65.00	Processing Plant 0 Dumpsite Veraval Survey No 467,468 and Bin Numbari Talala Bypas road Dumpsite
130	Bantwa	3.46	1.99	1.25	0.22	2.50	2.50	PROCESSING PLANT, Kutiyana ROAD, DUMPSITE, BANTWA
131	Chorvad	3.76	2.07	1.38	0.31	2.80	2.80	Processing Plant: DUMPSITE CHORVAD
132	Keshod	23.76	14.17	8.36	1.23	22.00	22.00	Processing Plant: Indiranagar Processing Plant, KESHOD
133	Manavadar	4.49	1.88	1.69	0.92	3.50	3.50	Processing Plant: B/H MAHADEVIYA TEMPLE, DUMPSITE, MANAVADAR
134	Mangrol	18.59	13.47	4.88	0.24	17.00	17.00	Processing Plant: at Dumpsite BARA VISTAR Mangrol
135	Vanthali	5.55	2.93	2.32	0.29	4.50	4.50	Processing Plant: MA0VADAR ROAD, DUMPSITE, VANTHALI

Annexure-1

Sr.	Name of ULB	Waste Generation (TPD)*	(3) Composition of Waste (TPD)			(4) Waste collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable Waste Generation (TPD)	Dry / Recyclable (TPD)	Inerts (TPD)			
136	Visavadar	7.64	4.50	2.72	0.42	6.50	6.50	Processing Plant: Dumpsite Satadhar Road
137	Dhari	7.12	3.56	2.95	0.61	6.00	6.00	Dumpsite , Dhari
138	Gondal	31.49	12.26	18.62	0.60	29.50	29.50	Processing Facility at Vora kotda road dumpsite, processing plant gondal Nagapalika
139	Jetpur	40.90	16.24	24.06	0.61	38.50	38.50	Processing Facility Derdi Road Dumpsite, Jetpur Navagadh Nagarpalika
140	Dhoraji	24.87	13.79	10.78	0.29	23.00	23.00	Processing Facility at Dumpsite, old upleta road dhoraji.
141	Upleta	25.95	15.49	10.17	0.29	24.00	24.00	Patanvav Road Dumpsite process plant site
142	Jasdan	13.32	7.70	5.33	0.29	12.00	12.00	Processing Plant at Dumpsite Gokhala0 Road, Jasdan
143	Bhayavadar	8.14	4.80	3.05	0.29	7.00	7.00	Processing Facility at kolki road dumpsite, processing plant bhayavadar Nagapalika
144	vankaner	12.27	5.72	5.53	1.02	11.00	11.00	Processing Facility at Hasanpar Dumpsite Wankaner
145	Halvad	8.14	4.80	3.15	0.19	7.00	7.00	Processing Site At Halvad Dumpsite, Vegadvaav Road Halvad
146	Maliya-Miyana	7.12	4.19	2.75	0.19	6.00	6.00	Processing Facility at.Maliya main Road Dumpsite, Maliya Miyana
147	Tankara	5.54	2.51	2.84	0.19	4.50	4.50	Asabapir 100 chorasvar at dumping site Tankara
148	Dhrol	9.89	4.95	4.39	0.55	8.70	8.70	Processing Facility At.garediya road, Dhrol Dumpsite
149	Jamjodhpur	6.36	3.18	2.54	0.64	5.30	5.30	Processing Facility at Revenue Survey No. : 23320A01, Jamjodhpur To Mahiki Road, Dumpsite Jamjodhpur
150	Kalavad	10.74	5.63	4.92	0.19	9.50	9.50	Machhalivad road, Kalavad ULB Dump site
151	Sikka	11.30	5.13	4.52	1.65	10.00	10.00	Sikka Dump Site Sikka
152	Okha	28.04	14.02	12.57	1.44	26.00	26.00	Okha Dumpsite & MRF plant
153	Dwarka	21.64	8.74	12.30	0.61	20.00	20.00	Processing Facility at old charkla road dwarka , dwarka dump site
154	Khambhaliya	12.89	7.78	4.91	0.19	11.58	11.58	Processing Facility at Sumra Targhdi Dumpsite Khmbhaliya ULB
155	Salaya	9.19	3.55	5.45	0.19	8.00	8.00	Processing Facility at Dumpsite at Mandha Ni Dhar, Salaya and MRF plant
156	Bhanvad	6.07	3.45	2.32	0.29	5.00	5.00	sai devariya road, Bhanvad Dumpsite
157	Jamraval	4.61	2.51	1.91	0.19	3.60	3.60	JAMRAVAL MADHADHAR DUMPSITE
158	Ranavav	7.10	2.51	4.40	0.19	6.00	6.00	Dumpsite, Ranavav
159	Kutiyana	4.49	2.30	2.00	0.19	3.50	3.50	Near, Kotadanaka Kutiyana Dumpsite
160	Bhuj	53.02	29.64	22.25	1.13	50.00	50.00	Processing facility at Sr. No. 870/Paiki, Bhuj Dumpsite Bhuj
161	Anjar	30.12	7.74	21.77	0.61	28.00	28.00	PROCESSING FACILITY AT SR.NO 984 PAIKI ANJAR VERSAMEDI HIGHWAY ANJAR DUMPING SIDE
162	Mandvi	21.70	8.76	12.64	0.29	20.00	20.00	Processing Facility Mandvi Nagarpalika dumpsite at. Behind of Shitla Mata Temple, Layja Road, Mandvi -Kachchh
163	Bhachau	20.17	5.65	13.92	0.61	18.50	18.50	Processing Facility at Dumpsite Bhachau
164	Rapar	10.20	5.85	3.89	0.46	9.00	9.00	PROCESSING FACILITY AT NEAR TRAMBO CUTTING ROAD RAPAR DUMP SITE
165	Mundra borai	12.81	5.62	6.58	0.60	11.50	11.50	dumpsite mundra, bhukhi nadi
166	Nakhatrana	3.46	0.74	2.43	0.29	2.50	2.50	dumpsite Nakhatrana virani road
167	Bodeli	12.35	6.70	5.04	0.61	11.00	11.00	Dumpsite at Bodeli
168	Tarapur	14.40	7.72	6.07	0.61	13.00	13.00	Dumpsite at Tarapur
169	Bechraji	13.33	8.75	3.98	0.61	12.00	12.00	Dumpsite at Bechraji
	Total	**11269**	**5797**	**5084**	**388**	**11042**	**11042**	**-**

Annexure-2

Sr.	Name of ULB	Waste Generation (TPD)*	Composition of Waste		Waste Processing					
					(A) 7.1) Composting					
			Biodegradable Waste Generation (TPD)	Biodegradable Waste Collected (TPD)	a) Intake quantity (TPD)	b) Method Adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
1	Ahmedabad	2569	1152	1152	1152	Windrows Composting	288.11	Satisfactory (As per the FC001985 Testing Method)	Disposed in Landfill cell	Sold to Fertilizers Agency and Farmers By Agency
2	Surat	2517	1444	1444	1394	Windrows Composting	376.50	FCO Compliant	Disposed in Landfill cell	Sold to farmers, agencies by Concessioner
3	Rajkot	750	367	367	367	Aerobic decomposition (Organic Waste Convertor) & Windrow composting	102.88	As per Lab test report	Send to Sanitary Landfill	Utilized in RMC's garden, Parks and Miyawaki forest and sold to farmer
4	Vadodara	1200	709	709	359	Aerobic decomposition (Organic Waste Convertor)	104.23	SWM rules 2016 & FCO standard	Send to Sanitary Landfill	Self Utilize at corporation park
5	Gandhinagar	185	81	81	79	Vermi Composting & Windrow Composting, Aerobic decomposition (Organic Waste Convertor)	26.38	As per Solid Waste ma0hement Rules02016 and Fertilizer Control Order01985 test reports confirms	Send to Dumpsite	Selling to public and self Utilization by GMC in City's Gardens.
6	Bhavnagar	250	152	152	152	Aerobic decomposition (Organic Waste Convertor)	38.11	SWM rules 2016 & FCO standard	Send to Dumpsite	Self-Utilize by ULB
7	Jamnagar	370	210	210	210	Vermi compost	61.02	As per MSW Rules-2016	As per MSW Rules	Giving to farmer and for using in ULB's garden
8	Junagadh	130	72	72	57	Windrow Composting	17.23	As per MSW Rules-2016	Send to Sanitary Landfill	Self utilized by ULB
9	Anand	65	33	33	33	Windrow Composting	11.00	As per MSW Rules-2016	Sent to Dumpsite	Used for Gardening in municipal corporation
10	Nadiad	84	50	50	50	Aerobic decomposition (Organic Waste Convertor)	16.67	As per MSW Rules-2016	Sent to Dumpsite	Used for Gardening in municipal corporation
11	Surendranagar	71	47	47	47	Pit composting	14.00	As per MSW Rules-2016	Dumpsite	Used for Gardening in municipal corporation
12	Mahesana	92	37	37	37	Pit composting	12.00	As Per SWM Rules 2016	Dumpsite	Used for Gardening in municipal corporation
13	Morbi	91	50	50	50	Pit composting	15.00	As Per SWM Rules 2016	Rafaleshwar Dumpsite	Utilized in garden in Corporation
14	Porbandar	84	49	49	49	Pit composting	17.00	As Per SWM Rules 2016	sent to dumpsite oddar	Utilized in garden & adopted barter system for gaushala grass.
15	Gandhidham	124	68	68	68	Windrow composting	22.67	TEST REPORT Moisture Content : 7.05 % Toal Organic Carbon : 9.90 %	Dumpsite	Used in gardens of municipal corporation as per requirement
16	Vapi	79	40	40	40	Windrow Composting	13.20	TEST REPORT Moisture Content : 22.08 % Toal Organic Carbon : 15.20 %	Sent to dumpsite	Sold to farmers and Utilize in Gardens and parks area
17	Navsari	105	56	56	56	Aerobic composting	14.60	As Per SWM Rules 2016	Dumpsite	Sold and Self Utilization
18	Bareja	4.33	2.20	2.00	2.00	Anaerobic composting (OWC)	0.76	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
19	Bavla	21.68	10.84	10.00	10.00	Anerobic composting (OWC)	3.50	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
20	Dhandhuka	5.74	2.92	2.60	2.60	Anerobic composting (OWC)	0.66	As Per SWM Rules 2016	Sent to SLF	Self utilization in ULBs Garden
21	Dholka	32.02	13.93	13.05	12.75	Anerobic composting (OWC)	3.20	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
22	Sanand	23.84	18.19	16.79	4.90	Aerobic Composting (OWC) &Aerobic Composting (Pit Composting)	1.30	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
23	Viramgam	22.70	6.15	5.69	5.50	Aerobic Composting (OWC) &Aerobic Composting (Pit Composting & Windrow Composting)	1.38	As Per SWM Rules 2016	Sent to SLF	Self utilization in ULBs Garden
24	Barvala	3.14	1.57	1.10	1.10	Aerobic Composting (Pit Composting)	0.39	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
25	Botad	36.38	12.96	12.12	12.00	Anerobic composting (OWC)	4.50	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
26	Gadhada	7.09	1.47	1.24	0.98	Pit Composting/Windrow ;Aerobic Composting	0.35	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
27	Chakalasi	4.51	1.99	1.55	1.43	Aerobic Composting (Pit Composting)	0.53	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
28	Dakor	9.19	4.60	4.00	2.90	Aerobic Composting (Pit Composting)	1.02	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
29	Kanjari	3.99	1.47	1.11	1.00	Aerobic Composting (Pit Composting)	0.35	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
30	Kapadwanj	18.62	9.31	8.50	8.50	Aerobic Composting (Pit Composting)	2.10	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
31	Kathlal	3.98	1.99	1.50	0.00	Nil	Nil	Nil	Nil	Nil
32	Kheda	7.61	3.55	3.03	3.00	Aerobic Composting (Pit Composting)	1.05	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
33	Mahemdabad	9.16	3.54	3.15	3.15	Anerobic composting (OWC)	1.00	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
34	Mahudha	4.16	1.68	1.35	1.35	Aerobic Composting (Pit Composting)	0.42	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
35	Thasra	10.20	6.45	5.86	5.86	Aerobic Composting (Pit Composting)	2.03	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
36	Chotila	8.17	4.09	3.50	0.00	Nil	Nil	Nil	Nil	Nil
37	Limbdi	11.25	5.63	5.00	3.00	Aerobic Composting (Pit Composting)	1.10	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
38	Dhrangadhra	28.01	15.57	14.60	14.60	Aerobic Composting (Pit Composting)	5.60	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
39	Patdi	11.23	6.65	5.92	5.90	Aerobic Composting (Pit Composting)	2.10	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden
40	Thangadh	6.07	1.99	1.64	0.80	Aerobic Composting (Pit Composting)	0.28	As Per SWM Rules 2016	Sent to Dumping Site	Self utilization in ULBs Garden

Annexure-2

Sr.	Name of ULB	Waste Generation (TPD)*	Composition of Waste		Waste Processing					
					(A) 7.1) Composting					
			Biodegradable Waste Generation (TPD)	Biodegradable Waste Collected (TPD)	a) Intake quantity (TPD)	b) Method Adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
41	Deesa	55.87	13.92	13.21	12.75	Pit-Based / Vermi Compost	4.30	As per SWM Ruls 2016	Deesa Nagarpalika Dumpsite	Self-Utilize by ULB Garden
42	Himmatnagar	28.93	3.03	2.82	2.45	Organic Waste Converter Machine / Vermi Compost	0.80	As per SWM Ruls 2016	Send to Himatnagar dumpsite Processing Plant	Sold and Self Utilize by ULB In Garden
43	Khedbrahma	10.05	3.46	3.03	2.87	OWC Machine / Vermi Compost	0.90	As per SWM Ruls 2016	Send to dumpsite	Sold and Self-Utilize by ULB In Garden
44	Mansa_G	16.49	6.68	6.08	5.80	Pit-Based / Vermi Compost	1.30	As per SWM Ruls 2016	Send to dumpsite	Self-Utilize by ULB
45	Talod	3.46	0.97	0.70	0.50	OWC Machine / Vermi Compost	0.11	As per SWM Ruls 2016	Send to dumpsite	Self Utilised By ULB
46	Bayad	3.52	1.26	0.92	0.80	Pit-Based / Vermi Compost	0.25	As per SWM Ruls 2016	Send to Bayad Dumpsite	Self Utilised By ULB & Given for Free
47	Bhabhar	11.30	4.08	3.61	3.42	Pit-Based Compost	1.10	As per SWM Ruls 2016	Send to Bhabhar dumpsite	Self-Utilize by Bhabhar Garden
48	Chanasma	7.10	2.51	2.12	2.00	Pit-Based Compost	0.60	As per SWM Ruls 2016	Send to chanasma dumpsite	Self-Utilize by ULB
49	Dahegam	16.17	7.72	7.02	6.80	Pit-Based / Vermi Compost	2.10	As per SWM Ruls 2016	Send to dumpsite	Self-Utilize by ULB
50	Dhanera	9.26	3.56	3.09	3.00	Pit-Based / Vermi Compost	0.90	As per SWM Ruls 2016	Send to Dhanera dumpsite	Self-Utilize by ULB garden
51	Harij	7.11	2.51	2.12	2.00	Pit Based Compost	0.60	As per SWM Ruls 2016	Send to Harij dumpsite	Self-Utilize by ULB Garden
52	Idar	10.53	3.65	3.23	3.06	Organic Waste Converter Machine	1.20	As per SWM Ruls 2016	Send to dumpsite	Self-Utilize by ULB Garden
53	Kalol	47.78	13.98	13.50	13.50	Pit-Based	4.20	As per SWM Ruls 2016	Kalol Nagarpalika Pratap pura Dupm site	Self-Utilize by ULB
54	Kheralu	8.15	3.34	2.87	2.50	Pit-Based / Vermi Compost	0.80	As per SWM Ruls 2016	Kheralu Nagarpalika Nr rabari vas Dump site	Self-Utilize by ULB
55	Modasa	15.40	3.33	3.03	0.00	Nil	Nil	Nil	Nil	Nil
56	Palanpur	68.68	20.77	19.66	19.50	Organic Waste Converter Machine	6.30	As per SWM Ruls 2016	Send to Palanpur Nagarpalika Dumpsite	Manage by agency
57	PATAN_GU	47.74	13.97	13.17	12.75	Pit-Based / Vermi Compost	4.20	As per SWM Ruls 2016	Send to Patan Nagarpalika Dumpsite	Self Utilised By ULB
58	Prantij	7.30	2.71	2.31	2.16	Pit-Based / Vermi Compost	0.60	As per SWM Ruls 2016	Send to dumpsite prantij Nagarpalika	Self Utilised By ULB
59	Radhanpur	13.31	5.62	5.06	5.00	Pit-Based / Vermi Compost	1.30	As per SWM Ruls 2016	Send to dumpsite	Self Utilised By ULB
60	Siddhpur	13.39	5.65	5.06	4.88	Pit-Based / Vermi Compost	1.60	As per SWM Ruls 2016	Dumpsite of Siddhpur Nagarpalika	Self Utilised By ULB
61	Thara	8.14	3.55	3.05	3.00	Pit-Based / Vermi Compost	1.20	As per SWM Ruls 2016	Send to Thara ULB Dumpsite	Self Utilised By thara ULB
62	Tharad	13.32	3.54	3.19	2.94	Pit-Based / Vermi Compost	1.10	As per SWM Ruls 2016	Send to Tharad Nagarplaika Dumpsite Processing Plant	Self Utilised By ULB
63	Vadali	6.60	3.04	2.53	2.39	Pit-Based / Vermi Compost/OWC Machine	0.60	As per SWM Ruls 2016	Send to dumpsite	Self Utilised By ULB
64	Vijapur	8.12	3.54	3.05	2.89	Pit composting	1.01	As per SWM Ruls 2016	Send to dumpsite	Tree planting and gardening
65	Visnagar	34.07	16.00	15.03	12.00	Pit-Based / Vermi Compost/OWC Machine	3.50	As per SWM Ruls 2016	Send to dumpsite	Tree planting and gardening
66	Kadi	14.39	2.51	2.27	1.96	Pit-Based / Vermi Compost/OWC Machine	0.60	As per SWM Ruls 2016	Send to kadi Nagarpalika dumpsite	Self Utilised By ULB Garden
67	Unjha	12.03	6.06	5.40	5.28	aerobic drum compost plant	1.90	As per SWM Ruls 2016	Send to dumpsite	Self Utilised By ULB
68	Vadnagar	11.30	4.61	4.08	3.91	Pit-Based Composting	1.20	As per SWM Ruls 2016	Send to dumpsite	tree planting and gardening
69	Bharuch	115.31	68.06	64.93	63.00	Windrow Composting	13.65	AS PER SWM RULES-2016	Dumpsite,Bharuch	Self Utilised By ULB
70	Amod	9.23	4.07	3.55	0.00	Nil	Nil	Nil	Nil	Nil
71	Jambusar	16.48	9.81	8.92	0.00	Nil	Nil	Nil	Nil	Nil
72	Ankleswar	40.09	16.90	15.85	15.80	Windrow composting	5.27	As per MSW rules 2016	Sent to Dumping Site	Self utilization by ULB
73	Rajpipla	13.49	7.73	6.94	0.00	Nil	Nil	Nil	Nil	Nil
74	Bilimora	15.40	9.78	8.89	0.00	Nil	Nil	Nil	Nil	Nil
75	Gandevi	6.37	3.24	2.70	2.70	Pit Composting	0.90	As per MSW Rules	Sent to Dumping Site	Compost Used in Nagarpalika Gardens
76	Kadodara	12.40	5.65	5.02	4.80	OWC, Vermi Composting	1.62	As per MSW Rules	Sent to Dumping Site	Self Utilization (Gardening, provide to the agricultural farm, Given to citizen of bardoli)
77	Tarsadi	14.57	7.29	6.60	0.00	Nil	Nil	Nil	Nil	Nil
78	Mandvi	7.83	4.80	4.11	0.00	Nil	Nil	Nil	Nil	Nil
79	Bardoli	52.58	31.29	29.53	29.00	Vermi Composting	10.30	As per MSW Rules 2016	Dumpsite	Self-Utilization (Gardening, Provide to Agricultural farm, Given to Citizen of Bardoli)
80	Vyara	17.28	9.43	8.61	8.40	Pit Composting And Windrow Composting	2.80	As per Solid waste Management Rule-2016	Dumpsite vyara	Agriculture and Gardening
81	Songadh	12.30	4.28	3.82	3.65	Pit Composting	1.10	Usable(as per MSW Rules 2016)	Dumpsite Songadh	Self Utilised (Gardening &Plantation)
82	Umargam	11.76	5.62	5.30	5.30	Pit Composting	1.60	As per MSW Rules 2016	Umrgam Dumpsite	Self Utilization by ULB
83	Valsad	43.06	25.98	24.52	0.00	Nil	Nil	Nil	Nil	Nil
84	Pardi	10.30	5.41	5.00	5.00	Pit Composting	1.20	As per MSW Rules 2016	Dumpsite Pardi	Compost Used in Nagarpalika Gardens
85	Dharampur	16.79	6.25	5.70	5.45	Pit Composting, OWC	1.90	As per MSW Rules 2016	Dispose to at Dumping Site	Compost used for Nagarpalika Garden
86	Anklav	3.98	2.51	2.00	2.00	Pit Composting	0.60	As per MSW Rules 2016	Sent to Dumping Site	Self Utilization used in gardens and agricultural farm
87	Balasinor	16.54	8.27	7.50	7.50	Pit based composting	2.00	As per MSW 2016 rules	Dispose to dumpsite	self utilization (Graden, plantation)
88	Boriavi	3.98	2.51	2.00	2.00	Pit Composting	0.50	As per MSW 2016 rules	Sent to dumpsite	self utilization (Graden, plantation)
89	Borsad	22.86	5.64	5.21	0.00	Nil	Nil	Nil	Nil	Nil

Annexure-2

Sr.	Name of ULB	Waste Generation (TPD)*	Composition of Waste		Waste Processing					
					(A) 7.1) Composting					
			Biodegradable Waste Generation (TPD)	Biodegradable Waste Collected (TPD)	a) Intake quantity (TPD)	b) Method Adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
90	Chhota Udaipur	9.18	5.11	4.50	4.50	VERMI PIT COMPOSTING	1.10	As per MSW 2016 rules	Manage by Agnecy	self utilization (Graden, plantation)
91	Dabhoi	16.50	7.73	7.03	5.80	Window composting	1.40	As per MSW 2016 rules	Manage by Agnecy	self utilization (Graden, plantation) Sardar baug-Dabhoi
92	Dahod	68.81	27.61	26.08	26.00	OWC & Pit Composting	6.30	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
93	Devgadbaria	10.30	5.93	5.30	5.30	Varmi Pit Composting	1.80	As per MSW 2016 rules	Dispose to dumpsite	self utilization (Graden, plantation)
94	Godhra	49.23	19.15	18.09	18.00	Pit based composting	6.00	As per MSW 2016 rules	Dispose to dumpsite	self utilization (Graden, plantation)
95	Halol	36.40	19.25	18.00	18.00	VERMI COMPOSTING	5.00	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
96	Jhalod	10.22	4.59	4.04	4.00	Pit based composting	1.50	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
97	Kaalol (Panch Mahals)	7.76	4.50	3.83	3.80	VERMI COMPOSTING	1.00	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
98	Karjan	9.74	4.61	4.02	4.00	VERMI COMPOSTING	1.20	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
99	Khambhat	10.93	4.48	3.97	3.85	VERMI COMPOSTING	1.30	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
100	Lunawada	15.43	6.99	6.34	3.90	VERMI COMPOSTING	1.30	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
101	Ode	5.54	2.50	2.03	1.92	Pit based composting	0.66	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
102	Padra	24.49	15.07	13.96	13.96	VERMI COMPOSTING	3.00	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
103	PETLAD	12.35	5.34	4.76	4.70	Composting by Windrow method	1.57	As per MSW 2016 rules	Dispose to Dump Site	Self Utilization used in gardens and Selling to Fertilizer company
104	Santrampur	5.24	3.46	2.90	2.90	Pit based composting/organic Waste Converter Machine.	1.00	As per MSW 2016 Rules	Dispose to Dump Site	Self Utilization used in gardens and Nursary
105	Savli	4.51	3.04	2.50	2.50	VERMI COMPOSTING	0.83	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
106	Shehera	9.55	5.73	5.08	5.08	Vermi compost	1.20	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
107	Sojitra	3.78	1.63	1.21	1.13	Pit Based Composting	0.38	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
108	Umreth	10.23	2.51	2.21	2.00	Pit Based Composting	0.67	As per MSW 2016 rules	Dispose to Dump Site	self utilization (Graden, plantation)
109	Vaghodiya	9.40	4.59	4.01	0.00	Nil	Nil	Nil	Nil	Nil
110	Amreli	73.58	40.95	38.95	4.00	Pit Composting	1.32	AS PER SWM RULS 0 2016	Amreli Nagarpalika savarkundla road behind gujcomasol amreli DUMPSITE	self utilization (Graden, plantation)
111	Babra	3.14	1.88	1.32	0.43	Pit Composting	0.14	AS PER SWM RULS 0 2016	Sent To Kariyana Road, Verming Compost Plant Dumpsite,Babra	Park and garden as compost
112	Bagasara	9.17	5.42	4.73	1.50	Pit based composting	0.51	AS PER SWM RULS 2016	ADPUR ROAD ATALJI DUMP SITE BAGSARA ULB	Park and garden as compost
113	Chalala	3.97	2.30	1.74	1.00	Pit based composting	0.31	AS PER SWM RULS 0 2016	Sent to Amreli Road,Vermi compost plant Dumpsite	park and garden as compost
114	Damnagar	4.12	2.36	2.36	2.50	PIT BASE COMPOSTING & Waste to Compost	0.82	As Per SWM Rules 2016	SENT TO DUMPSITE,THANSA ROAD,Damnagar	SELF UTILIZATION GARDAN AND PARK
115	Jafrabad	3.98	2.30	1.80	1.80	PIT BASE COMPOSTING	0.30	As Per SWM Rules 2016	SENT TO DUMPSITE,VADHERA ROAD,JAFARABAD	Park and garden as compost
116	Lathi	4.66	2.93	2.29	1.20	Pit Composting	0.36	As Per SWM Rules 2016	DUMPSITE, DUDHALA ROAD, LATHI	SELF UTILIZATION (GARDEN)
117	Rajula	9.19	4.39	3.82	2.66	Pit Composting	1.06	As Per SWM Rules 2016	Dumpsite, SAVARKUNDALA ROAD, RAJULA	SELF UTILIZATION (GARDEN)
118	Savarkundla	15.96	8.76	7.96	2.00	Pit Base Composting	0.67	As Per SWM Rules 2016	Sent to Bogharyani Dumpsite 0 Savarkundala	Self Utilized
119	Gariadhar	7.09	4.79	4.06	0.96	PIT BASE COMPOSTING	0.32	As Per SWM Rules 2016	Sent To Dumpsite, Juna Bela Road , Gariyadhar	SELF UTILIZATION GARDAN AND PARK
120	Mahuva	30.05	16.07	14.97	12.00	Pit Base Composting	4.00	As Per SWM Rules 2016	SENT TO DUMPSITE	self utilization by ulb/given for free
121	Palitana	15.49	8.79	7.94	0.80	Pit Base Composting	0.27	As Per SWM Rules 2016	Sent to Talaja Road Dumpsite	self utilised at Nagarpalika's park and garden
122	Sihor	15.40	9.16	8.32	0.00	Nil	Nil	Nil	Nil	Nil
123	Talaja	9.30	5.50	4.79	1.30	Pit Composting	0.43	As Per SWM Rules 2016	Sent to Dumpsite sankadasar 01 Talaja	SELF UTILIZATION (GARDEN)
124	Vallabhipur	5.03	2.93	2.33	0.40	Pit Composting	0.10	As Per SWM Rules 2016	kalyanpur road dumpsite ,vallabhipur-364310	SELF UTILIZATION (GARDEN)
125	Kodinar	12.55	7.73	7.00	7.00	Pit Composting	2.33	AS PER SWM RULES-2016	Dumpsite Majevadi, U0 Highway Road, Kodi0r	Nagarpalika's Park And Garden
126	Sutrapada	8.33	4.91	4.24	0.00	Nil	Nil	Nil	Nil	Nil
127	Talala	6.15	2.81	2.33	0.63	Pit Composting	0.20	AS PER SWM RULES02016	Dhareshwar Dumpsite	Self Utilization at Nagarpalika Garden
128	Una	24.87	11.21	10.37	3.00	Pit Composting	1.00	AS PER SWM RULES02016	U0 Dumpsite, Chanchakvad Road, Una	Self Utilization at Parks and Gardens
129	Veraval	68.84	42.26	39.91	12.00	Pit Composting	4.00	AS PER SWM RULES02016	Survey No 467,468 and Bin Numbari Talala Bypas road Dumpsite	Self Utilization at Nagarpalika Garden
130	Bantwa	3.46	1.99	1.44	0.38	PIT BASE COMPOSTING	0.13	AS PER SWM RULES	DUMPSITE Kutiyana ROAD, BANTWA	Javahar Garden And Pajod Road Tree Plantation Location.
131	Chorvad	3.76	2.07	1.54	0.80	PIT BASE COMPOSTING	0.27	AS PER SWM RULES	DUMPSITE BANDAR VISTAR0CHORVAD	Self Utilization at Parks and Gardens
132	Keshod	23.76	14.17	13.80	13.80	WINDROW COMPOSTING	5.28	AS PER SWM RULES	Processing Plant: Indiranagar Processing Plant, KESHOD	New Smashan Garden Badodar Road Keshod, Pandit dindayal updhyay Garden Aambavadi Keshod

Annexure-2

Sr.	Name of ULB	Waste Generation (TPD)*	Composition of Waste		Waste Processing					
					(A) 7.1) Composting					
			Biodegradable Waste Generation (TPD)	Biodegradable Waste Collected (TPD)	a) Intake quantity (TPD)	b) Method Adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
133	Manavadar	4.49	1.88	1.47	0.50	PIT BASED COMPOST	0.17	AS PER SWM RULES	DUMPSITE BEHIND MAHADEVIYA TEMPLE MA0VADAR	Park And Garden
134	Mangrol	18.59	13.47	12.32	3.13	PIT BASED COMPOST	1.04	AS PER SWM RULES	DUMPSITE BARA VISTARNA Mangrol	Municipal Garden
135	Vanthali	5.55	2.93	2.38	0.60	PIT BASED COMPOSTING	0.20	AS PER SWM RULES	DUMPSITE MANAVADAR ROAD, VANTHALI	Park And Garden
136	Visavadar	7.64	4.50	3.83	0.63	PIT BASED COMPOSTING	0.23	AS PER SWM RULES	Dumpsite Satadhar Road	Park And Garden
137	Dhari	7.12	3.56	3.00	0.00	Nil	Nil	Nil	Nil	Nil
138	Gondal	31.49	12.26	11.49	7.00	Pit Composting	1.63	AS PER SWM RULES02016	Disposal to Dumpsite, Vora kotda Road Dumpsite	Self Utilization and given to farmers
139	Jetpur	40.90	16.24	15.28	15.20	Pit Composting & Organic Waste Converter Machine	3.61	AS PER SWM RULES02016	Disposal to Dumpsite, Derdi Road Dumpsite, Jetpur Navagadh Nagarpalika, Jetpur - 360370	Self Utilization and given to farmers
140	Dhoraji	24.87	13.79	12.76	8.00	Pit Based Composting	2.35	AS PER SWM RULES	Disposal to Dumpsite,old upleta road,dhoraji	Self Utilization at Nagarpalika Garden
141	Upleta	25.95	15.49	14.37	14.37	Pit Composting	4.80	AS PER SWM RULES	Dispose to Dumpsite	Given to farmers
142	Jasdan	13.32	7.70	6.94	3.00	Pit Composting	0.90	AS PER SWM RULES	Dispose to Dumpsite	Given to farmers
143	Bhayavadar	8.14	4.80	4.13	2.00	Pit Composting	0.56	AS PER SWM RULES	Disposal to Dumpsite, kolki Road Dumpsite	Self Utilization at Parks and Gardens
144	vankaner	12.27	5.72	5.13	5.10	Pit composting	1.60	as per swm rule02016	dispose to dumpsite	Utilised in park and garden (Nehru Garden) Under Construction
145	Halvad	8.14	4.80	4.13	2.00	Pit Composting	0.67	AS PER SWM RULES	Dispose to Dumpsite	Self Utilization at Parks and Gardens
146	Maliya-Miyana	7.12	4.19	3.53	1.50	Pit Composting	0.50	AS PER SWM RULES	Dispose to Dumpsite	Self Utilization at Parks and Gardens
147	Tankara	5.54	2.51	2.04	0.00	Nil	Nil	Nil	Nil	Nil
148	Dhrol	9.89	4.95	4.35	1.50	Pit Composting	0.50	AS PER SWM RULES	Dispose to Dumpsite	Self Utilization at ULBs
149	Jamjodhpur	6.36	3.18	2.65	1.00	Pit Compost	0.30	AS PER SWM RULES	Dispose to Dumpsite (temporary)then after sent to SLF(Clustered)	Self Utilize ULBs Garden & Parks
150	Kalavad	10.74	5.63	4.98	0.00	Nil	Nil	Nil	Nil	Nil
151	Sikka	11.30	5.13	4.54	0.00	Nil	Nil	Nil	Nil	Nil
152	Okha	28.04	14.02	13.00	0.00	Nil	Nil	Nil	Nil	Nil
153	Dwarka	21.64	8.74	8.08	7.00	Waste to Compost	2.50	AS PER SWM RULES	Dispose to Dumpsite	Self Utilization
154	Khambhaliya	12.89	7.78	6.99	5.30	PIT COMPOSTING	1.80	AS PER SWM RULES	Dispose to Dumpsite Sumra Targhadi Dumpsite Khmbhaliya ULB	SELF UTILIZATION BY ULB IN GARDENING
155	Salaya	9.19	3.55	3.09	0.00	Nil	Nil	Nil	Nil	Nil
156	Bhanvad	6.07	3.45	2.84	0.00	Nil	Nil	Nil	Nil	Nil
157	Jamraval	4.61	2.51	1.96	0.00	Nil	Nil	Nil	Nil	Nil
158	Ranavav	7.10	2.51	2.12	0.00	Nil	Nil	Nil	Nil	Nil
159	Kutiyana	4.49	2.30	1.79	0.00	Nil	Nil	Nil	Nil	Nil
160	Bhuj	53.02	29.64	27.95	27.89	Pit Based Composting	6.30	As per SWM Rules	Dumpsite Np Bhuj	Self Utilization at parks and gardens
161	Anjar	30.12	7.74	7.20	6.78	Pit Based Composting	2.60	As Per SWM Rules	Sent To Dumpsite	Self Utilization @Parks & Gardens
162	Mandvi	21.70	8.76	8.08	7.93	Pit Based Compositing & Wet vegetable waste is sent to feed cows in the pens.	2.80	As Per SWM Rules	Dispose to Dumpsite	Self Utilization @Parks & Garden
163	Bhachau	20.17	5.65	5.18	5.00	Vermi Composting	1.23	As Per SWM Rules	Send to Dumpsite,Bhachau	Self Utilization @Parks & Gardens
164	Rapar	10.20	5.85	5.16	1.40	Organic Waste Converter Machine	0.30	AS PER SWM RULES	DUMPSITE RAPAR	Self Utilise by ULB in Park And Garden
165	Mundra borai	12.81	5.62	5.05	0.00	Nil	Nil	Nil	Nil	Nil
166	Nakhatrana	3.46	0.74	0.53	0.00	Nil	Nil	Nil	Nil	Nil
167	Bodeli	12.35	6.70	5.97	0.00	Nil	Nil	Nil	Nil	Nil
168	Tarapur	14.40	7.72	6.97	0.00	Nil	Nil	Nil	Nil	Nil
169	Bechraji	13.33	8.75	7.87	0.00	Nil	Nil	Nil	Nil	Nil
	Total	**11269**	**5797**	**5689**	**4933**	**-**	**1370**	**-**	**-**	**-**

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Annexure-3
RDF Plant

(B) 7.2) Refuse Derived Fuel

Sr. No.	Name of ULB	i) Capacity of Plant (MT)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
1	Surat	1000.00	Secondary transfer station(RTS) & Material recovery facility (MRFs)	689.53	Disposed in Landfill cell	Utilization as alternative fuel in industries like cement factories, boiler industries, etc.
2	Vadodara	1000.00	Material recovery facilities	350.00	Sent to SLF	Sent to cement kilns as alternate fuel
3	Bhavnagar	100.00	MRF	32.00	Sent to SLF	SENT TO CEMENT FACTORY
4	Vapi	120.00	MRF facility (Segregated dry waste)	13.00	Dispose to Dumpsite	Sold to Cement Industry
5	Dabhoi	2.00	Segregated from MRF	1.40	Dispose to Dumpsite	Boiler/Cement industries J k crment ,Limbada Dist Chittorgadh Rajasthan
Total		**2222.00**	**-**	**1085.93**	**-**	**-**

4871

Annexure-4							
(C) 7.3) Waste to Energy (Thermal / Methanation route)							
Sr.	**Name of ULB**	**a) Plant capacity (MT)**	**b) Daily inputs of feed (TPD)**	**c) Sources of waste**	**d) Output (Energy) MW**	**e) Residue / Rejects management**	**f) Fly ash and Bottom Ash management**
1	Ahmedabad	1000.00	925.00	Dry Waste (RDF)	13.00	Sent to SLF	Inert substance like Fly ash and Bottom Ash is used in construction of Dholera Expressway and remaining is disposed to SLF
2	Jamnagar	600.00	100.00	Dry Waste (RDF)	0.00	Sent to SLF	Nil
Total		**1600**	**1025**	**0**	**0**	**0**	**0**

Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
1	Ahmedabad	492.00	Dry Waste	Output Products: Plastic, Paper, Cardboard, Clothes, Metal and Glass are Recycled by Authorized Recyclers – NEPRA Resources Pvt Ltd and Ecovision Environmental Resource LLP	Non recyclable waste is sent to Cement industry/ Waste to Energy for co processing
2	Surat	266.72	Dry Waste	The Material Recovery Facility (MRF) processes plastic, paper, metal, glass and rubber to create useful products. The Plastic Recycling Facility processes various types of plastic into granules and products, helping to reduce plastic pollution.	Processing rejects sent to SLF
3	Rajkot	383.00	Dry Waste	Paper, Plastic, Metal and other recyclable material sold to recycler agency and non-recyclable material send to cement company/WTE Plant	Send to Sanitary Landfill
4	Vadodara	151.00	Dry Waste	Soil, inert are Sent to SLF Plastic, Rubber, Paper are sold to recycler Agency.	send to SLF
5	Gandhinagar	103.60	Dry Waste	Dry & Recyclable wastes like plastic, paper, card boards, metal ect. Products to be utilized by Agency.	Sent to Dumpsite
6	Bhavnagar	45.00	Dry Waste	Soil, inert are Sent to SLF Plastic, Rubber, Paper are sold to recycler Agency.	send to SLF
7	Jamnagar	60.00	Dry Waste	Scrape Materials giving to rag pickers Recovered material sent to authorised recycler	Sent to Dumpsite
8	Junagadh	58.00	Dry Waste	Recyclables are recovered and sold by agency	Send to Sanitary Landfill
9	Anand	31.00	Dry Waste	Consumer products like plastic bottles,paver blocks,planters,trays are being produce are sent to authorised recycler	Sent to dumpsite
10	Nadiad	33.00	Dry Waste	Recovered material sent to authorised recycler	Dumpsite
11	Surendranagar	23.00	Dry Waste	Recovered material sent to authorised recycler	Dumpsite
12	Mahesana	54.00	Dry Waste	Recovered material sent to authorised recycler	Sent to Dumpsite
13	Morbi	40.50	Dry Waste	Recovered material sent to authorised recycler	Send to Dumpsite
14	Porbandar	33.80	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send to Dumpsite
15	Gandhidham	55.00	Dry Waste	Paper, Rubber, Plastic etc. and send to Recycler and sold by Agency	Send To Dumpsite
16	Vapi	25.07	Dry Waste	Paper, Rubber, Plastic etc. and send to Recycler and sold by Agency	Send to RDF Plant
17	Navsari	48.00	Dry Waste	Plastic, Rubber, Paper, Scrape Materials etc.	Send to cement industries

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Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
18	Bareja	1.30	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
19	Bavla	6.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
20	Dhandhuka	2.10	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
21	Dholka	17.25	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
22	Sanand	3.90	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
23	Viramgam	15.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
24	Barvala	1.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
25	Botad	22.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
26	Gadhada	4.60	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
27	Chakalasi	1.90	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
28	Dakor	3.25	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
29	Kanjari	1.90	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
30	Kapadwanj	8.50	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
31	Kathlal	0.00	Nil	Nil	Nil
32	Kheda	3.50	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
33	Mahemdabad	4.85	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
34	Mahudha	1.85	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
35	Thasra	3.14	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
36	Chotila	0.00	Nil	Nil	Nil
37	Limbdi	0.00	Nil	Nil	Nil
38	Dhrangadhra	11.40	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
39	Patdi	4.10	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
40	Thangadh	3.50	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
41	Deesa	37.10	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Deesa Nagarpalika Dumpsite
42	Himmatnagar	22.70	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
43	Khedbrahma	5.20	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite

Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
44	Mansa_G	8.30	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
45	Talod	1.80	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
46	Bayad	0.00	Nil	Nil	Nil
47	Bhabhar	6.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Bhabhar Dumpsite
48	Chanasma	0.00	Nil	Nil	Nil
49	Dahegam	7.10	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
50	Dhanera	0.00	Nil	Nil	Nil
51	Harij	1.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
52	Idar	5.50	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
53	Kalol	31.50	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Kalol Nagarpalika Pratap pura Dupm site
54	Kheralu	1.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Kheralu Nagarpalika Dumpsite
55	Modasa	0.00	Nil	Nil	Nil
56	Palanpur	42.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Palanpur Nagarpalika Dumpsite
57	PATAN_GU	31.70	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Patan Nagarpalika Dumpsite
58	Prantij	3.50	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
59	Radhanpur	1.00	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
60	Siddhpur	6.40	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite of Siddhpur Nagarpalika
61	Thara	0.00	Nil	Nil	Nil
62	Tharad	8.40	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Tharad Nagarpalika Dumpsite
63	Vadali	2.60	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
64	Vijapur	3.60	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
65	Visnagar	16.60	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
66	Kadi	10.50	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Kadi Dumpsite
67	Unjha	4.70	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite

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Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
68	Vadnagar	5.60	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Dumpsite
69	Bharuch	0.00	Nil	Nil	Nil
70	Amod	0.00	Nil	Nil	Nil
71	Jambusar	0.00	Nil	Nil	Nil
72	Ankleswar	21.80	Dry Waste	Recyclable materials are sold (Paper,Plastic,Cloth,Metal)	Send To Dumpsite
73	Rajpipla	0.00	Nil	Nil	Nil
74	Bilimora	0.00	Nil	Nil	Nil
75	Gandevi	2.30	Dry Waste	Recyclable materials are sold locally	Send To Dumpsite
76	Kadodara	6.00	Dry Waste	Recyclable materials are sold locally	Send To Dumpsite
77	Tarsadi	0.00	Nil	Nil	Nil
78	Mandvi	0.00	Nil	Nil	Nil
79	Bardoli	19.38	Dry Waste	Recyclable materials are given to register Plastic Recycler	Send To Dumpsite
80	Vyara	5.80	Dry Waste	Paper, Plastic, glass, rubber etc, send to recycler	Send To Dumpsite
81	Songadh	7.20	Dry Waste	Recyclable materials are taken away by agency. (Eco vision pvt. ltd)	Send To Dumpsite
82	Umargam	5.20	Dry Waste	Plastic bottle, rubber, packaging material sent for recycling	Send To Dumpsite
83	Valsad	0.00	Nil	Nil	Nil
84	Pardi	4.10	Dry Waste	Segregated Materials are sold by Agency	Send To Dumpsite
85	Dharampur	9.64	Dry Waste	Recyclable materials are given to register Plastic Recycler (Ecovision Environmental Resources LLP, Surat)	Send To Dumpsite
86	Anklav	1.00	Dry Waste	Plastic Bottle, Rubber, Packaging Material send for recycling	Sent to dumpsite
87	Balasinor	7.00	Dry Waste	cloth,paper,card board,packaging material,Glass	Sent to dumpsite
88	Boriavi	0.80	Dry Waste	Plastic Bottle, Rubber, Packaging Material send for recycling	Sent to dumpsite
89	Borsad	15.00	Dry Waste	Plastic, Rubber, Paper, Scrape Materials, etc.	Dumpsite
90	Chhota Udaipur	3.20	Dry Waste	RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Upcycle chakra ” FOR RECYCLE	Sent to dumpsite
91	Dabhoi	6.90	Dry Waste	Plastic to Gradual and Other for RDF & Metal for Recycling "Plastic, Cloth,Glass,Paper,Card Board,Packageing Material,Metal 0 Sold to scrap vendor RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Upcycle chakra ” FOR RECYCLE"	Sent to dumpsite
92	Dahod	37.50	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material,0 Sold to scrap vendor	Sent to dumpsite

Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
93	Devgadbaria	3.30	Dry Waste	Pet bottles/glass/ cardboard/plastic sold to Agency	Sent to dumpsite
94	Godhra	0.00	Nil	Nil	Nil
95	Halol	14.50	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material, Sold to scrap vendor	Sent to dumpsite
96	Jhalod	4.50	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material, Sold to scrap vendor	Sent to dumpsite
97	Kaalol (Panch Mahals)	2.63	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material,Metal Sold to scrap vendor	Sent to dumpsite
98	Karjan	4.00	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material, Sold to scrap vendor	Sent to dumpsite
99	Khambhat	5.70	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material, Sold to scrap vendor	Sent to dumpsite
100	Lunawada	5.70	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material,Sold to scrap vendor	Sent to dumpsite
101	Ode	2.50	Dry Waste	RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Upcycle chakra ” FOR RECYCLE	Sent to dumpsite
102	Padra	8.00	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material, Sold to scrap vendor	Sent to dumpsite
103	PETLAD	5.00	Dry Waste	Plastic, Cloth,Glass,Paper,Card Board,Packageing Material,Metal Sold to scrap vendor RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Upcycle chakra ” FOR RECYCLE	Sent to dumpsite
104	Santrampur	1.00	Dry Waste	RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Aztec Recycycleing pvt.ltd ” FOR RECYCLE	Sent to dumpsite
105	Savli	0.80	Dry Waste	Cloth,Glass,Paper,Card Board,Packageing Material,0 Sold to scrap vendor	Sent to dumpsite
106	Shehera	3.09	Dry Waste	RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Upcycle chakra ” FOR RECYCLE	Sent to dumpsite
107	Sojitra	1.62	Dry Waste	RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Upcycle chakra ” FOR RECYCLE	Sent to dumpsite
108	Umreth	6.00	Dry Waste	RECYCLABLE PLASTIC WASTE TAKEN AWAY BY “Upcycle chakra ” FOR RECYCLE	Sent to dumpsite
109	Vaghodiya	0.00	Nil	Nil	Nil
110	Amreli	2.50	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Amreli Nagarpalika savarkundla road behind gujcomasol amreli DUMPSITE
111	Babra	0.60	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Kariyana Road, Babra DUMPSITE
112	Bagasara	1.00	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	ADPUR ROAD ATALJI DUMP SITE

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Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
113	Chalala	0.36	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Sent to Dumpsite,Chalala
114	Damnagar	0.64	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE THASNSA ROAD Damnagar
115	Jafrabad	1.00	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE, VADHERA ROAD, JAFARABAD
116	Lathi	1.30	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE, DUDHALA ROAD, LATHI
117	Rajula	1.00	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Send To Dumpsite
118	Savarkundla	2.50	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Send To Dumpsite
119	Gariadhar	0.60	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Dumpsite, Juna Bela Road , Gariyadhar
120	Mahuva	12.60	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	As Per SWM 2016 Rule
121	Palitana	0.29	Dry Waste	Plastic sent to recycler tulsi traders , and Other Rejects material sent at Dumpsite	Talaja Road Dumpsite
122	Sihor	0.00	Nil	Nil	Nil
123	Talaja	1.10	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Sent to Dumpsite sankadasar 01 Talaja
124	Vallabhipur	0.50	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	kalyanpur road dumpsite vallbhipur
125	Kodinar	3.00	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Dumpsite Majevadi, Una Highway Road, Kodi0r
126	Sutrapada	0.00	Nil	Nil	Nil
127	Talala	0.84	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Dhareshwar Dumpsite
128	Una	6.00	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	U0 Dumpsite, Chanchakvad Road, Una
129	Veraval	7.00	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Survey No 467,468 and Bin Numbari Talala Bypas road Dumpsite

Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
130	Bantwa	0.35	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE0 Kutiyana ROAD, BANTWA
131	Chorvad	0.30	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE BANDAR VISTAR0CHORVAD
132	Keshod	8.20	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Processing Plant: Indiranagar Processing Plant, KESHOD
133	Manavadar	0.50	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE 0 BEHIND MAHADEVIYA TEMPLE MA0VADAR
134	Mangrol	1.31	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE BARA VISTAR0Mangrol
135	Vanthali	0.57	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	DUMPSITE MA0VADAR ROAD, VANTHALI
136	Visavadar	0.65	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Dumpsite Satadhar Road
137	Dhari	0.00	Nil	Nil	Nil
138	Gondal	13.00	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Disposal to Dumpsite, Vora kotda Road Dumpsite
139	Jetpur	23.30	Dry Waste	(Glass, Paper, Card board & Metal)Recyclable Waste Taken away by Zero Waste Solution	Disposal to Dumpsite, Derdi Road Dumpsite, Jetpur navagadh Nagarpalika
140	Dhoraji	7.00	Dry Waste	(Glass, Paper, Card board & Metal,pet bottle etc) Taken away by ragpickers	Disposal to Dumpsite,old upleta road,dhoraji
141	Upleta	8.97	Dry Waste	(Glass, Paper, Card board & Metal,pet bottle etc) Taken away by ragpickers	Disposal to Dumpsite, patanvav road
142	Jasdan	2.80	Dry Waste	Plastic, Paper, Metal and other Recyclable Materials send to Recycler and Other Rejects at Dumpsite	Disposal to Dumpsite
143	Bhayavadar	1.80	Dry Waste	(plastic, pet bottles, paper, metal,etc)Taken By Local Kabadi wala given free	Disposal to Dumpsite, kolki Road Dumpsite
144	vankaner	2.50	Dry Waste	(plastic, pet bottles, paper, metal,etc) taken by ragpickers	Send To Dumpsite
145	Halvad	1.50	Dry Waste	(Plastic,Paper,Metal,bottle,etc)Taken By Local Kabadi wala & RagPickers also	Dispose to Dumpsite

Annexure-5

Sr.	Name of ULB	(D) 7.4) Other Processing (TPD) MRF			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
146	Maliya-Miyana	1.30	Dry Waste	(Plastic,Paper,Metal,bottle,etc) Taken By Local Kabadi wala given free & RagPickers also	Dispose to Dumpsite
147	Tankara	0.00	Nil	Nil	Nil
148	Dhrol	0.00	Nil	Nil	Nil
149	Jamjodhpur	0.50	Dry Waste	(Plastic,Paper,Metal,bottle,etc) Taken By RagPickers & Some time Local Kabadi wala also (given free)	Dispose to Dumpsite
150	Kalavad	0.00	Nil	Nil	Nil
151	Sikka	0.00	Nil	Nil	Nil
152	Okha	5.00	Dry Waste	(Plastic,Paper,Metal,bottle,etc)GIVEN FOR FREE TO GPCB APPROVED RECYCLER AGENCIES	Dispose to Dumpsite
153	Dwarka	13.00	Dry Waste	(Plastic,Paper,Metal,bottle,etc)GIVEN FOR FREE TO GPCB APPROVED RECYCLER AGENCIES	Dispose to Dumpsite
154	Khambhaliya	4.00	Dry Waste	(Plastic, Paper, Pet Bottle, Cloth, Cardboard Etc.)Some of the recyclable waste is self utilized by ULB for waste to wonder park and most of the waste is selling out to recycler.	Dispose to Dumpsite
155	Salaya	4.90	Dry Waste	(Plastic, Paper, Pet Bottle, Cloth, Cardboard Etc.)Some of the recyclable waste is self utilized by ULB for waste to wonder park and most of the waste is selling out to recycler.	Dispose to Dumpsite
156	Bhanvad	0.00	Nil	Nil	Nil
157	Jamraval	0.00	Nil	Nil	Nil
158	Ranavav	0.00	Nil	Nil	Nil
159	Kutiyana	0.00	Nil	Nil	Nil
160	Bhuj	20.89	Dry Waste	(Plastic ,Paper, Pet bottle, Cloth, Cardboard, etc)Taken By Local Kabadi wala given free	Dispose to Dumpsite
161	Anjar	20.90	Dry Waste	(Plastic ,Paper, Pet bottle, Cloth, Cardboard, etc)Taken By Local Kabadi wala given free	Dispose to Dumpsite
162	Mandvi	11.73	Dry Waste	(Plastic ,Paper, Pet bottle, Cloth, Cardboard, etc)Taken By Local Kabadi wala given free	Dispose to Dumpsite
163	Bhachau	0.00	Nil	Nil	Nil
164	Rapar	3.00	Dry Waste	(Plastic ,Paper, Pet bottle, Cloth, Cardboard, etc)RECYCLABLE PLASTIC WASTE HAS BEEN GIVEN TO SCRAP VENDOR	DUMPSITE RAPAR
165	Mundra borai	0.00	Nil	Nil	Nil
166	Nakhatrana	0.00	Nil	Nil	Nil
167	Bodeli	0.00	Nil	Nil	Nil
168	Tarapur	0.00	Nil	Nil	Nil
169	Bechraji	0.00	Nil	Nil	Nil
	Total	**2709**	**-**	**-**	**-**

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Annexure-6 Bio Methanathion					
Sr. No.	**Name of ULB**	**(D) 7.4) Other Processing (TPD) Bio Methanathion**			
		a) Quantity of	**b) Quality of inputs**	**c) Products and it's**	**d) Residue / Reject management**
1	Surat	50.00	Fresh Bio degradable waste	Bio-Gas is bottled and Sold	Digested slurry is being given to the local farmers
2	Vadodara	350.00	Fresh Bio degradable waste	Bio-Gas is bottled and Sold	FOM (Fermented Organic Manure) for use as soil conditioner.
3	Gandhinagar	2.30	Fresh Bio degradable waste	Bio-Gas to Energy	Treatment through ETP and Recycle in plan
4	Junagadh	15.00	Fresh Bio degradable waste	Bio-Gas to Energy	Digested slurry is being given to the local farmers
	Total	**417.30**	**-**	**-**	**-**

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		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
1	Ahmedabad	0.00	Plants are Operational
2	Surat	0.00	Plants are Operational
3	Rajkot	0.00	Plants are Operational
4	Vadodara	0.00	Plants are Operational
5	Gandhinagar	0.00	Plants are Operational
6	Bhavnagar	0.00	Plants are Operational
7	Jamnagar	0.00	Plants are Operational
8	Junagadh	0.00	To be To be Completed By: 31/12/2026
9	Anand	0.00	Plants are Operational
10	Nadiad	0.00	Plants are Operational
11	Surendranagar	0.43	To be To be Completed By: 31/03/2026
12	Mahesana	0.00	Plants are Operational
13	Morbi	0.00	Plants are Operational
14	Porbandar	0.00	Plants are Operational
15	Gandhidham	0.00	Plants are Operational
16	Vapi	0.00	Plants are Operational
17	Navsari	0.00	Plants are Operational
18	Bareja	1.03	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (76%) of waste. Remaining Collection GAP will be To be Completed till **June - 2026**.
19	Bavla	5.68	To be To be Completed By: 31/04/2026
20	Dhandhuka	1.04	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (81.83%) of waste. Remaining Collection GAP will be To be Completed till **May - 2026**.
21	Dholka	2.02	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (93.70%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
22	Sanand	15.04	To be To be Completed By:31/03/2026

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
23	Viramgam	2.20	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (92.51%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
24	Barvala	1.04	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (70.14%) of waste. Remaining Collection GAP will be To be Completed till **July 2026**.
25	Botad	2.38	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (93.46%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
26	Gadhada	1.51	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (84.57%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
27	Chakalasi	1.18	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:**The gap in waste generation and processing is due to the gap in D-2-D collection (77.65%) of waste. Remaining Collection GAP will be To be Completed till **June 2026**.
28	Dakor	3.04	To be To be Completed By:30-04-2026
29	Kanjari	1.09	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (75.22%) of waste. Remaining Collection GAP will be To be Completed till **June 2026**.
30	Kapadwanj	1.62	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:**The gap in waste generation and processing is due to the gap in D-2-D collection (91.32%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
31	Kathlal	3.98	To be To be Completed By: 20/03/2026

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
32	Kheda	1.11	**1) Plants are operational.** **2) Gap is due to D-2-D Collection**: The gap in waste generation and processing is due to the gap in D-2-D collection (85.38%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
33	Mahemdabad	1.16	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (87.29%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
34	Mahudha	0.96	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (76.95%) of waste. Remaining Collection GAP will be To be Completed till **June 2026**.
35	Thasra	1.20	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (88.27%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
36	Chotila	8.17	To be To be Completed By:31-03-2026
37	Limbdi	8.25	To be To be Completed By:31-03-2026
38	Dhrangadhra	2.01	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (92.80%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
39	Patdi	1.23	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (89.01%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
40	Thangadh	1.77	To be To be Completed By:31/03/2026

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
41	Deesa	6.02	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (94.85%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
42	Himmatnagar	3.78	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (93.32%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
43	Khedbrahma	1.98	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (87.60%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
44	Mansa_G	2.39	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90.97%) of waste. Remaining Collection GAP will be To be Completed till **April 2026.**
45	Talod	1.16	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (72.21%) of waste. Remaining Collection GAP will be To be Completed till **July 2026.**
46	Bayad	2.72	To be Completed By: 31/07/2026
47	Bhabhar	1.88	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (88.46%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
48	Chanasma	5.10	To be Completed By: 31/07/2026
49	Dahegam	2.27	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90.90%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
50	Dhanera	6.26	To be Completed By: 13/06/2026
51	Harij	4.11	To be Completed By: 31/07/2026
52	Idar	1.97	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (88.34%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
53	Kalol	2.78	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (94%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
54	Kheralu	4.65	To be Completed By:30/06/2026
55	Modasa	15.40	To be Completed By: 31-12-2026
56	Palanpur	7.18	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (94.64%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
57	PATAN_GU	3.29	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (94.25%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
58	Prantij	1.64	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (84.86%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
59	Radhanpur	7.31	To be Completed By:31/05/2026
60	Siddhpur	2.11	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (89.64%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
61	Thara	5.14	To be Completed By:30/06/2026
62	Tharad	1.98	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90.07%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
63	Vadali	1.61	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (83.30%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
64	Vijapur	1.63	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (86.21%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
65	Visnagar	5.47	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
66	Kadi	1.93	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**
67	Unjha	2.05	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (89%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
68	Vadnagar	1.79	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (88.48%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
69	Bharuch	7.94	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (95.39%) of waste. Remaining Collection GAP will be To be Completed till **April 2026.**
70	Amod	9.23	To be Completed By:30/04/2026
71	Jambusar	16.48	To be Completed By: 30/04/2026
72	Ankleswar	2.49	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (93.77%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**
73	Rajpipla	13.49	To be Completed By: 30/04/2026
74	Bilimora	15.40	To be Completed By: 30-07-2027
75	Gandevi	1.37	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (83.20%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
76	Kadodara	1.60	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (88%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
77	Tarsadi	14.57	To be Completed By: 31-03-2026
78	Mandvi	7.83	To be Completed By: 31-03-2026
79	Bardoli	4.20	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (94%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
80	Vyara	3.08	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (91.20%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
81	Songadh	1.45	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (89.40%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**
82	Umargam	1.26	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (89.30%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
83	Valsad	43.06	To be Completed By: 31/12/2026
84	Pardi	1.20	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (88.50%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**
85	Dharampur	1.70	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (91%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
86	Anklav	0.98	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (75.46%) of waste. Remaining Collection GAP will be To be Completed till **June 2026**.
87	Balasinor	2.04	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
88	Boriavi	1.18	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (75%) of waste. Remaining Collection GAP will be To be Completed till **June 2026**.
89	Borsad	7.86	Completion By: 31/03/2026

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
90	Chhota Udaipur	1.48	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (87.14%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**
91	Dabhoi	1.80	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90.93%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
92	Dahod	5.31	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (94.46%) of waste. Remaining Collection GAP will be To be Completed till **April 2026.**
93	Devgadbaria	1.70	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (88.32%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**
94	Godhra	31.23	To be Completed By: 30/04/2026
95	Halol	3.90	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (93%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
96	Jhalod	1.72	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (93%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
97	Kaalol (Panch Mahals)	1.33	To be Completed By: 31/03/2026
98	Karjan	1.74	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (87%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**
99	Khambhat	1.38	To be Completed By: 31/05/2026

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
100	Lunawada	5.83	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (90%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**
101	Ode	1.12	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (81.30%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
102	Padra	2.53	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (92%) of waste. Remaining Collection GAP will be To be Completed till **April 2026**.
103	PETLAD	2.65	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (89%) of waste. Remaining Collection GAP will be To be Completed till **May 2026**.
104	Santrampur	1.34	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (80.16%) of waste. Remaining Collection GAP will be To be Completed till **April 2026.**
105	Savli	1.21	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (77.58%) of waste. Remaining Collection GAP will be To be Completed till **June 2026**
106	Shehera	1.38	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (87.60%) of waste. Remaining Collection GAP will be To be Completed till **May 2026.**
107	Sojitra	1.03	To be Completed By: 31/05/2026
108	Umreth	2.23	To be Completed By: 30/04/2026
109	Vaghodiya	9.40	New Projects for processing of Daily Waste Generation are Proposed for Approval under SBM 2.0

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
110	Amreli	67.08	To be Completed By: 31/10/2026
111	Babra	2.11	To be Completed By: 30/04/2026
112	Bagasara	6.67	To be Completed By: 30/04/2026
113	Chalala	2.62	To be Completed By: 30/06/2026
114	Damnagar	0.98	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (76%) of waste. Remaining Collection GAP will be To be Completed till **June 2026.**
115	Jafrabad	1.18	To be Completed By: 31/10/2026
116	Lathi	2.16	To be Completed By: 30/04/2026
117	Rajula	5.53	To be Completed By: 30/06/2026
118	Savarkundla	11.46	To be Completed By : 09/06/2026
119	Gariadhar	5.53	To be Completed By : 18/07/2026
120	Mahuva	5.45	To be Completed By: 14/09/2026
121	Palitana	14.40	To be Completed By: 31/12/2026
122	Sihor	15.40	To be Completed By: 31/12/2026
123	Talaja	6.90	To be Completed By: 30/06/2026
124	Vallabhipur	4.13	To be Completed By: 06/10/2026
125	Kodinar	2.55	To be Completed By:30/5/2026
126	Sutrapada	8.33	To be Completed By: 31/12/2026
127	Talala	4.68	To be Completed By: 31/10/2026
128	Una	15.87	To be Completed By: 30/04/2026
129	Veraval	49.84	To be Completed By:31/07/2026
130	Bantwa	2.74	To be Completed By:30/04/2026
131	Chorvad	2.66	To be Completed By: 31-12-2026
132	Keshod	1.76	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (92%) of waste. Remaining Collection GAP will be To be Completed till **June 2026**.
133	Manavadar	3.49	To be Completed By:30/04/2026
134	Mangrol	14.16	To be Completed By: 31-12-2026
135	Vanthali	4.38	To be Completed By:30/04/2026
136	Visavadar	6.36	To be Completed By: 30/06/2026
137	Dhari	7.12	New Projects for processing of Daily Waste Generation are Proposed for Approval under SBM 2.0
138	Gondal	11.49	To be Completed By: 30/06/2026

		Annexure-7	
Sr.	**Name of ULB**	**8. Gap in Waste generation and Processing (TPD)**	**Time bound action plan to fill up the Gap (DD/MM/YY)**
139	Jetpur	2.40	**1) Plants are operational.** **2) Gap is due to D-2-D Collection:** The gap in waste generation and processing is due to the gap in D-2-D collection (94%) of waste. Remaining Collection GAP will be To be Completed till **April 2026.**
140	Dhoraji	9.87	To be Completed By: 30/06/2026
141	Upleta	2.61	To be Completed By : 30/04/2026
142	Jasdan	7.52	To be Completed By: 30/04/2026
143	Bhayavadar	4.34	To be Completed By: 18/06/2026
144	vankaner	4.67	To be Completed By: 30/06/2026
145	Halvad	4.64	To be Completed By: 30/06/2026
146	Maliya-Miyana	4.32	To be Completed By : 31/12/2026
147	Tankara	5.54	To be Completed By : 31/12/2026
148	Dhrol	8.39	To be Completed By: 31/12/2026
149	Jamjodhpur	4.86	To be Completed By: 31/08/2026
150	Kalavad	10.74	To be Completed By: 31/12/2026
151	Sikka	11.30	To be Completed By: 31/12/2026
152	Okha	23.04	To be Completed By: 30/06/2026
153	Dwarka	1.64	To be Completed By: 30/06/2026
154	Khambhaliya	3.59	To be Completed By : 31/12/2026
155	Salaya	4.29	To be Completed By: 30/06/2026
156	Bhanvad	6.07	To be Completed By : 30/06/2026
157	Jamraval	4.61	To be Completed By : 30/06/2026
158	Ranavav	7.10	To be Completed By: 30/06/2026
159	Kutiyana	4.49	To be Completed By: 30/06/2026
160	Bhuj	4.24	To be Completed By : 31/12/2026
161	Anjar	2.44	To be Completed By : 31/12/2026
162	Mandvi	2.04	To be Completed By : 30/06/2026
163	Bhachau	15.17	To be Completed By : 31/12/2026
164	Rapar	5.80	To be Completed By: 31/12/2026
165	Mundra borai	12.81	To be Completed By: 31/12/2026
166	Nakhatrana	3.46	To be Completed By: 31-12-2026
167	Bodeli	12.35	New Projects for processing of Daily Waste Generation are Proposed for Approval under SBM 2.0
168	Tarapur	14.40	New Projects for processing of Daily Waste Generation are Proposed for Approval under SBM 2.0
169	Bechraji	13.33	New Projects for processing of Daily Waste Generation are Proposed for Approval under SBM 2.0
	Total	**923**	

Annexure 8

Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	"Quantification and utilization of out of Bioremediation and bio mining				Gap in legacy waste remediation (MT)	Time bound Plan
						Digested material (MT)	Plastics (MT)	Rubber (MT)	Inerts and others (MT)		
1	Ahmedabad	1	12500000	0	0.00	2625000	2720823	28125	7126052	0	Not Applicable
2	Surat	1	2519450	0	0.00	655057	176362	11715	1676316	0	Not Applicable
3	Rajkot	1	2079000	254,230	0.00	405405	196818	10894	1211653	254230	June-2026
4	Vadodara	1	800000	0	0.00	475578	149168	4288	170966	0	Not Applicable
5	Gandhinagar	1	185000	0	0.00	12365	25787	1210	145638	0	Not Applicable
6	Bhavnagar	1	500000	0	0.00	135471	149796	2325	212408	0	Not Applicable
7	Jamnagar	1	178000	35,150	0.00	24288	2830	1161	114571	35150	June-2026
8	Junagadh	1	586508	95,480	0.00	335862	90675	2868	61623	95480	June-2026
9	Anand	1	460811	0	0.00	152359	69121	3686	235645	0	Not Applicable
10	Nadiad	1	289275	0	0.00	222509	26660	1345	38761	0	Not Applicable
11	Surendranagar	2	394198	37,806	0.43	93057	60718	1849	200768	37806	May-2026
12	Mahesana	1	375500	0	0.00	28493	48872	2456	295679	0	Not Applicable
13	Morbi	1	559757	0	0.00	261860	110505	3683	183709	0	Not Applicable
14	Porbandar	1	489500	0	0.00	276163	14666	2071	196601	0	Not Applicable
15	Gandhidham	1	463305	0	0.00	26433	24406	3030	409436	0	Not Applicable
16	Vapi	1	159600	0	0.00	8333	37875	1436	111956	0	Not Applicable
17	Navsari	1	140000	0	0.00	14000	4060	1540	120400	0	Not Applicable
18	Bareja	1	13700	0	1.03	6885	3786	85	2944	0	Not Applicable
19	Bavla	1	32790	0	5.68	17492	5856	384	9057	0	Not Applicable
20	Dhandhuka	1	13000	0	1.04	7572	1778	250	3400	0	Not Applicable
21	Dholka	1	29500	0	2.02	13200	10300	500	5500	0	Not Applicable
22	Sanand	1	84686	0	15.04	43190	24559	0	16937	0	Not Applicable
23	Viramgam	1	86467	0	2.20	44098	25075	0	17294	0	Not Applicable
24	Barvala	1	2450	0	1.04	703	1358	20	369	0	Not Applicable
25	Botad	1	116081	0	2.38	71593	26368	0	18120	0	Not Applicable
26	Gadhada	1	17000	0	1.51	8670	4930	0	3400	0	Not Applicable
27	Chakalasi	1	250	0	1.18	128	73	0	49	0	Not Applicable
28	Dakor	1	3720	0	3.04	2005	971	40	704	0	Not Applicable
29	Kanjari	1	6430	0	1.09	3467	1717	0	1246	0	Not Applicable
30	Kapadwanj	1	53785	1,810	1.62	27372	12976	81	11546	1810	April-2026
31	Kathlal	1	250	0	3.98	128	73	0	49	0	Not Applicable
32	Kheda	1	4670	0	1.11	2418	995	21	1236	0	Not Applicable
33	Mahemdabad	1	5040	0	1.16	2484	1260	72	1224	0	Not Applicable
34	Mahudha	1	4228	0	0.96	2134	1059	0	1035	0	Not Applicable
35	Thasra	1	5475	0	1.20	2863	1570	0	1042	0	Not Applicable
36	Chotila	1	8924	0	8.17	4547	2615	22	1740	0	Not Applicable
37	Limbdi	1	16200	0	8.25	8370	4660	0	3170	0	Not Applicable
38	Dhrangadhra	1	87272	17,850	2.01	38115	18011	0	13296	17850	May-2026
39	Patdi	2	21939	0	1.23	11189	6362	0	4388	0	Not Applicable
40	Thangadh	1	20027	0	1.77	11409	3958	450	4210	0	Not Applicable
41	Deesa	1	266354	0	6.02	9000	77206	0	180148	0	Not Applicable
42	Himmatnagar	1	95397	0	3.78	0	17900	0	77497	0	Not Applicable
43	Khedbrahma	1	1500	0	1.98	0	350	0	1150	0	Not Applicable
44	Mansa_G	1	68855	0	2.39	1500	16644	5	50706	0	Not Applicable
45	Talod	1	30251	0	1.16	3100	6200	0	20951	0	Not Applicable
46	Bayad	1	19500	2,930	2.72	2000	2500	0	12070	2930	April-2026
47	Bhabhar	1	30359	0	1.88	7500	9880	0	12979	0	Not Applicable
48	Chanasma	1	25496	1,580	5.10	100	3601	0	20215	1580	April-2026
49	Dahegam	1	56837	0	2.27	19403	3299	0	34135	0	Not Applicable
50	Dhanera	1	9600	2,100	6.26	1500	2500	0	3500	2100	May-2026
51	Harij	1	20000	5,700	4.11	1700	2397	0	10203	5700	May-2026
52	Idar	1	41000	0	1.97	3500	10500	0	27000	0	Not Applicable
53	Kalol	1	271000	47,277	2.78	20450	52700	0	150573	47277	June-2026
54	Kheralu	1	13000	8,000	4.65	800	850	0	3350	8000	May-2026
55	Modasa	1	157254	0	15.40	12650	13425	0	131179	0	Not Applicable
56	Palanpur	1	362000	45,232	7.18	24671	22779	0	269318	45232	June-2026

4894

Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	"Quantification and utilization of out of Bioremediation and bio mining				Gap in legacy waste remediation (MT)	Time bound Plan
						Digested material (MT)	Plastics (MT)	Rubber (MT)	Inerts and others (MT)		
57	PATAN_GU	1	295620	78,660	3.29	69913	17152	0	129895	78660	June-2026
58	Prantij	1	13349	0	1.64	1200	2900	0	9249	0	Not Applicable
59	Radhanpur	1	24500	4,500	7.31	0	2500	0	17500	4500	April-2026
60	Siddhpur	1	31000	0	2.11	14046	7760	119	9075	0	Not Applicable
61	Thara	1	10118	0	5.14	0	758	0	9360	0	Not Applicable
62	Tharad	1	86148	0	1.98	18348	26022	0	41778	0	Not Applicable
63	Vadali	1	12109	0	1.61	0	3572	0	8537	0	Not Applicable
64	Vijapur	1	30451	7,000	1.63	0	3741	0	19710	7000	May-2026
65	Visnagar	1	23630	0	5.47	0	826	0	22804	0	Not Applicable
66	Kadi	1	104278	0	1.93	43750	22420	5000	33108	0	Not Applicable
67	Unjha	1	35450	0	2.05	2740	5780	6	26925	0	Not Applicable
68	Vadnagar	1	8300	0	1.79	0	1436	0	6864	0	Not Applicable
69	Bharuch	1	251511	0	7.94	51869	0	0	199642	0	Not Applicable
70	Amod	1	7000	0	9.23	3120	576	192	3112	0	Not Applicable
71	Jambusar	1	16341	5,188	16.48	7551	2862	0	740	5188	April-2026
72	Ankleswar	1	133500	0	2.49	14892	24086	4818	89704	0	Not Applicable
73	Rajpipla	1	12870	3,379	13.49	2800	2459	0	4232	3379	April-2026
74	Bilimora	1	5050	4,951	15.40	50	44	0	5	4951	April-2026
75	Gandevi	1	9746	0	1.37	3381	2247	0	4118	0	Not Applicable
76	Kadodara	1	500	0	1.60	0	0	0	500	0	Not Applicable
77	Tarsadi	1	8000	0	14.57	5733	594	0	1673	0	Not Applicable
78	Mandvi	1	35511	0	7.83	7928	1982	0	25601	0	Not Applicable
79	Bardoli	1	62712	0	4.20	15696	42762	0	4254	0	Not Applicable
80	Vyara	1	42730	0	3.08	23530	6368	0	12831	0	Not Applicable
81	Songadh	1	15000	0	1.45	8848	2377	0	3775	0	Not Applicable
82	Umargam	1	13047	0	1.26	0	0	0	13047	0	Not Applicable
83	Valsad	1	145343	63,648	43.06	47350	5077	1151	28117	63648	July-2026
84	Pardi	1	12192	0	1.20	3025	695	0	8472	0	Not Applicable
85	Dharampur	1	18070	0	1.70	9513	5043	0	3514	0	Not Applicable
86	Anklav	1	1350	140	0.98	0	0	0	1210	140	April-2026
87	Balasinor	1	15462	2,050	2.04	0	1992	0	11420	2050	April-2026
88	Boriavi	1	22432	0	1.18	25	3650	0	18757	0	Not Applicable
89	Borsad	1	111360	0	7.86	0	16704	0	94656	0	Not Applicable
90	Chhota Udaipur	1	44705	0	1.48	15682	5812	0	23211	0	Not Applicable
91	Dabhoi	1	29898	0	1.80	16950	4614	1400	6934	0	Not Applicable
92	Dahod	1	174000	0	5.31	126021	6144	0	41835	0	Not Applicable
93	Devgadbaria	1	21400	0	1.70	0	1555	0	19845	0	Not Applicable
94	Godhra	1	48000	0	31.23	26400	7200	2400	12000	0	Not Applicable
95	Halol	1	131250	22,000	3.90	43139	34839	0	31272	22000	June-2026
96	Jhalod	1	42511	17,000	1.72	0	4380	0	21131	17000	April-2026
97	alol (Panch Maha	1	66777	0	1.33	9045	9660	0	48071	0	Not Applicable
98	Karjan	1	2239	0	1.74	1139	282	38	780	0	Not Applicable
99	Khambhat	1	99200	0	1.38	82644	9090	2100	5366	0	Not Applicable
100	Lunawada	1	73899	0	5.83	8969	2305	427	62198	0	Not Applicable
101	Ode	1	100	0	1.12	20	0	0	80	0	Not Applicable
102	Padra	1	26222	0	2.53	2588	4630	0	19004	0	Not Applicable
103	PETLAD	1	56378	0	2.65	27574	6888	1927	19989	0	Not Applicable
104	Santrampur	1	44047	0	1.34	26830	9826	0	7391	0	Not Applicable
105	Savli	1	12893	0	1.21	7655	2700	300	2238	0	Not Applicable
106	Shehera	1	65361	0	1.38	0	6745	0	58616	0	Not Applicable
107	Sojitra	1	108	0	1.03	0	0	0	108	0	Not Applicable
108	Umreth	1	20260	0	2.23	12290	3800	0	4170	0	Not Applicable
109	Vaghodiya	1	3785	3,785	9.40	0	0	0	0	3785	April-2026
110	Amreli	1	141990	0	67.08	98748	23463	370	19409	0	Not Applicable
111	Babra	1	5497	0	2.11	3717	1530	0	250	0	Not Applicable
112	Bagasara	1	8815	0	6.67	3746	3085	0	1984	0	Not Applicable

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Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	"Quantification and utilization of out of Bioremediation and bio mining				Gap in legacy waste remediation (MT)	Time bound Plan
						Digested material (MT)	Plastics (MT)	Rubber (MT)	Inerts and others (MT)		
113	Chalala	1	2130	0	2.62	800	1122	0	208	0	Not Applicable
114	Damnagar	1	3764	0	0.98	1860	1233	0	671	0	Not Applicable
115	Jafrabad	1	275	0	1.18	140	40	15	80	0	Not Applicable
116	Lathi	1	5820	0	2.16	1652	2528	0	1640	0	Not Applicable
117	Rajula	1	17200	0	5.53	1210	330	200	15460	0	Not Applicable
118	Savarkundla	1	10826	0	11.46	3652	4745	0	2429	0	Not Applicable
119	Gariadhar	1	10404	0	5.53	2536	5463	0	2405	0	Not Applicable
120	Mahuva	1	89370	0	5.45	55241	5223	330	28576	0	Not Applicable
121	Palitana	1	4534	0	14.40	2561	1140	0	833	0	Not Applicable
122	Sihor	1	80000	45,340	15.40	0	0	0	34660	45340	July-2026
123	Talaja	1	37320	0	6.90	28711	3169	0	5440	0	Not Applicable
124	Vallabhipur	1	2229	0	4.13	1364	743	0	122	0	Not Applicable
125	Kodinar	1	11900	0	2.55	7563	3019	179	1139	0	Not Applicable
126	Sutrapada	1	10917	0	8.33	5792	1489	0	3636	0	Not Applicable
127	Talala	1	3217	0	4.68	1569	1368	0	280	0	Not Applicable
128	Una	1	8892	0	15.87	2500	584	80	5728	0	Not Applicable
129	Veraval	1	329806	0	49.84	101546	66793	523	160944	0	Not Applicable
130	Bantwa	1	2133	0	2.74	1123	862	0	148	0	Not Applicable
131	Chorvad	1	1648	0	2.66	856	480	0	312	0	Not Applicable
132	Keshod	1	20024	0	1.76	10362	2641	0	7021	0	Not Applicable
133	Manavadar	1	16207	0	3.49	10615	2755	0	2837	0	Not Applicable
134	Mangrol	1	7160	0	14.16	4500	394	0	2266	0	Not Applicable
135	Vanthali	1	2736	0	4.38	1616	906	0	214	0	Not Applicable
136	Visavadar	1	3218	0	6.36	1256	1470	65	427	0	Not Applicable
137	Dhari	1	0	24,500	7.12	0	0	0	0	24,500	December-2026
138	Gondal	1	101201	0	11.49	36501	18990	0	45710	0	Not Applicable
139	Jetpur	1	157307	31,531	2.40	44516	12864	0	68396	31531	June-2026
140	Dhoraji	1	20723	0	9.87	4200	3656	0	12867	0	Not Applicable
141	Upleta	1	10505	0	2.61	7690	1934	0	881	0	Not Applicable
142	Jasdan	1	9860	0	7.52	5710	2800	0	1350	0	Not Applicable
143	Bhayavadar	1	28607	0	4.34	5405	2316	0	20886	0	Not Applicable
144	vankaner	1	26500	0	4.67	0	2750	0	23750	0	Not Applicable
145	Halvad	1	45387	5,000	4.64	21387	6000	0	13000	5000	June-2026
146	Maliya-Miyana	1	17350	2,350	4.32	0	2020	0	12980	2350	June-2026
147	Tankara	1	17350	17,350	5.54	0	0	0	0	17350	December-2026
148	Dhrol	1	15400	0	8.39	10732	3117	0	1551	0	Not Applicable
149	Jamjodhpur	1	49486	3,827	4.86	0	7410	0	38249	3827	April-2026
150	Kalavad	1	18012	9,500	10.74	5918	2459	0	135	9500	April-2026
151	Sikka	1	19665	8,737	11.30	3945	2640	0	4343	8737	April-2026
152	Okha	1	25423	23,240	23.04	95	70	0	2018	23240	May-2026
153	Dwarka	1	5000	0	1.64	1200	0	0	3800	0	Not Applicable
154	Khambhaliya	1	106000	87,915	3.59	6220	5021	0	6844	87915	Dec-2026
155	Salaya	1	6420	3,210	4.29	2541	314	0	355	3210	April-2026
156	Bhanvad	1	13120	13,000	6.07	115	0	0	5	13000	April-2026
157	Jamraval	1	550	150	4.61	362	38	0	0	150	April-2026
158	Ranavav	1	1019	0	7.10	0	15	0	1004	0	Not Applicable
159	Kutiyana	1	700	100	4.49	0	30	0	570	100	April-2026
160	Bhuj	1	249997	30,838	4.24	5500	7607	0	206053	30838	April-2026
161	Anjar	1	172980	26,378	2.44	38672	10465	0	97465	26378	Dec-2026
162	Mandvi	1	152912	14,257	2.04	30139	13365	0	95151	14257	April-2026
163	Bhachau	1	2006	931	15.17	0	122	0	953	931	April-2026
164	Rapar	1	16800	0	5.80	9766	4539	0	2495	0	Not Applicable
165	Mundra borai	1	59695	50,000	12.81	1445	1050	0	7200	50000	June-2026
166	Nakhatrana	1	1856	0	3.46	0	0	0	1856	0	Not Applicable
167	**Karamsad**	1	26636	0	0.00	0	0	0	26636	0	Not Applicable
168	**Bopal-Guma**	1	232000	0	0.00	0	0	0	232000	0	Not Applicable

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Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	"Quantification and utilization of out of Bioremediation and bio mining				Gap in legacy waste remediation (MT)	Time bound Plan
						Digested material (MT)	Plastics (MT)	Rubber (MT)	Inerts and others (MT)		
169	Bodeli	1	0	51,106	12.35	0	0	0	0	51,106	December-2026
170	Tarapur	1	0	16,876	14.40	0	0	0	0	16,876	December-2026
171	Bechraji	1	0	38,500	13.33	0	0	0	0	38,500	December-2026
		173	**298.08 Lakh MT**	**12.72 MT**	**923 MT**	**75.49 Lakh MT**	**48.95 Lakh MT**	**1.07 Lakh MT**	**161.15 Lakh MT**	**12.72 Lakh MT**	

Annexure-9

Ring fenced Amount Allocated for Legacy Waste Remediation				
Sr No	**Zone**	**ULB Name**	**Legacy Waste (MT)**	**Amount Utilised(Rs.)**
1	Ahmedabad	Dholka	9500	3154000
3	Ahmedabad	Bavla	27633	7170552
4	Ahmedabad	Dhandhuka	15962	3102500
5	Ahmedabad	Sannad	37700	12735000
6	Ahmedabad	Bareja	1700	680000
7	Ahmedabad	Kapadvanj	12000	4545560
9	Ahmedabad	Dakor	9719	3770972
11	Ahmedabad	Kanjari	1200	480000
14	Ahmedabad	Dhrangadhra	64211	16743168
16	Ahmedabad	Thangadh	20642	6000000
18	Ahmedabad	Patadi	17011	4885296
19	Ahmedabad	Botad	30000	11386375
22	Surat	Vyara	17212	5163600
23	Surat	Rajpipla	9434	3773600
24	Surat	Bilimora	7089	2827660.32
25	Surat	Gandevi	6231	2485172.04
26	Surat	Bharuch	59668	23867200
27	Surat	Ankleswar	27078	9612690
28	Surat	Jambusar	5290	1692800
29	Surat	Amod	5177	1839129.25
30	Surat	Paradi	4637	1854800
31	Surat	Umargam	10000	4000000
32	Surat	Dharampur	7130	2642948.4
33	Surat	Bardoli	14771	4392895.4
34	Surat	Tarsadi	9886	3954400
35	Surat	Mandvi	15798	4865784
36	Surat	Valsad	105343	40030340
37	Bhavnagar	Amreli	75000	24825000
39	Bhavnagar	Bagsara	3344	1330912
40	Bhavnagar	Rajula	19000	7220000

Ring fenced Amount Allocated for Legacy Waste Remediation				
Sr No	**Zone**	**ULB Name**	**Legacy Waste (MT)**	**Amount Utilised(Rs.)**
41	Bhavnagar	Babara	3989	1523146
43	Bhavnagar	Damnagar	1379	481271
44	Bhavnagar	Lathi	6980	2207774
46	Bhavnagar	Sutrapada	3780	1512000
47	Bhavnagar	Talala	3000	1200000
48	Bhavnagar	Keshod	8320	3267600
49	Bhavnagar	Mangrol	6570	2628000
50	Bhavnagar	Manavadar	10500	2266800
51	Bhavnagar	Bantwa	2925	1170000
53	Bhavnagar	Vanthli	1735	378400
55	Bhavnagar	Mahuva	16500	3428575.2
56	Bhavnagar	Palitana	18880	4695500
58	Bhavnagar	Gariyadhar	27801	6033031.83
59	Bhavnagar	Talaja	6000	2268000
60	Bhavnagar	Vallabhipur	1650	655050
62	Vadodara	Kaalol	16353	5592726
64	Vadodara	Lunavada	14235.5	5694000
65	Vadodara	Santrampur	7169.79	2838924
66	Vadodara	Dahod	50000	20000000
70	Vadodara	Padra	4192	1668416
71	Vadodara	Savli	2160	864000
72	Vadodara	Khambhat	35000	10122000
73	Vadodara	Petlad	12000	4476000
74	Vadodara	Umreth	4000	1600000
78	Vadodara	Boriyavi	2922	1157112
79	Vadodara	Vaghodiya	7025	2810000
81	Vadodara	Shahera	11202	4480800
82	Vadodara	Borsad	31832	12653220
83	Vadodara	Godhara	30250	10681175.24
84	Vadodara	Devgadh Baria	9940	3906420

Ring fenced Amount Allocated for Legacy Waste Remediation				
Sr No	**Zone**	**ULB Name**	**Legacy Waste (MT)**	**Amount Utilised(Rs.)**
90	Gandhinagar	Palanpur	103828	29383324
96	Gandhinagar	Kadi	65000	18980000
97	Gandhinagar	Unja	55000	22000000
105	Gandhinagar	Modasa	28768	8227362
110	Rajkot	Bhuj	111622	29916928.44
111	Rajkot	Anjar	148143	53678134.62
112	Rajkot	Mandvi (Kutch)	87037	32445652.86
113	Rajkot	Bhachau	7012.5	2664750
114	Rajkot	Rapar	3465	1386000
115	Rajkot	Mundra-Baroi	55000	14740000
116	Rajkot	Nakhatrana	920	368000
119	Rajkot	Kalavad	11000	3855471.36
121	Rajkot	Okha	25000	10000000
122	Rajkot	Khambhaliya	91000	23660000
124	Rajkot	Bhanvad	13000	5200000
126	Rajkot	Vankaner	12000	4680000
127	Rajkot	Halvad	5000	1999000
129	Rajkot	Jetpur	133020	32922450
130	Rajkot	Gondal	41862	12809772
131	Rajkot	Dhoraji	10000	3880000
132	Rajkot	Upleta	11000	3256000
133	Rajkot	Jasdan	4000	1469640
134	Rajkot	Bhayavadar	4000	1600000
135	Rajkot	Ranavav	9945	3968055
136	Rajkot	Kutiyana	10370	4148000
137	Rajkot	Dwarka	55737	15327675
140	Corporation	Junagadh	229000	51614400
142	Corporation	Morbi	210000	53133696
143	Corporation	Surendranagar	182999	45621650.7
144	Corporation	Mahesana	152000	56240000

Ring fenced Amount Allocated for Legacy Waste Remediation				
Sr No	**Zone**	**ULB Name**	**Legacy Waste (MT)**	**Amount Utilised(Rs.)**
145	Corporation	Porbandar	101000	35931000
147	Corporation	Nadiad	58319	23327600
			Total In Rs.	**951726857.7**
			Rs. in Cr	**95.17**

Annexure-10

Original Application No. 606/2018

Performance of four Bio methanation plants

1. Surat Municipal Corporation

Sr	ULB	Processing Capacity of Bio Methanation Plant (TPD)	Input Wet Waste (TPD)	Yield of Bio Gas (m^3/Ton)	Slurry Produced (KLD)	Slurry Management	Performance of Bio Digester
1	Surat	50	49.33	70	40	Digested slurry is being given to the local farmers	Bio-digester operating at good efficiency with stable gas generation and effective slurry utilization

4903

TC-6842

Test Report THN26-02501.001-A

ULR No: TC684226000006833F

Issue Date: 11-Mar-2026

Customer Name: BIOFICS PRIVATE LIMITED

Customer Address: Block no.69 RS NO 46 REVISED RS NO 69VADOD NEAR WDS VADOD
SURAT 395023
INDIA

Customer Provided Information		Lab Provided Information	
Product Description:	Compressed Biogas	SGS Order Number:	200067247
Customer Reference:	--	Discipline:	CHEMICAL
Customer ID:	CBG SAMPLE	Group:	Petroleum and Products
Sample Source:	As Supplied	Sub Group:	CBG
Source Location:	VADOD ,SURAT	Sampled By:	Sample Submitted by the Customer
Source ID:	--	Received:	11-Mar-2026
Vessel:	--	Analysed:	11-Mar-2026
Sample Type:	As submitted	Completed:	11-Mar-2026
Sampled:	10-Mar-2026		
Client Comments1:	TIME :07.35 AM		
Client Comments2:	PRESSURE :180 BAR		
Client Comments3:	SOURCE : CASCADE		
Quantity:	APROX :2 LTR*2		

NABL Accredited Tests

Parameter	Method	Result	Unit
Composition of Natural Gas Samples Using Two Packed Columns by GC	IS 15130 (Part 3): 2021		
Hydrogen		<0.01	% mol
Oxygen		0.289	% mol
Nitrogen		1.307	% mol
Carbon Dioxide		1.882	% mol
Methane		96.522	% mol
Ethane		<0.001	% mol
Propane		<0.001	% mol

Authorised Signatory

Vijay Sankpal
Assistant Manager

20260311175548THN_U0023098551

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Unless otherwise stated the results shown in this test report refer only to the sample(s) tested and such sample(s) are retained for 7 days (in case of perishable items) and 30 days for all other samples from the date of issue of report. The samples from the regulatory bodies are to be retained as specified. This document cannot be reproduced, except in full, without prior written approval of the company.

Statement of conformity is based on comparison of measurement result(s) with the applicable limit(s) according to the specification in the respective standard or as shared by the customer. Measurement Uncertainty is not taken into account unless otherwise requested in writing.

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Member of the SGS Group (SGS SA)

4904

TC-6842

Test Report THN26-02501.001-A

ULR No: TC684226000006833F

Issue Date: 11-Mar-2026

Customer Name: BIOFICS PRIVATE LIMITED

Customer Address: Block no.69 RS NO 46 REVISED RS NO 69VADOD NEAR WDS VADOD
SURAT 395023
INDIA

Customer Provided Information		Lab Provided Information	
Product Description:	Compressed Biogas	SGS Order Number:	200067247
Customer Reference:	--	Discipline:	CHEMICAL
Customer ID:	CBG SAMPLE	Group:	Petroleum and Products
Sample Source:	As Supplied	Sub Group:	CBG
Source Location:	VADOD ,SURAT	Sampled By:	Sample Submitted by the Customer
Source ID:	--	Received:	11-Mar-2026
Vessel:	--	Analysed:	11-Mar-2026
Sample Type:	As submitted	Completed:	11-Mar-2026
Sampled:	10-Mar-2026		
Client Comments1:	TIME :07.35 AM		
Client Comments2:	PRESSURE :180 BAR		
Client Comments3:	SOURCE : CASCADE		
Quantity:	APROX :2 LTR*2		

NABL Accredited Tests

Parameter	Method	Result	Unit
Isobutane		<0.001	% mol
Butane		<0.001	% mol
Isopentane		<0.001	% mol
Pentane		<0.001	% mol
Sulfur Compounds in Natural Gas and Gaseous Fuels by GC/FPD	ASTM D6228		
Hydrogen sulfide		<1	mg/m³
Water content at 273,15 K and 101,325 kPa	IS 15641 (Part 2): 2006	<5	mg/m³

Authorised Signatory

Vijay Sankpal
Assistant Manager

20260311175548THN_U0023098551

End of Test Report

The sample(s) to which the findings recorded herein (the "Finding") relate was(were) drawn and / or provided by the Client or by a third party acting at the Client's direction. The Findings constitute no warranty of the sample's representativeness of any goods and strictly relate to the sample(s). The Company accepts no liability with regard to the origin or source from which the sample(s) is/are said to be extracted.

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Unless otherwise stated the results shown in this test report refer only to the sample(s) tested and such sample(s) are retained for 7 days (in case of perishable items) and 30 days for all other samples from the date of issue of report. The samples from the regulatory bodies are to be retained as specified. This document cannot be reproduced, except in full, without prior written approval of the company.

Statement of conformity is based on comparison of measurement result(s) with the applicable limit(s) according to the specification in the respective standard or as shared by the customer. Measurement Uncertainty is not taken into account unless otherwise requested in writing.

SGS India Private Limited | Natural Resources - Laboratory Testing Oil, Gas & Chemicals SGS HOUSE, A-77, WAGLE INDUSTRIAL ESTATE, ROAD NO 16, NEAR PASSPORT OFFICE, THANE WEST, 400604, e: ogclab.thane@sgs.com INDIA t +91 22 61517842 www.sgs.com

Member of the SGS Group (SGS SA)

4905

Test Report THN26-02501.001-B

Issue Date: 11-Mar-2026

Customer Name: BIOFICS PRIVATE LIMITED
Customer Address: Block no.69 RS NO 46 REVISED RS NO 69VADOD NEAR WDS VADOD
SURAT 395023
INDIA

Customer Provided Information		Lab Provided Information	
Product Description:	Compressed Biogas	SGS Order Number:	200067247
Customer Reference:	--	Sampled By:	Sample Submitted by the Customer
Customer ID:	CBG SAMPLE	Received:	11-Mar-2026
Sample Source:	As Supplied	Analysed:	11-Mar-2026
Source Location:	VADOD ,SURAT	Completed:	11-Mar-2026
Source ID:	--		
Vessel:	--		
Sample Type:	As submitted		
Sampled:	10-Mar-2026		
Client Comments1:	TIME :07.35 AM		
Client Comments2:	PRESSURE :180 BAR		
Client Comments3:	SOURCE : CASCADE		
Quantity:	APROX :2 LTR*2		

Non-accredited Tests

Parameter	Method	Result	Unit
Composition of Natural Gas Samples Using Two Packed Columns by GC	IS 15130 (Part 3): 2021		
Heptane		<0.001	% mol

Authorised Signatory

Vijay Sankpal
Assistant Manager

20260311175548THN_U0023098551

End of Test Report

The sample(s) to which the findings recorded herein (the "Finding") relate was(were) drawn and / or provided by the Client or by a third party acting at the Client's direction. The Findings constitute no warranty of the sample's representativeness of any goods and strictly relate to the sample(s). The Company accepts no liability with regard to the origin or source from which the sample(s) is/are said to be extracted.

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Unless otherwise stated the results shown in this test report refer only to the sample(s) tested and such sample(s) are retained for 7 days (in case of perishable items) and 30 days for all other samples from the date of issue of report. The samples from the regulatory bodies are to be retained as specified. This document cannot be reproduced, except in full, without prior written approval of the company.

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SGS India Private Limited | Natural Resources - Laboratory Testing Oil, Gas & Chemicals SGS HOUSE, A-77, WAGLE INDUSTRIAL ESTATE, ROAD NO 16, NEAR PASSPORT OFFICE, THANE WEST, 400604, e: ogclab.thane@sgs.com INDIA t +91 22 61517842 www.sgs.com

Member of the SGS Group (SGS SA)

Gujarat Pollution Control Board

4906

Regional Office-SURAT ISO-9001 & ISO-14001 Certified

338, Belgium Square, Typical First Floor, Silver Plaza Complex, Opp. Linear Bus Stand, Ring Road, Surat- 395003. Phone: (0261) 2442696 Website : www.gpcb.gov.in

XGN website : http://gpcbxgn.gujarat.gov.in E-mail : ro-gpcb-sura@gujarat.gov.in

GPCB ID: 43030

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule of the Hazardous and Other Waste (Management and Trans boundary Movement) Rules-2016 framed under the Environment (Protection) Act-1986.

And whereas Board has received consolidated consent application inward no:-**181153** dated **22/10/2020** for the **Consolidated Consent and Authorization (CC&A)** of this Board under the provisions/rules of the aforesaid acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:
(Under the provisions /rules of the aforesaid environmental acts)

To,
Agricilture Produce Market Committee (fomerely: Ms. Didask Bio Energy P. Ltd.) (43030),
Plot No. Block No. 33 to 43, P.O. Dumbhal,
Sardar Market, Puna-Kumnbharia Road,
Dumbhal – 396010,
Dist: Surat

1. **Consent Order No.: AWH-43719 Date of issue: 10/11/2020.**
2. The consent shall be valid up to **21/10/2030** for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products:

Sr. No.	Product	Quantity
1	Bio-CNG	4000 Kg/Day
2	Co2 gas	8200 Kg/Day
3	Solid Organic Fertilizer	3500 Kg/Day
4	Liquid Fertilizer	39700 Kg/Day
5	Bio Sludge(by Product)	15900 Kg/Day

SUBJECT TO FOLLOWING SPECIFIC CONDITION:

A. The Validity of this order will be up to **21/10/2030**
B. Unit shall obtain NOC from CGWA as per order of Hon. National Green Tribunal for the Withdrawal of ground water.
C. Unit shall take up all possible steps/measure to control odour within premises.

3. CONDITIONS UNDER THE WATER ACT 1974:

3.1 Water Source : Borewell
3.2 The quantity of the water consumption for industrial purpose shall be **10.800KL/Day**.
3.3 The quantity of the water consumption for domestic purpose shall be **1.800 KL/Day**.
3.4 The quantity of the industrial effluent to be generated and discharged from the manufacturing process and other ancillary industrial operations shall be **NILL.**
3.5 The quantity of domestic waste water shall be **1 KL/Day.**
3.6 Domestic waste water shall be disposed through septic tank/soak pit system.

4. CONDITIONS UNDER THE AIR ACT 1981:

4.1 The fuel used in generator shall be Bio-Gas.
4.2 The applicant shall install and operate air pollution control system in order to achieve norms prescribed below.

25/5/21

4907

Provisional Consent Order (CCA)

Gujarat Pollution Control Board - Surat
338, Belgium Square
Typical 1st Floor,Opp. Linear Bus Stand
Ring Road, SURAT
Tele : (0261) 2442696

Consent No. AWH-43719 Valid upto: 21/10/2030

Application : CtO:CCA-Fresh, No. 181153 Dt. 22/10/2020, Granted On: 10/11/2020 | **PCB Id:43030**

Besides streamlining and simplifying of regulatory regime,Gujarat Pollution Control Board has taken initiative in from of introduction of Consolidated Consent and Authorization (CC&A) which provides for a one shot application and clearance of the consents under Water Act,Air Act and Authorization under Hazardous Wastes Rules for a period of 5 years.
Board issues consolidated consent and Authorization to an industrial unit for operation of plant/carrying out industrial activity specifying following conditions.

Consolidated Consent and Authorisation

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)Act-1981
and Authorization under rule 3(c)& 5(5)of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules'2008 framed under the E(P)Act-1986.
And whereas Board has received consolidated Application No.(CtO:CCA-Fresh) 181153 and Dated 22/10/2020 for the consolidated consent and authorization(CC&A) of this Board under the provisions / rules of the aforesaid Acts Consent & Authorization is hereby granted as under.

CONSENT AND AUTHORISATION : (under the provisions / rules of the aforesaid environmental acts)

To,
M/s. Agriculture Produce Market Committee (formerely: Ms. Didask Bio Energy P. Ltd).
Block No. 33 to 43, P.O. Dumbhal, Sardar Market, Puna -Kumbharia Road,,
Puna -Kumbharia Road,,City : Dumbhal,
Dist : Surat, Tal : Surat City, SIDC : Not In Gide
Phone : 0261-2336453

1. **Consent Order No:** AWH-43719 **Valid Upto:** 21/10/2030

2. All Conditions under the AIR ACT-1981 WATER ACT-1974 HAZARDOUS ACT-2008 shall be Applicable to you as mentioned in the detailed Consent Order ***

   Consented CETP: Not Linked to any CETP
   Consented TSDF: Not Regd with any TSDF

3. **GENERAL CONDITIONS :-**

a) This order is provisional order and detailed order is considered as final.
b) All the conditions & provisions under the Water Act 1974, the Air Act 1981 and the Environment (Protection) Act – 1986 and the rules made there under shall be complied with *.
c) All the conditions & provisions under the Hazardous Waste (Management, Handling and Trans boundary Movement) Rules 2008 as amended shall be complied
d) The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
e) The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and 70dB(A) during night time. Daytime is reckoned in between 6 a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.
f) In case of change of ownership/management the name and address of the new owners/ partners/ directors/ proprietor or equipment or working conditions as mentioned in the consents form / order should immediately be intimated to the Board.
g) Industry shall have to display data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emissions and solid hazardous wastes generated within the factory premises.
h) The CCA shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
i) Any unauthorized change in personnel, equipment or working conditions as mentioned in the CCA order by CCA holder shall constitute a breach of this CCA.
j) Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is atleast 1000 trees per acre of land and a green belt of 5 meters width is developed.
K) The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act- 1977.

***** Note : ACT-Specific, Industry-specific, Area-specific Conditions alongwith Product, Waste water effluent details shall be precisely mentioned in the DETAILED Consent Order.**

***** Note :This is only provisional communication. The final Consent/Authorization in hard copy with duly signed by competent authority shall the final and valid Consent/Authorization.**

For and on behalf of
Gujarat Pollution Control Board

(Member Secretary)

4908

PCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector 10-A Gandhinagar 382 010
Phone (079) 23226295
Fax (079) 23232156
Website : www.gpcb.gov.in

"Consent to Establish"
(CTE-64556)

BY R.P.A.D.

NO: GPCB/CTE-SRT-2802/ID. 43030/ 22633

Date: 03-06-2016

To,
M/s. APMC (Sardar Market)
Block No:- 33 to 43,
P.O. Dumbhal Sardar Market,
Puna-Kumbharia Road,
Dumbhal:- 396010,
Tal:- Surat City, Dist:- Surat.

Sub: Consent to Establish (NOC) under Section 25 of Water Act 1974 and Section 21 of Air Act 1981

Ref: 1) Your application no 80212 received Dated 28/04/2014

Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986 and without reducing your responsibilities under the said Acts in any way, this is to inform you that this Board grants Consent to Establish for setting up of an industrial plant/activities at Block No:- 33 to 43, P.O. Dumbhal Sardar Market, Puna-Kumbharia Road, Dumbhal:- 396010, Tal:- Surat City, Dist:- Surat.For the manufacturing of the following items:-

Sr. No.	Product	Quantity
1)	Bio CNG	4,000 Kg/Day
2)	CO_2 Gas	8,200 kg/Day
3)	Solid Organic Fertilizer	3,500 Kg/Day
4)	Liquid fertilizer	39,700 Lit/Day
5)	Bio Sludge(By Product)	15,900 Kg/Day

SUBJECT TO THE FOLLOWING CONDITIONS: -

1. The validity of this order will be up to five years i.e. 27/08/2019
2. Unit shall take up all possible steps/measure to control odour within premises.

CONDITIONS UNDER WATER ACT 1974:

1 The quantity of the industrial effluent to be generated and discharge from the manufacturing process and other ancillary industrial operations shall be Nil, as it shall be used in process.

2. The quantity of domestic waste water shall be 1 KL/Day.

3 The quantity of water to be used for the mfg. Process and other ancillary industrial operation shall be 10.8 KL/Day.

CONDITIONS UNDER AIR ACT 1981:

11 The fuel used in generator shall be bio-gas.

12 The applicant shall install & operate air pollution control system in order to achieve norms prescribed below

AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT

13. The flue gas emission through Steam Boiler/TFH stack shall conform to the following standards:

Stack No.	Stack attached to	Stack height in Meter	Air Pollution Control system	Parameter	Permissible Limit
1	Bio Gas based generator 20 KVA (stand By)	08	-----	Particulate Matter SO_2 NO_x	150 mg/NM³ 100 ppm 50 ppm

14. There shall be no process emission from the manufacturing process as well as any other ancillary process.

15. Stack monitoring facilities like port hole, platform/ladder etc., shall be provided with stacks/vents chimney in order to facilitate sampling of gases being emitted into the atmosphere.

16. Ambient air quality within the premises of the industry shall conform to the following standards:-

PARAMETERS	PERMISSIBLE LIMIT
PM 10	100 Microgram/M3
PM 2.5	60 Microgram/M3
SO_2	80 Microgram/M3
NOx	80 Microgram/M3

17 All measures for the control of environmental pollution shall be provided before commencing production.

CONDITIONS UNDER HAZARDOUS WASTE :

7 Applicant shall have to comply with provisions of Hazardous Waste (Management & Handling & trans boundary Movement) Rules-2008 as amended from time to time.

7.1 The applicant shall obtain membership of common TSDF site for disposal of Haz. Waste as categorized in Hazardous Waste (Management & Handling & trans boundary Movement) Rules-2008 as amended from time to time.

7.2 The applicant shall obtain membership of common Haz. Waste incinerator for disposal of incinerable waste.

7.3 The applicant shall provide temporary storage facilities for each type of Haz. Waste as per Hazardous Waste (Management & Handling & trans boundary Movement) Rules-2008 as amended from time to time

GENERAL CONDITION:

8 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is atleast 1000 trees per acre of land and a green belt of 3 meters width is developed.

AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT

4910

9 The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act- 1977.

10 In case of change of ownership/management the name and address of the new owners /partners/ directors/ proprietor should immediately be intimated to the Board.

11 The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial plant. The applicant is required to make applications to this Board for this purpose in the prescribed forms under the provisions of the Water Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986.

12 The concentration of Noise in ambient air within the premises of industrial unit shall not exceed following levels:

Between 6 A.M. and 10 P.M. : 75 dB(A)
Between 10 P.M. and 6 A.M. : 70 dB(A)

13 Applicant is required to comply with the manufacturing, Storage and Import of Hazardous Chemicals Rules-1989 framed under the Environment (Protection) Act-1986.

14 If it is established by any competent authority that the damage is caused due to their industrial activities to any person or his property .in that case they are obliged to pay the compensation as determined by the competent authority.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

D. M. Thaker 19/9

(D.M.Thaker)
ENVIRONMENTAL ENGINEER

AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT

4911

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector 10-A, Gandhinagar 382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

GPCB

No. GPCB/CTE-SRT-2802/ID_43030/ Date:-

To,
M/s. Didask Bio Energy Pvt. Ltd.
Block No:- 33 to 43,
P.O. Dumbhal Sardar Market,
Puna-Kumbharia Road,
Dumbhal:- 396010,
Tal:- Surat City, Dist:- Surat.

Sub: - Amendment of CCA in connection to change of name of industry.
Ref: - 1.This office **CTE Order NO. CTE-64556 issued on 19/09/2014** to M/s. Didask Bio Energy Pvt. Ltd.
2. Your letter Dated: 29/04/2016.

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 3(c) & 5(5) of the Hazardous Waste (Management, Handling and Trans boundary Movement) Rules-2008 & framed under the Environment (Protection) Act-1986, **The Board has granted CTE vide order No. CTE-64556 issued vide this office letter No. GPCB/CTE-SRT-2802/ID_43030/226033 dated on 19/09/2014, valid up to 27/08/2019** The Board has right to review and amend the conditions of the said CCA Order.

The referred **CTE Order NO. CTE-64556 issued on 19/09/2014** order originally issued to **M/s. Didask Bio Energy Pvt. Ltd. Block No:- 33 to 43, P.O. Dumbhal Sardar Market, Puna-Kumbharia Road, Dumbhal:- 396010, Tal:- Surat City, Dist:- Surat** transferees to **M/s. Agricultural Produce Market Committee** with condition that **M/s. Agricultural Produce Market Committee** shall bind to comply with all the conditions subject to which it was granted as if consent was granted to this industry originally.

The rest of the conditions of the above-referred CCA order shall remain unchanged. You are directed to comply these conditions judiciously.

For and on behalf of
Gujarat Pollution Control Board

29/4/2016

(Smt U.K. Upadhyay)
Environmental Engineer

Outward No:3641 Dt:29/04/2016

AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT

4912

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector 10-A, Gandhinagar 382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

"Consent to Establish"
(CTE-64556)

BY R.P.A.D.

NO: GPCB/CTE-SRT-2802/ID 43030/ 22603 Date: 03-06-2016

To,
M/s. APMC (Sardar Market)
Block No:- 33 to 43,
P.O. Dumbhal Sardar Market,
Puna-Kumbharia Road,
Dumbhal:- 396010,
Tal:- Surat City, Dist:- Surat.

Sub: Consent to Establish (NOC) under Section 25 of Water Act 1974 and Section 21 of Air Act 1981

Ref: 1) Your application no. 80212 received Dated 28/04/2014

Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986 and without reducing your responsibilities under the said Acts in any way, this is to inform you that this Board grants **Consent to Establish** for setting up of an industrial plant/activities at Block No:- 33 to 43, P.O. Dumbhal Sardar Market, Puna-Kumbharia Road, Dumbhal:- 396010, Tal:- Surat City, Dist:- Surat. For the manufacturing of the following items:-

Sr. No.	Product	Quantity
1)	Bio CNG	4,000 Kg/Day
2)	CO_2 Gas	8,200 kg/Day
3)	Solid Organic Fertilizer	3,500 Kg/Day
4)	Liquid fertilizer	39,700 Lit/Day
5)	Bio Sludge(By Product)	15,900 Kg/Day

SUBJECT TO THE FOLLOWING CONDITIONS: -

1. The validity of this order will be up to five years i.e. 27/08/2019
2. Unit shall take up all possible steps/measure to control odour within premises.

CONDITIONS UNDER WATER ACT 1974:

1. The quantity of the industrial effluent to be generated and discharge from the manufacturing process and other ancillary industrial operations shall be Nil, as it shall be used in process.
2. The quantity of domestic waste water shall be 1 KL/Day.
3. The quantity of water to be used for the mfg. Process and other ancillary industrial operation shall be 10.8 KL/Day.

CONDITIONS UNDER AIR ACT 1981:

11. The fuel used in generator shall be bio-gas.
12. The applicant shall install & operate air pollution control system in order to achieve norms prescribed below.

AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT

4913

13. The flue gas emission through Steam Boiler/TFH stack shall conform to the following standards:

Stack No.	Stack attached to	Stack height in Meter	Air Pollution Control system	Parameter	Permissible Limit
1	Bio Gas based generator 20 KVA (stand By)	08	-----	Particulate Matter SO_2 NO_x	150 mg/NM³ 100 ppm 50 ppm

14. There shall be no process emission from the manufacturing process as well as any other ancillary process.

15. Stack monitoring facilities like port hole, platform/ladder etc., shall be provided with stacks/vents chimney in order to facilitate sampling of gases being emitted into the atmosphere.

16. Ambient air quality within the premises of the industry shall conform to the following standards:-

PARAMETERS	PERMISSIBLE LIMIT
PM 10	100 Microgram/M3
PM 2.5	60 Microgram/M3
SO_2	80 Microgram/M3
NOx	80 Microgram/M3

17. All measures for the control of environmental pollution shall be provided before commencing production.

CONDITIONS UNDER HAZARDOUS WASTE :

7. Applicant shall have to comply with provisions of Hazardous Waste (Management & Handling & trans boundary Movement) Rules-2008 as amended from time to time.

7.1 The applicant shall obtain membership of common TSDF site for disposal of Haz. Waste as categorized in Hazardous Waste (Management & Handling & trans boundary Movement) Rules-2008 as amended from time to time.

7.2 The applicant shall obtain membership of common Haz. Waste incinerator for disposal of incinerable waste.

7.3 The applicant shall provide temporary storage facilities for each type of Haz. Waste as per Hazardous Waste (Management & Handling & trans boundary Movement) Rules-2008 as amended from time to time

GENERAL CONDITION:

8 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is atleast 1000 trees per acre of land and a green belt of 3 meters width is developed.

AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT

4914

9. The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act- 1977.

10 In case of change of ownership/management the name and address of the new owners /partners/ directors/ proprietor should immediately be intimated to the Board.

11. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial plant. The applicant is required to make applications to this Board for this purpose in the prescribed forms under the provisions of the Water Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986.

12 The concentration of Noise in ambient air within the premises of industrial unit shall not exceed following levels:

Between 6 A.M. and 10 P.M. : 75 dB(A)
Between 10 P.M. and 6 A.M. : 70 dB(A)

13. Applicant is required to comply with the manufacturing, Storage and Import of Hazardous Chemicals Rules-1989 framed under the Environment (Protection) Act-1986.

14. If it is established by any competent authority that the damage is caused due to their industrial activities to any person or his property .in that case they are obliged to pay the compensation as determined by the competent authority.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

D. M. Thaker 19/9

(D.M.Thaker)
ENVIRONMENTAL ENGINEER

AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT

2. Vadodara Municipal Corporation

Sr	ULB	Processing Capacity of Bio Methanation Plant (TPD)	Input Wet Waste (TPD)	Yield of Bio Gas (m^3/Ton)	Slurry Produced (KLD)	Slurry Management	Performance of Bio Digester
2	Vadodara	350	350	72	262.50	FOM (Fermented Organic Manure) used as soil conditioner	Bio-digester functioning satisfactorily with consistent biogas production and manure recovery

VADODARA MUNICIPAL CORPORATION

Khanderao Market Building
Rajmahel Road
Vadodara 390 001.

☎ P.B.X. :2433116, 2433118
2433388, 2433666
FAX NO.: (0265) 2433060

Solid Waste Management
Vadodara Municipal Corporation
Date: 13/03/2026

SELF DECLARATION

To Whomsoever It May Concern

Vadodara Municipal Corporation hereby declares that a **Bio-Methanation Plant** has been established for scientific processing of biodegradable municipal solid waste generated within the jurisdiction of Vadodara city. The plant processes segregated organic waste through **anaerobic digestion technology** for generation of biogas and stabilized organic manure.

Table 1 Plant Details

Particular	**Details**
Plant Capacity	**350 Metric Ton per Day (TPD)**
Type of Waste	Segregated Biodegradable Municipal Solid Waste
Technology	**Biomethanation**
End Products	Biogas, Fermented organic manure

Waste Processing and Biogas Generation: Based on plant design parameters and operational estimates, the facility processes biodegradable waste to produce biogas through microbial digestion.

Table 2 Processing Details

Parameter	**Value**
Waste Processing Capacity	**350 TPD**
Average Biogas Production	**15 Ton per Day (TPD)**
Equivalent Biogas Volume	**Approx. 12,000 – 13,000 m³ per day**
Average Biogas Yield	**Approximately 70 – 80 m³ per MT of processed waste**
Methane Content	**Approximately 70-80 %**

The generated biogas is utilized for **energy recovery such as electricity generation or Bio-CNG production**, depending on operational requirements. As per biomethanation plant operational standards, the quantity of biogas generated depends on the **organic fraction of waste, moisture content, and operational conditions of the digestion process**. The above production values are based on plant design capacity and operational parameters. This declaration is issued by **Vadodara Municipal Corporation** based on available design data and operational estimates of the Bio-Methanation plant.

Head of the Department
Solid Waste Management Department
Vadodara Municipal Corporation

4917

MOU of Organic Municipal Solid Waste (MSW) from Vadodara Municipal corporation (VMC) for Compressed Bio-gas plant of Reliance at Vadodara

Background

Reliance is setting up Compressed Bio-gas (CBG) unit at Vadodara Manufacturing Division (VMD), P. O. Petrochemicals, 391346.

Reliance is intending to use Organic fraction from Municipality Solid Waste (MSW) as one of the feedstocks for the proposed CBG unit.

Feed requirement is 350 MT per day of organic sold waste - Leftover food and other kinds of food byproducts, yard trimmings, fallen leaves, branches, weeds and other horticulture debris, cut flowers, pet food etc.

To meet the feed requirement for CBG unit, Reliance and VMC would enter into agreement for purchase of source segregated Organic MSW.

Memorandum of Understanding:

To have sustainable & economically viable model for Vadodara Municipal Corporation (VMC) as well as for Reliance, following terms and conditions are agreed upon.

1. **Delivery location**: Organic Municipality Solid Waste shall be collected from source/Transfer point of Vadodara Municipal corporation. Reliance Vadodara Manufacturing Division (VMD), P. O. Petrochemicals, 391346 is the delivery location to use as feed stock.

2. **Contract start date**: Delivery period to start from 1st May 24

3. **Contract duration**: Contract to be valid for a period of 10 years from the date of first supplies and extendable by another 10 years based on mutual agreement.

4. **Contractual quantity**: Quantity will be 350 MT per day.
   Tolerance in daily supply quantity will be 350 MT + / - 50 MT
   Tolerance in monthly supply quantity will be 10500 MT + / - 1500 MT
   Quantity ramp up plan for first 6 months (Aptil'24 – Sept'24) to be mutually discussed and agreed
   Cases related to shortfall in daily & monthly supply quantity to be mutually discussed and resolved through appropriate mechanism.
   Reliance shall have first right of use for any surplus organic MSW that gets generated beyond contractual quantity of 350 MT per day.

5. **Contract price, payment & quality**: Reliance will pay 80 INR per MT for quantity of Organic MSW delivered at above location.
   a. Payment will be made in (30 days) after receipt of Invoice from Corporation. Inorganic portion shall be adjusted which is delivered in return trips.
   b. Incremental transportation cost for diverting to Reliance VMD-CBG site instead of VMC site (due to change in distance) will be borne by Reliance and will be paid to VMC tipping contractor directly.

OBPatel

This price is applicable for Organic MSW quality as below:

Sr. No.	Parameter	Value
1	Total Moisture, wt%	70 max
2	Total Solid, wt%	30% min
3	Organic content in total solids, wt%	80 min.
4	Non-organic content in total solids, wt%	20 max.

If total solid content and organic content in total solids is lower than above value, then proportionate reduction in price to be applicable. Similarly, if total solid content and organic content in total solid is higher than above value then proportionate increase in price to be applicable. Refer below table for example on price applicability:

Sr. No.	Parameter	Base case	Case 1	Case 2	Case 3	Case 4
1	Organic content in total solids, wt%	80.0	80.0	70.0	80.0	90.0
2	Total Soild, Wt%	30.0	20.0	30.0	40.0	30.0
2	**Price, INR / MT**	**80.0**	**53.3**	**70**	**106.7**	**90**

Quality of Organic MSW supplied will be measured on representative sample of daily supplied quantity and will be shared on (T+2) basis. For example, for total MSW received on 1st Jan, quality analysis will be shared on 3rd Jan. Weighbridge at Reliance shall be used for measurement and have security camera along with register to capture record. Inorganic portion received and returned in outward trip is balanced in the weighment of organic waste receipt at VMD site.

6. **Supply mechanism**: As per the Vadodara Municipal Corporation General Body Resolution No 132 Dated 02.01.2024.

   Vadodara Municipal Corporation (VMC) will continue current system of collection and transportation of MSW.

7. **Disposal of non-organic MSW**: Any non-organic MSW like plastic, metals, textile waste etc. that is received along with organic MSW and segregated at Reliance premises shall be loaded in return trips of vehicles.

8. **Force Major clause:**

   For the scenario, which is beyond control of Reliance CBG plant, MSW needs to be stopped. At that time material shall be stored to VMC designated site. Subsequently on normalization off takes shall be taken to VMD CBG site.

9. Insurance for works, workmen compensation and of third party:

Reliance Chemicals and Materials Limited (RCML) shall insure at his cost all his staff and workers against accidents as per the Workmen's Compensation Act. The RCML shall obtain this policy within 30 days from the date of letter of intent and submit a copy to VMC. Before commencing the execution of the work, the RCML shall insure all works in progress with an open cover all risk comprehensive insurance policy or any other form of policy as may be applicable for an amount not less than the Contract price against any damages, loss Or Injury or due to fire, accidents thefts and all other risks including flood, storm wares, strikes, earth quakes, riots, malicious damage, etc. which may occur to any property (including any employee, representative of VMC or other agency) or arising out of the execution of the works or temporary works or in the carrying out of the contract and such policy shall be endorsed in favour of VMC and a copy of the policy should be submitted to VMC time to time during whole contract period. All such insurance policies shall cover a period up to the end of defects liabilities period. VMC shall not be liable for only in respect of any damages or compensation

payable by law in respect of or inconsequence of any accident or injury to any workman or other person in the employment of the contract.

- Responsibility related to Labour laws and other laws.

i. The RCML shall during the whole contract period including period of and Operation & Maintenance strict/y follow and act as per the provisions of payment of wages act, The Industrial Dispute Act-1947, all labour/ workmen related laws. The RCML shall responsible for service condition and to pay salary and such allowances to the workers and officers time to time prescribed by competent Government Authority. Any breach of law related to workmen/Labour the RCML shall be responsible to pay and compensate the cost and the amount, the VMC (Vadodara Municipal Corporation) shall not responsible in any matter related to workmen/officers engaged to carryout work including Operation and Maintenance. The workers, labours, officers etc. engaged by the RCML to carry out this work including and Operation and Maintenance are solely of the RCML therefore the VMC shall not be responsible to pay any compensation to the workers, labours, officers etc. engaged by the RCML to carry out this work including and Operation and Maintenance.

ii. The contract is inclusive of Operation & Maintenance including manpower therefore RCML shall strictly follow all labour laws EPF, ESIC, ID act 1947 and applicable labour laws including labour payment as per minimum labour wages.

iii. The VMC (Vadodara Municipal Corporation) shall not be responsible in any manner to pay any payment arise out of any legal proceeding or award Of court, tribunal etc. under Payment of Wages Act, The Industrial Dispute Act-1947, all labour/ workmen related laws related to the workers. labours, officers etc. engaged by the RCML to carry out this work including and Operation and Maintenance. The RCML shall liable to pay any payment arise out of any legal proceeding or award of court, tribunal etc.

iv. The workers, labours, officers etc. engaged by the RCML to carry out this work including and Operation and Maintenance are solely of the RCML therefore they all shall not considered as regular employee of the VMC (Vadodara Municipal Corporation) and no claim in this regard lies against the VMC (Vadodara Municipal Corporation) by any of the workers, labours, officers etc. engaged by the RCML to carry out this work including and Operation and Maintenance.

v. The workers, labours, officers etc. engaged by the RCML to carry out this work including and Operation and Maintenance are solely of the RCML therefore they shall not entitled to get any Identity Card from the VMC (Vadodara Municipal Corporation).

vi. Amendment in any law mentioned above shall be applicable to this contract.

10. Fraud and Corruption

In case of Fraud and Corruption by RCML, VMC shall retain all rights to lodge Police Complaint/ FIR against RCML under various provisions of Indian Penal Code and any other penal law inforce including Information Technology act and Prevention of Corruption act.

11. Weighbridge

RCML shall supply and install a robust weighbridge with accurate measurement capabilities suitable for weighing incoming and outgoing materials at the VMD CBG Plant. The weighbridge should be calibrated regularly to ensure precise measurements. VMC shall raise invoice as per the RCML weighbridge.

12.CCTV System:

RCML shall install a comprehensive Closed-Circuit Television (CCTV) system covering key areas of the VMD CBG Plant, including but not limited to entry/exit points, processing areas, and storage facilities. The CCTV system shall provide high-resolution video, recording capabilities, remote access and comply with privacy and data protection laws.

13. Register:

Contractor shall set up ES digital register or and logbook other system or ERP to record all incoming and outgoing materials, vehicles, personnel and other relevant activities at the VMD CBG Plant. The register shall be accessible to authorized personnel.

14. Miscellaneous:

i. The Vehicles carrying out the Municipal Garbage Waste are of the contractor (M/s. Reliance are or of contractor (Reliance India ltd.), they must have insurance of vehicle and third party insurance of life loss, own damage insurance driver or worker and assistant worker or vehicle.

ii. Vadodara Municipal Corporation (VMC) Shall not liable in any manner regarding this transfer of Municipal Garbage transfer. VMC shall not be held liable or responsible in any manner for any incidents, damages, losses, claims, or liabilities related to the transfer of Municipal Garbage Waste carried out by the RCML. RCML shall bear sole responsibility for ensuring compliance with all legal, regulatory, and insurance requirements pertaining to the transfer operations.

Dixitkumar Patel
(Vice President)
Reliance Chemicals and Minerals Ltd

Shri
Head of Department - SWM
Vadodara Municipal Corporation

* * * * *

4921

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

GPCB

No: GPCB/MSW-94(8)/ 860092 24 APR 2025

BY R.P.A.D
Date: 24/04/2025

AUTHORIZATION UNDER THE SOLID WASTE MANAGEMENT RULES, 2016 [SEE RULE 16 (1) (e)]

To,
The Municipal Commissioner,
Vadodara Municipal Corporation,
Ta: - Vadodara, Dist: -Vadodara.

Subject: Authorization under the Solid Waste Management Rules, 2016.
Ref: Your application Dated **16/10/2024.**

The Gujarat Pollution Control Board, after examining the proposal, hereby authorizes Vadodara Municipal Corporation having their administrative office at Vadodara to set up and operate Waste Processing, Recycling, Treatment and Disposal facility at **Survey no-346, Jambuva NH-8 Village-Makarpura, Tal - Vadodara, Dist.- Vadodara.**

The Authorization is hereby granted to operate the facility for Processing, Recycling, Treatment and Disposal of inert Solid Waste.

The authorization shall be subject to the terms and conditions stated below, special conditions, general conditions attached to this Authorization letter and the standards laid down in Schedules I and II under these rules.

The Gujarat Pollution Control Board may, at any time, revoke any of the conditions applicable under the authorization and shall communicate the same in writing.

Any violation of the provision of The Solid Waste Management Rules, 2016 shall attract the penal provision of the Environment (Protection) Act, 1986 (29 of 1986).

The validity of this Authorization shall be valid up to **02/07/2029**. Renewal of Authorization shall be sought on or before the expiry of validity.

SPECIAL CONDITIONS:

1. Vadodara Municipal Corporation shall submit Time Bound Action Plan (regarding solid waste management) and progress report of Time Bound Action Plan every three months.
2. Vadodara Municipal Corporation shall provide processing/treatment facility for solid waste and to obtain CTE/CCA from this Board (as applicable).
3. Vadodara Municipal Corporation shall develop sanitary landfill facility (SLF) and obtain EC/CTE/CCA (if applicable).
4. Vadodara Municipal Corporation shall submit base line data for ground water and Ambient Air Quality as per Solid Waste Management Rules- 2016 and submit analysis report of the ground water and Ambient air quality every three months in comparative format with base line data.
5. Vadodara Municipal Corporation shall comply the guideline and SOP published by CPCB for effective implementation of various provisions of Solid Waste Management Rules- 2016.

D.M.Thaker

(D. M. THAKER)
MEMBER SECRETARY

Enclosure: General Conditions
COPY TO:
Regional Officer, GPCB, Vadodara ..... For information & necessary action in accordance with Provision of Solid Waste Management Rules, 2016.

3. Gandhinagar Municipal Corporation

Sr	ULB	Processing Capacity of Bio Methanation Plant (TPD)	Input Wet Waste (TPD)	Yield of Bio Gas (m^3/Ton)	Slurry Produced (KLD)	Slurry Management	Performance of Bio Digester
3	Gandhinagar	2.3	1	65	2.07	Treatment through ETP and recycled within the plant	Bio-digester is operational; slurry is treated and recycled within the plant

Biofics™
Private Limited

Date:11/03/2026

To,
The Concerned Authority,
Gandhinagar Muncipal Corporation

Subject: **Declaration regarding non-applicability of CTO for Biogas Plant**

Respected Sir/Madam,

This is to inform that **M/s Biofics Private Limited** is operating and maintaining a **2.3 TPD Biogas Plant** at the following location:

Plant Location: Sector 30, Gandhinagar, Gujarat India.

The plant processes biodegradable organic waste through anaerobic digestion for generation of biogas. The **average waste processing capacity of the plant is less than 5 Tons per Day (TPD)**.

As per the applicable guidelines of the **Gujarat Pollution Control Board**, waste processing units having capacity **below 5 TPD** are **not required to obtain Consent to Operate (CTO)**. Therefore, the CTO from GPCB is **not applicable** for this facility.

For reference, the operational details of waste processed and biogas generated are provided below:

Sr. No.	Year	Total Organic Waste Processed (MT/Year)	Average Waste Processing Capacity (TPD)	Total Biogas Generated (m^3/Year)
1	1/01/2025 to 31/12/2025	306839 Kg/Year	2.3 tpd	23,553 m^3/Year

Sr. No.	Gas composition	Purity %
1	Methane percentage (CH_4), minimum	95.0 %
2	Only Carbon Dioxide percentage (CO_2), maximum	4%
3	Carbon Dioxide (CO_2) + Nitrogen (N_2) + Oxygen (O_2) percentage maximum	0.5%
4	Oxygen (O_2) percentage maximum	0.5%
5	Total sulphur (including H_2S) mg/m_3, maximum	20 mg/m3
6	Moisture mg/m_3, maximum	5 mg/m3

+91-6355291151/2/3/4/5
bioficsindia@gmail.com
business@biofics.in
www.biofics.co.in

Biofics Private Limited
CIN NO. U01119GJ2016PTC091981
Block No.69, RS No. 46, Nr. WDS
Vadod, Surat, Gujarat - 395023

From the above operational data, it can be observed that the **waste processing capacity of the plant remains below 5 TPD**, and therefore the requirement of obtaining CTO from GPCB does not apply to this plant.

Thanking you.

Yours faithfully,

For **Biofics Private Limited**

Authorized Signatory

Name: Suraj Jha
Designation: Authorized Signatory

+91-6355291151/2/3/4/5
bioficsindia@gmail.com
business@biofics.in
www.biofics.co.in

Biofics Private Limited
CIN NO. U01119GJ2016PTC091981
Block No.69, RS No. 46, Nr. WDS
Vadod, Surat, Gujarat - 395023

4. Junagadh Municipal Corporation

Sr	ULB	Processing Capacity of Bio Methanation Plant (TPD)	Input Wet Waste (TPD)	Yield of Bio Gas (m^3/Ton)	Slurry Produced (KLD)	Slurry Management	Performance of Bio Digester
4	Junagadh	15	15	70	11.40	Digested slurry is being given to the local farmers	Bio-digester performing efficiently with good biogas yield and proper slurry utilization

4926

JUNAGADH MUNICIPAL CORPORATION

" Swami Vivekanand Bhavan " Azad Chowk,
Junagadh-362001

Phone No. 0285-2622089 Fax No. 0285-2651510
E-Mail -municipalcorporationjund@yahoo.co.in

Date:-11-03-2026

SELF DECLARATION

To Whomsoever It May Concern

Junagadh Municipal Corporation (JuMC) hereby declares that JuMC has awarded a work order to M/s. Gram Vikas Trust-Vadodara for the work of setting up a biommethanation plant on DBOT (Design, Built, Operate and Transfer) basis by using Bio Degradable waste of 15 TPD capacity at the dumping site under Junagadh Municipal Corporation on Survey No.328, village: Plasva, Ta:Junagadh, Distrcit: Junagadh on vide dated 05-02-2020.Physical work is completed on vide dated 14-05-2021. Hence, plant is being operated and maintained by said agency since 2021. As per the O&M agency report, followings are the observations;

- As per the operational performance and records of the said plant, approximately 70–75 cubic meters (m^3) of biogas is generated from 1 Metric Ton (MT) of biodegradable waste processed at the facility.

- The higher biogas yield observed at the JUMC biomethanation plant is attributed to the specific plant design, operational conditions, and characteristics of the biodegradable waste processed at the facility.

This declaration is issued by Junagadh Municipal Corporation based on the available operational records of the plant.

Authorized Signatory
Name: Alpesh Chavda
Designation: Executive Engineer
Organization: Municipal Corporation Junagadh
Date: 11/03/2026
Place: Junagadh

Annexure-11

Original Application No. 606/2018

Performance Reports of RDF plants

(Vadodara, Surat, Vapi, Dabhoi and, Bhavnagar)

1. Vadodara Municipal Corporation

Sr. No.	Name of ULB	Capacity of Plant (MT)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
1	Vadodara	1000.00	Material recovery facilities	350.00	Sent to SLF	Sent to cement kilns as alternate fuel

4929

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

GPCB

BY R.P.A.D

No: GPCB/MSW-94(8)/ 860092 24 APR 2025 Date: 24/04/2025

AUTHORIZATION UNDER THE SOLID WASTE MANAGEMENT RULES, 2016 [SEE RULE 16 (1) (e)]

To,
The Municipal Commissioner,
Vadodara Municipal Corporation,
Ta: - Vadodara, Dist: -Vadodara.

Subject: Authorization under the Solid Waste Management Rules, 2016.
Ref: Your application Dated **16/10/2024**.

The Gujarat Pollution Control Board, after examining the proposal, hereby authorizes Vadodara Municipal Corporation having their administrative office at Vadodara to set up and operate Waste Processing, Recycling, Treatment and Disposal facility at **Survey no-346, Jambuva NH-8 Village-Makarpura, Tal - Vadodara, Dist.- Vadodara.**

The Authorization is hereby granted to operate the facility for Processing, Recycling, Treatment and Disposal of inert Solid Waste.

The authorization shall be subject to the terms and conditions stated below, special conditions, general conditions attached to this Authorization letter and the standards laid down in Schedules I and II under these rules.

The Gujarat Pollution Control Board may, at any time, revoke any of the conditions applicable under the authorization and shall communicate the same in writing.

Any violation of the provision of The Solid Waste Management Rules, 2016 shall attract the penal provision of the Environment (Protection) Act, 1986 (29 of 1986).

The validity of this Authorization shall be valid up to **02/07/2029**. Renewal of Authorization shall be sought on or before the expiry of validity.

SPECIAL CONDITIONS:

1. Vadodara Municipal Corporation shall submit Time Bound Action Plan (regarding solid waste management) and progress report of Time Bound Action Plan every three months.
2. Vadodara Municipal Corporation shall provide processing/treatment facility for solid waste and to obtain CTE/CCA from this Board (as applicable).
3. Vadodara Municipal Corporation shall develop sanitary landfill facility (SLF) and obtain EC/CTE/CCA (if applicable).
4. Vadodara Municipal Corporation shall submit base line data for ground water and Ambient Air Quality as per Solid Waste Management Rules- 2016 and submit analysis report of the ground water and Ambient air quality every three months in comparative format with base line data.
5. Vadodara Municipal Corporation shall comply the guideline and SOP published by CPCB for effective implementation of various provisions of Solid Waste Management Rules- 2016.

D.M.Thaker

(D. M. THAKER)
MEMBER SECRETARY

Enclosure: General Conditions

COPY TO:

Regional Officer, GPCB, Vadodara ..... For information & necessary action in accordance with Provision of Solid Waste Management Rules, 2016.

TC-14668

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25265769
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	10/12/2025
		Analysis Date:	02/12/2025
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	01/12/2025
Sample Description:	Refuse Derived Fuel (RDF)	**Receipt Time:**	18:30
Sampling Point:	From Output of Unshredded RDF (Lat: 22.231984°, Lon.: 73.206974°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	01/12/2025
Waste Category:	--	**Collection Time:**	12:26
Mode of Disposal:	--	**Collected By:**	Mayur
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Moisture Content	%	IS 1350 (Part 1): 1984	Vaishnavi	2.79	--
2	Gross Calorific Value	kcal/kg	IS 1350 (Part 2): 2022	Vaishnavi	6142.01	--

Remarks:
1. BDL: Below Detectable Limit, DL: Detectable Limit

Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

Note:
1. **The above tests are accredited by NABL**
2. The results refer only to the tested sample(s) and applicable parameter(s).
3. Sample(s) will be destroyed after 10 days from the report date unless otherwise specified.
4. This report is not to be reproduced wholly or in part without written approval from Prakruti Environmental Engineers LLP.
5. Prakruti Environmental Engineers LLP is not responsible for the authenticity of the sample(s) not collected by our Environmental Laboratory.
6. Measurement Uncertainty is not mentioned in the test report and the same can be communicated to the customer on request.

End of Report

Prakruti Environmental Engineers LLP
"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,
On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India
Contact No.: +91 265 2356171, 9409100037, 9409100067, 9409100073
Email: info@prakruti.co.in • Web: www.prakruti.co.in

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25265769
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	10/12/2025
		Analysis Date:	02/12/2025
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	01/12/2025
Sample Description:	Refuse Derived Fuel (RDF)	**Receipt Time:**	18:30
Sampling Point:	From Output of Unshredded RDF (Lat: 22.231984°, Lon.: 73.206974°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	01/12/2025
Waste Category:	--	**Collection Time:**	12:26
Mode of Disposal:	--	**Collected By:**	Mayur
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Ash	%	IS 1350 (Part 1): 1984	Vaishnavi	35.96	--
2	Solids (Total Fixed)	%	IS 1350 (Part 1): 1984	Vaishnavi	19.81	--
3	Solids (Total Volatile)	%	IS 1350 (Part 1): 1984	Vaishnavi	41.44	--

Remarks:
1. BDL: Below Detectable Limit, DL: Detectable Limit

Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

Note:
1. **The above tests are not accredited by NABL**
2. The results refer only to the tested sample(s) and applicable parameter(s).
3. Sample(s) will be destroyed after 10 days from the report date unless otherwise specified.
4. This report is not to be reproduced wholly or in part without written approval from Prakruti Environmental Engineers LLP.
5. Prakruti Environmental Engineers LLP is not responsible for the authenticity of the sample(s) not collected by our Environmental Laboratory.
6. Measurement Uncertainty is not mentioned in the test report and the same can be communicated to the customer on request.

End of Report

Prakruti Environmental Engineers LLP
"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,
On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India
Contact No.: +91 265 2356171, 9409100037, 9409100067, 9409100073
Email: info@prakruti.co.in • Web: www.prakruti.co.in

TC-14666

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25265770
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	10/12/2025
		Analysis Date:	02/12/2025
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	01/12/2025
Sample Description:	Aggregates RDF	**Receipt Time:**	18:30
Sampling Point:	Output of Shredded RDF (Lat: 22.231829°, Lon.: 73.207076°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	01/12/2025
Waste Category:	--	**Collection Time:**	12:24
Mode of Disposal:	--	**Collected By:**	Manu Parmar
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Moisture Content	%	IS 1350 (Part 1): 1984	Vaishnavi	15.24	--
2	Gross Calorific Value	kcal/kg	IS 1350 (Part 2): 2022	Vaishnavi	4073.40	--

Remarks:
1. BDL: Below Detectable Limit, DL: Detectable Limit

Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

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End of Report

Prakruti Environmental Engineers LLP
"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,
On Bil Road, Village Bil, Vadodara - 391 410, Gujarat, India
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Email: info@prakruti.co.in • Web: www.prakruti.co.in

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25265770
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	10/12/2025
		Analysis Date:	02/12/2025
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	01/12/2025
Sample Description:	Aggregates RDF	**Receipt Time:**	18:30
Sampling Point:	Output of Shredded RDF (Lat: 22.231829°, Lon.: 73.207076°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	01/12/2025
Waste Category:	--	**Collection Time:**	12:24
Mode of Disposal:	--	**Collected By:**	Manu Parmar
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Ash	%	IS 1350 (Part 1): 1984	Vaishnavi	38.07	--
2	Solids (Total Fixed)	%	IS 1350 (Part 1): 1984	Vaishnavi	3.26	--
3	Solids (Total Volatile)	%	IS 1350 (Part 1): 1984	Vaishnavi	43.43	--

Remarks:
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Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

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TC-14668

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25267102
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	24/01/2026
		Analysis Date:	17/01/2026
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	16/01/2026
Sample Description:	Refuse Derived Fuel (RDF)	**Receipt Time:**	18:30
Sampling Point:	From Output of Unshredded RDF (Lat: 22.231859°, Lon.: 73.207027°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	16/01/2026
Waste Category:	--	**Collection Time:**	11:28
Mode of Disposal:	--	**Collected By:**	Sagar
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Moisture Content	%	IS 1350 (Part 1): 1984	Vaishnavi	25.14	--
2	Gross Calorific Value	kcal/kg	IS 1350 (Part 2): 2022	Vaishnavi	3773.13	--

Remarks:
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PRAKRUTI

TEST REPORT
(WASTE)

Customer:	Zigma Global Environ Solutions Pvt. Ltd.	**Ref. No.:**	25267102
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	24/01/2026
		Analysis Date:	17/01/2026
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	16/01/2026
Sample Description:	Refuse Derived Fuel (RDF)	**Receipt Time:**	18:30
Sampling Point:	From Output of Unshredded RDF (Lat: 22.231859°, Lon.: 73.207027°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	16/01/2026
Waste Category:	--	**Collection Time:**	11:28
Mode of Disposal:	--	**Collected By:**	Sagar
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Ash	%	IS 1350 (Part 1): 1984	Vaishnavi	39.60	--
2	Solids (Total Fixed)	%	IS 1350 (Part 1): 1984	Vaishnavi	8.71	--
3	Solids (Total Volatile)	%		Vaishnavi	26.55	--

Remarks:
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TC-14668

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25267103
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	24/01/2026
		Analysis Date:	17/01/2026
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	16/01/2026
Sample Description:	Aggregates RDF	**Receipt Time:**	18:30
Sampling Point:	Output of Shredded RDF (Lat: 22.231813°, Lon.: 73.207007°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	16/01/2026
Waste Category:	--	**Collection Time:**	11:27
Mode of Disposal:	--	**Collected By:**	Sagar
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Moisture Content	%	IS 1350 (Part 1): 1984	Vaishnavi	29.86	--
2	Gross Calorific Value	kcal/kg	IS 1350 (Part 2): 2022	Vaishnavi	4083.15	--

Remarks:
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Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

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PRAKRUTI

TEST REPORT
(WASTE)

Customer:	Zigma Global Environ Solutions Pvt. Ltd.	**Ref. No.:**	25267103
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	24/01/2026
		Analysis Date:	17/01/2026
Authorised Person:	Mr. Jayanth Umapathi	**Receipt Date:**	16/01/2026
Sample Description:	Aggregates RDF	**Receipt Time:**	18:30
Sampling Point:	Output of Shredded RDF (Lat: 22.231813°, Lon.: 73.207007°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	16/01/2026
Waste Category:	--	**Collection Time:**	11:27
Mode of Disposal:	--	**Collected By:**	Sagar
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Ash	%	IS 1350 (Part 1): 1984	Vaishnavi	30.96	--
2	Solids (Total Fixed)	%	IS 1350 (Part 1): 1984	Vaishnavi	10.75	--
3	Solids (Total Volatile)	%		Vaishnavi	28.43	--

Remarks:
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Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

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TC-14668

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25267696
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	18/02/2026
		Analysis Date:	11/02/2026
Authorised Person:	Mr. Surya	**Receipt Date:**	10/02/2026
Sample Description:	Refuse Derived Fuel (RDF)	**Receipt Time:**	18:25
Sampling Point:	From Output of Unshredded RDF (Lat: 22.232099°, Lon.: 73.207014°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	10/02/2026
Waste Category:	--	**Collection Time:**	10:41
Mode of Disposal:	--	**Collected By:**	Manubhai
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Moisture Content	%	IS 1350 (Part 1): 1984	Vaishnavi	3.14	--
2	Gross Calorific Value	kcal/kg	IS 1350 (Part 2): 2022	Vaishnavi	3877.84	--

Remarks:
1. BDL: Below Detectable Limit, DL: Detectable Limit

Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

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PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25267696
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	18/02/2026
		Analysis Date:	11/02/2026
Authorised Person:	Mr. Surya	**Receipt Date:**	10/02/2026
Sample Description:	Refuse Derived Fuel (RDF)	**Receipt Time:**	18:25
Sampling Point:	From Output of Unshredded RDF (Lat: 22.232099°, Lon.: 73.207014°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	10/02/2026
Waste Category:	--	**Collection Time:**	10:41
Mode of Disposal:	--	**Collected By:**	Manubhai
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Ash	%	IS 1350 (Part 1): 1984	Vaishnavi	40.46	--
2	Solids (Total Fixed)	%	IS 1350 (Part 1): 1984	Vaishnavi	2.26	--
3	Solids (Total Volatile)	%	IS 1350 (Part 1): 1984	Vaishnavi	54.14	--

Remarks:
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TC-14668

PRAKRUTI

TEST REPORT
(WASTE)

Customer:	**Zigma Global Environ Solutions Pvt. Ltd.**	**Ref. No.:**	25267697
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	18/02/2026
		Analysis Date:	11/02/2026
Authorised Person:	Mr. Surya	**Receipt Date:**	10/02/2026
Sample Description:	Aggregates RDF	**Receipt Time:**	18:25
Sampling Point:	Output of Shredded RDF (Lat: 22.23182°, Lon.: 73.207068°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	10/02/2026
Waste Category:	--	**Collection Time:**	10:37
Mode of Disposal:	--	**Collected By:**	Manubhai
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Moisture Content	%	IS 1350 (Part 1): 1984	Vaishnavi	32.05	--
2	Gross Calorific Value	kcal/kg	IS 1350 (Part 2): 2022	Vaishnavi	4500.27	--

Remarks:
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Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

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TEST REPORT
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Customer:	Zigma Global Environ Solutions Pvt. Ltd.	**Ref. No.:**	25267697
Location:	RS. 346, Makarpura Landfill Site, Makarpura, Gochar NH 08, Vadodara, Gujarat - 390010	**Report Date:**	18/02/2026
		Analysis Date:	11/02/2026
Authorised Person:	Mr. Surya	**Receipt Date:**	10/02/2026
Sample Description:	Aggregates RDF	**Receipt Time:**	18:25
Sampling Point:	Output of Shredded RDF (Lat: 22.23182°, Lon.: 73.207068°)	**Received By:**	Kiran
Sample Type:	Grab	**Collection Date:**	10/02/2026
Waste Category:	--	**Collection Time:**	10:37
Mode of Disposal:	--	**Collected By:**	Manubhai
Physical State:	Solid		
Field Observation:	--		
Sampling Method:	SOP-04; Issue No. 01, Amend No.--, Issue Dt.: 15.09.2024		
Applicable Standard:	--		

CHEMICAL TESTING: POLLUTION AND ENVIRONMENT

SN	PARAMETERS	UNITS	METHOD REFERENCE	ANALYST	RESULTS	PERMISSIBLE LIMIT
1	Ash	%	IS 1350 (Part 1): 1984	Vaishnavi	37.16	--
2	Solids (Total Fixed)	%	IS 1350 (Part 1): 1984	Vaishnavi	8.40	--
3	Solids (Total Volatile)	%	IS 1350 (Part 1): 1984	Vaishnavi	22.39	--

Remarks:
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Checked By: G. M. Desai (Lab in-charge) **Authorised Signatory: Krishna Desai (Partner)**

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2. Surat Municipal Corporation

Sr. No.	Name of ULB	Capacity of Plant (MT)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
1	Surat	1000.00	Secondary transfer station (RTS) & Material recovery facility (MRFs)	689.53	Disposed in Landfill cell	Utilization as alternative fuel in industries like cement factories, boiler industries, etc.

4943

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

GPCB

No: GPCB/MSW-83(7)/ 90 — 28 AUG 2025 — BY R.P.A.D — Date:26/08/2025

AUTHORIZATION UNDER THE SOLID WASTE MANAGEMENT RULES, 2016 [SEE RULE 16 (1) (e)]

To,
The Municipal Commissioner,
Surat Municipal Corporation,
Ta: - Surat, Dist.: - Surat.

Subject: Authorization under the Solid Waste Management Rules, 2016.
Ref: Your application Dated **21/07/2023.**

The Gujarat Pollution Control Board, after examining the proposal hereby authorizes Surat Nagarpalika having their administrative office at Surat to set up and operate Waste Processing, Recycling, Treatment and Disposal facility (for Daily generated Solid Waste @2500-3000MT) at Survey No no.**111/A-P, village – Khajod, Dist. - Surat.**

The authorization shall be subject to the terms and conditions stated below, special conditions, general conditions attached to this Authorization letter and the standards laid down in Schedules I and II under these rules.

The Gujarat Pollution Control Board may, at any time, revoke any of the conditions applicable under the authorization and shall communicate the same in writing.

Any violation of the provision of The Solid Waste Management Rules, 2016 shall attract the penal provision of the Environment (Protection) Act, 1986 (29 of 1986).

The validity of this Authorization shall be till **20/03/2027(two years)**. Renewal of Authorization shall be sought on or before the expiry of validity.

SPECIAL CONDITIONS:

1. Surat Municipal Corporation shall submit progress report of action plan submitted for compliance of provisions of Solid Waste Management Rules,2016 every three months to the Gujarat Pollution Control Board and shall complete the same at the earliest.
2. Surat Municipal Corporation shall development & Committee SLF and Waste to Energy plant for the better compliance of Solid Waste Rules-2016.
3. Surat Municipal Corporation shall complete time to time with directions given by the Hon'ble NGT in the matter O.A-247/24 & O.A-606/18.

D. M. Thaker

(D. M. THAKER)
MEMBER SECRETARY

Enclosure: General Conditions

COPY TO:

Regional Officer, GPCB, Surat ..... for information & necessary action in accordance with Provision of Solid Waste Management Rules, 2016.

જયેશ ચૌહાણ
ઈ.ચા.કાર્યપાલક ઈજનેર (સિવિલ)
સી.ઈ.સ્પે.સેલ
સુરત મહાનગરપાલિકા

DNG/ENV/OUT/NO.૨૨
DATE. ૧૧/૭/૨૩

પ્રતિ,
પ્રાદેશિક અધિકારીશ્રી,
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,
પ્લોટ નં.૧૧–૧૨/૨,૩
જીઆઈડીસી–પાંડેસરા
સુરત–૩૯૪૨૨૧

વિષય : સુરત શહેરમાં ઉત્પન્ન થતા ઘનકચરાના નિકાલ તથા વ્યવસ્થાપન અર્થે ખજોદ ફાયનલ ડીસ્પોઝલ સાઈટ માટે સોલીડ વેસ્ટ મેનેજમેન્ટ રૂલ્સ–૨૦૧૬ અંતર્ગત ઓથોરાઈઝેશનના રીન્યુઅલ બાબત.

મહાશય,

સવિનય ઉપરોકત વિષય હેઠળ જણાવવાનું કે, સુરત શહેરમાં ઉત્પન્ન થતા ઘનકચરાના નિકાલ વ્યવસ્થાપન તથા કલોઝર અર્થે ખજોદ ફાયનલ ડીસ્પોઝલ સાઈટ ખાતે સોલીડ વેસ્ટ મેનેજમેન્ટ રૂલ્સ ૨૦૧૬ અંતર્ગત પાંચ વર્ષ માટે SWM-Authorization ના રીન્યુઅલની અરજી નિયત ફોર્મ–૧ તથા તેને સંલગ્ન માહિતી આ સાથે સામેલ કરેલ છે. જે સ્વીકારવા વિનંતી.

૧૧/૦૭
ઈ.ચાકાર્યપાલક ઈજનેર (સિવિલ)
સી.ઈ.સ્પે.સેલ
સુરત મહાનગરપાલિકા

બિડાણ : (૧) અરજી ફોર્મ તથા જરૂરી મીહતી.
(૨) રૂા.૨૫૦૦૦/– નો ડીમાન્ડ ડ્રાફટ નંબર– ૯૦૮૬૯૬, અને તા.૧૧/૦૭/૨૦૨૩

ડ્રેનેજ વિભાગ, સુરત મહાનગરપાલિકા,
જૂની વેસ્ટ ઝોન ઓફિસ, તાડવાડી,
રાંદેર રોડ,
સુરત – ૩૯૫ ૦૦૯

■ (૨૬૧) ૨૭૮ ૦૦૫૭, ૨૭૮ ૦૧૭૧ એક્સટેન્શન ૨૦૧
(૨૬૧) ૨૪૫ ૧૯૩૫, ૨૪૨ ૨૧૧૦
xen.drg.smc@gmail.com
Visit us at www.suratmunicipal.gov.in

3. Vapi Municipal Corporation

Sr. No.	Name of ULB	Capacity of Plant (MT)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
1	Vapi	120.00	MRF facility	13.00	Dispose to Dumpsite	Sold to Cement Industry

4946

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

18 DEC 2020. BY RPAD

No: GPCB/MSW-68(4)/575175

AUTHORIZATION UNDER THE SOLID WASTE MANAGEMENT RULES, 2016 [SEE RULE 16 (1) (e)]

To,
The Chief Officer,
Vapi Nagarpalika,
Nagar Seva Sadan,
Vapi, Dist:- Valsad.

Subject: Authorization under the Solid Waste Management Rules, 2016.
Ref: Your application Dated 21/11/2019.

The Gujarat Pollution Control Board after examining the proposal hereby authorizes Vapi Nagarpalika having their administrative office at Vapi, Dist.: Valsad to set up and operate waste, Segregation, Recycling and Waste processing facility at S. No. 113-116 & 128, Village: Chandor, Dist: Valsad.

The authorization is subject to the terms and conditions stated below, special conditions, general conditions attached to this Authorization letter and the standards laid down in Schedules I and II under these rules.

The Gujarat Pollution Control Board may, at any time, revoke any of the conditions applicable under the authorisation and shall communicate the same in writing.

Any violation of the provision of the Solid Waste Management Rules, 2016 will attract the penal provision of the Environment (Protection) Act, 1986 (29 of 1986).

The validity of this Authorization is till 20/11/2024. Renewal of Authorization is to be sought on or before the expiry of validity.

SPECIAL CONDITIONS:

1. Vapi Nagarpalika shall have to submit every three month progress report of earlier submitted time bound action plan (under Solid Waste Management Rules-2016) to the Gujarat Pollution Control Board and shall complete the same at the earliest.
2. Vapi Nagrpalika shall obtain necessary permissions of the Board.

Enclosure: General Conditions

(A. V. SHAH)
MEMBER SECRETARY

Terms and Conditions:

General Conditions

The Nagarpalika shall,-

(a) Prepare a solid waste management plan as per state policy and strategy on solid waste management within six months from the date of notification of state policy and strategy and submit a copy to respective departments of State Government or Union territory Administration or agency authorised by the State Government or Union territory Administration;

(b) Arrange for door to door collection of segregated solid waste from all households including slums and informal settlements, commercial, institutional and other non residential premises. From multi-storage buildings, large commercial complexes, malls, housing complexes, etc., this may be collected from the entry gate or any other designated location;

(c) Establish a system to recognize organisations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste-pickers and waste collectors to facilitate their participation in solid waste management including door to door collection of waste;

(d) Facilitate formation of Self Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste;

(e) Frame bye-laws incorporating the provisions of these rules within one year from the date of notification of these rules and ensure timely implementation;

(f) Prescribe from time to time user fee as deemed appropriate and collect the fee from the waste generators on its own or through authorised agency;

(g) Direct waste generators not to litter i.e throw or dispose of any waste such as paper, water bottles, liquor bottles, soft drink canes, tetra packs, fruit peel, wrappers, etc., or burn or burry waste on streets, open public spaces, drains, waste bodies and to segregate the waste at source as prescribed under these rules and hand over the segregated waste to authorised the waste pickers or waste collectors authorised by the local body;

(h) Setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials to enable informal or authorised waste pickers and waste collectors to separate recyclables from the waste and provide easy access to waste pickers and recyclers for collection of segregated recyclable waste such as paper, plastic, metal, glass, textile from the source of generation or from material recovery facilities; Bins for storage of bio-degradable wastes shall be painted green, those for storage of recyclable wastes shall be printed white and those for storage of other wastes shall be printed black;

(i) Establish waste deposition centres for domestic hazardous waste and give direction for waste generators to deposit domestic hazardous wastes at this centre for its safe disposal. Such facility shall be established in a city or town in a manner that one centre is set up for the area of twenty square kilometers or part thereof and notify the timings of receiving domestic hazardous waste at such centres;

(j) Ensure safe storage and transportation of the domestic hazardous waste to the hazardous waste disposal facility or as may be directed by the State Pollution Control Board or the Pollution Control Committee;

(k) Direct street sweepers not to burn tree leaves collected from street sweeping and store them separately and handover to the waste collectors or agency authorised by local body;

(l) Provide training on solid waste management to waste-pickers and waste collectors;

(m) Collect waste from vegetable, fruit, flower, meat, poultry and fish market on day to day basis and promote setting up of decentralised compost plant or bio-methanation plant at suitable locations in the markets or in the vicinity of markets ensuring hygienic conditions;

(n) Collect separately waste from sweeping of streets, lanes and by-lanes daily, or on alternate days or twice a week depending on the density of population, commercial activity and local situation;

(o) Set up covered secondary storage facility for temporary storage of street sweepings and silt removed from surface drains in cases where direct collection of such waste into transport vehicles is not convenient. Waste so collected shall be collected and disposed of at regular intervals as decided by the local body;

(p) Collect horticulture, parks and garden waste separately and process in the parks and gardens, as far as possible;

(q) Transport segregated bio-degradable waste to the processing facilities like compost plant, bio-methanation plant or any such facility. Preference shall be given for onsite processing of such waste;

(r) Transport non-bio-degradable waste to the respective processing facility or material recovery facilities or secondary storage facility;

(s) Transport construction and demolition waste as per the provisions of the Construction and Demolition Waste management Rules, 2016;

(t) Involve communities in waste management and promotion of home composting, bio-gas generation, decentralised processing of waste at community level subject to control of odour and maintenance of hygienic conditions around the facility;

(u) Phase out the use of chemical fertilizer in two years and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction. Incentives may be provided to recycling initiatives by informal waste recycling sector.

(v) Facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on their own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology including the following technologies and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the Central Pollution Control Board. Preference shall be given to decentralised processing to minimize transportation cost and environmental impacts such as-

a) bio-methanation, microbial composting, vermi-composting, anaerobic digestion or any other appropriate processing for bio-stabilization of biodegradable wastes;

b) waste to energy processes including refused derived fuel for combustible fraction of waste or supply as feedstock to solid waste based power plants or cement kilns;

(w) Undertake on their own or through any other agency construction, operation and maintenance of sanitary landfill and associated infrastructure as per Schedule I for disposal of residual wastes in a manner prescribed under these rules;

(x) Make adequate provision of funds for capital investments as well as operation and maintenance of solid waste management services in the annual budget ensuring that funds for discretionary functions of the local body have been allocated only after meeting the requirement of necessary funds for solid waste management and other obligatory functions of the local body as per these rules;

(y) Make an application in Form-I for grant of authorisation for setting up waste processing, treatment or disposal facility, if the volume of waste is exceeding five metric tones per day including sanitary landfills from the State Pollution Control Board or the Pollution Control Committee, as the case may be;

(z) Submit application for renewal of authorisation at least sixty days before the expiry of the validity of authorisation;

(za) Prepare and submit annual report in Form IV on or before the 30th April of the succeeding year to the Commissioner or Director, Municipal Administration or designated Officer;

(zb) The annual report shall then be sent to the Secretary -in-Charge of the State Urban Development Department or village panchayat or rural development department and to the respective State Pollution Control Board or Pollution Control Committee by the 31st May of every year;

(zc) Educate workers including contract workers and supervisors for door to door collection of segregated waste and transporting the unmixed waste during primary and secondary transportation to processing or disposal facility;

(zd) Ensure that the operator of a facility provides personal protection equipment including uniform, fluorescent jacket, hand gloves, raincoats, appropriate foot wear and masks to all workers handling solid waste and the same are used by the workforce;

(ze) Ensure that provisions for setting up of centers for collection, segregation and storage of segregated wastes, are incorporated in building plan while granting approval of building plan of a group housing society or market complex; and

(zf) Frame bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules and delegate powers to officers or local bodies to levy spot fines as per the bye laws framed; and

(zg) Create public awareness through information, education and communication campaign and educate the waste generators on the following; namely:-

(i) Not to litter;
(ii) Minimize generation of waste;
(iii) Reuse the waste to the extent possible;
(iv) Practice segregation of waste into bio–degradable, non-biodegradable (recyclable and combustible), sanitary waste and domestic hazardous wastes at source;
(v) Practice home composting, vermi-composting, bio-gas generation or community level composting;
(vi) Wrap securely used sanitary waste as and when generated in the pouches provided by the brand owners or a suitable wrapping as prescribed by the local body and place the same in the bin meant for non- biodegradable waste;
(vii) Storage of segregated waste at source in different bins;
(viii) Handover segregated waste to waste pickers, waste collectors, recyclers or waste collection agencies and;
(ix) Pay monthly user fee or charges to waste collectors or local bodies or any other person authorised by the local body for sustainability of solid waste management.

(zh) Stop land filling or dumping of mixed waste soon after the timeline as specified in rule 23 for setting up and operationalisation of sanitary landfill is over;

(zi) Allow only the non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities to go to sanitary landfill and the sanitary landfill sites shall meet the specifications as given in Schedule–I, however, every effort shall be made to recycle or reuse the rejects to achieve the desired objective of zero waste going to landfill;

(zj) Investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of bio-mining and bio-remediation and wheresoever feasible, take necessary actions to bio-mine or bio-remediate the sites;

(zk) In absence of the potential of bio-mining and bio-remediation of dumpsite, it shall be scientifically capped as per landfill capping norms to prevent further damage to the environment.

(zl) Non recyclable waste having calorific value of 1500 K/cal/kg or more shall not be disposed of on landfills and shall only be utilised for generating energy either or through refuse derived fuel or by giving away as feed stock for preparing refuse derived fuel.

(zm) High calorific wastes shall be used for co-processing in cement or thermal power plants.

(zn) The local body or an operator of facility or an agency designated by them proposing to set up waste to energy plant of more than five tons per day processing capacity shall submit an application in Form-I to the State Pollution Control Board or Pollution Control Committee, as the case may be, for authorisation.

Detox Corporation Private Limited 4950

DETOX GROUP

TEST REPORT	
Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/07/2025
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 23-07-2025
	Report Page (s): 1 of 1
Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/25/12056
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : Approx.1000 gm
Sample Received Date : 05-07-2025	Date of Sampling :04-07-2025
Test Start Date : 06-07-2025	Sample collected by : Customer
Test Completion Date : 21-07-2025	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 25.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	30.84
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	18.69
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	3136
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	47.1
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	4.38
6	Chloride		mg/kg	5730
7	Bulk Density		g/cm3	3.19

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By :

Authorized Signatory:

DETOX CORPORATION PVT. LTD.

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2. The sample will be destroyed after 15 days from the date of issue of test certificates unless otherwise specified.
3. Any discrepancy in test results should be reported within 15 days.
4. The above results are related to the tested sample only.

Detox Corporation Private Limited 4951

DETOX GROUP

TEST REPORT	
Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/08/2025
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 18-08-2025
	Report Page (s): 1 of 1
Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/25/12134
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : 1000 gm
Sample Received Date : 04-08-2025	Date of Sampling :02-08-2025
Test Start Date : 05-08-2025	Sample collected by : Customer
Test Completion Date : 16-08-2025	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 22.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	38.42
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	12.36
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	4032
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	40.2
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	5.38
6	Chloride		mg/kg	6135
7	Bulk Density		g/cm3	3.21

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By :

Authorized Signatory:

DETOX CORPORATION PVT. LTD.

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DETOX GROUP

TEST REPORT

Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/09/2025
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 20-09-2025
	Report Page (s): 1 of 1

Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/25/12545
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : 1000 gm
Sample Received Date : 11-09-2025	Date of Sampling :10-09-2025
Test Start Date : 11-09-2025	Sample collected by : Customer
Test Completion Date : 19-09-2025	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 24.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	33.45
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	16.69
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	3931
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	43.1
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	2.38
6	Chloride		mg/kg	6230
7	Bulk Density		g/cm3	3.01

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By:

Authorized Signatory:

DETOX CORPORATION PVT. LTD.

******* END OF THE REPORT *******

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2. The sample will be destroyed after 15 days from the date of issue of test certificates unless otherwise specified.
3. Any discrepancy in test results should be reported within 15 days.
4. The above results are related to the tested sample only.

DETOX GROUP

TEST REPORT	
Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/10/2025
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 23-10-2025
	Report Page (s): 1 of 1
Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/25/13325
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : 1000 gm
Sample Received Date : 14-10-2025	Date of Sampling :13-10-2025
Test Start Date : 15-10-2025	Sample collected by : Customer
Test Completion Date : 21-10-2025	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 25.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	37.32
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	15.75
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	3132
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	39.1
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	3.42
6	Chloride		mg/kg	5930
7	Bulk Density		g/cm3	2.91

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By:

Authorized Signatory:

DETOX CORPORATION PVT. LTD.

******* END OF THE REPORT *******

1. This Report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
2. The sample will be destroyed after 15 days from the date of issue of test certificates unless otherwise specified.
3. Any discrepancy in test results should be reported within 15 days.
4. The above results are related to the tested sample only.

Detox Corporation Private Limited 4954

DETOX GROUP

TEST REPORT

Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/11/2025
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 13-11-2025
	Report Page (s): 1 of 1

Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/25/13456
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : 1000 gm
Sample Received Date : 04-11-2025	Date of Sampling :03-11-2025
Test Start Date : 04-11-2025	Sample collected by : Customer
Test Completion Date : 12-11-2025	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 25.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	35.83
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	15.69
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	3932
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	44.1
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	4.38
6	Chloride		mg/kg	5730
7	Bulk Density		g/cm3	3.19

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By :

Authorized Signatory:

DETOX CORPORATION PVT. LTD.

******* END OF THE REPORT *******

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2. The sample will be destroyed after 15 days from the date of issue of test certificates unless otherwise specified.
3. Any discrepancy in test results should be reported within 15 days.
4. The above results are related to the tested sample only.

Detox Corporation Private Limited 4955

DETOX GROUP

TEST REPORT

Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/12/2025
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 17-12-2025
	Report Page (s): 1 of 1
Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/25/13925
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : 1000 gm
Sample Received Date : 09-12-2025	Date of Sampling :08-12-2025
Test Start Date : 09-12-2025	Sample collected by : Customer
Test Completion Date : 16-12-2025	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 25.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	32.38
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	18.79
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	3232
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	47.21
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	4.58
6	Chloride		mg/kg	5980
7	Bulk Density		g/cm3	3.01

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By :

Authorized Signatory:

******* END OF THE REPORT *******

1. This Report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
2. The sample will be destroyed after 15 days from the date of issue of test certificates unless otherwise specified.
3. Any discrepancy in test results should be reported within 15 days.
4. The above results are related to the tested sample only.

Detox Corporation Private Limited

4956

DETOX GROUP

TEST REPORT

Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/01/2026
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 21-01-2026
	Report Page (s): 1 of 1
Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/26/1032
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : 1000 gm
Sample Received Date : 09-01-2026	Date of Sampling :08-01-2026
Test Start Date : 09-01-2026	Sample collected by : Customer
Test Completion Date : 18-01-2026	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 25.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	34.31
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	18.69
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	3332
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	47.1
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	3.98
6	Chloride		mg/kg	5730
7	Bulk Density		g/cm3	2.87

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By :

Authorized Signatory:

DETOX CORPORATION PVT. LTD.

******* END OF THE REPORT *******

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3. Any discrepancy in test results should be reported within 15 days.
4. The above results are related to the tested sample only.

Detox Corporation Private Limited 4957

DETOX GROUP

TEST REPORT	
Name & Addres of Party :	
Saurastra Enviro Projects Pvt. Ltd.	Test Report No.: RDF-SEPPL/02/2026
Vapi Solid waste management site, Chandor	Party Reference No :
Namdha- Vapi, valsad, Gujarat -396191.	Report Issue Date : 15-02-2026
	Report Page (s): 1 of 1
Sampling & Sample Details :	
Sampling Method :NA	**Sample Code :** RDF/26/1203
Sampling Location : SEPPL-(Vapi site)	Description of Sample : RDF Sample
Type of Sampling : Not Specified	Sampling Time : Not Specified
Latitude :- NA	Packing : Plastic Ziplock
Longitude : - NA	Sample Quantity : 1000 gm
Sample Received Date : 03-02-2026	Date of Sampling :03-02-2026
Test Start Date : 04-02-2026	Sample collected by : Customer
Test Completion Date : 12-02-2026	Customer Representative : Mr. Kalpesh
Laboratory Temp. : 25.0 ± 2 °C	Laboratory Humidity : 60.0 ± 15%

TEST REPORT

S. No.	Parameters	Protocol	Unit	Result
1	Moisture	IS-1350 (Part-1) 1984 (RA 2019) (Cl.6.4)	%	35.83
2	Ash Content	IS-1350 (Part-1) 1984 (RA 2019)	%	15.69
3	Gross Calorific Value	IS-1350 (Part-2) 2022	cal/g	4132
4	Volatile Matter	IS-1350 (Part-1) 1984 (RA 2019)	%	44.1
5	Fixed Carbon	IS 1350 (Part 1) 1984: (RA: 2019)	-	4.38
6	Chloride		mg/kg	6730
7	Bulk Density		g/cm3	2.19

Notes : - RDF Sample - Plastic, Rubber, Cloth, Gross, etc.

Checked By :

Authorized Signatory:

DETOX CORPORATION PVT. LTD.

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4. The above results are related to the tested sample only.

4. Dabhoi Nagarpalika

Sr. No.	Name of ULB	Capacity of Plant (MT)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
1	Dabhoi	2.00	Dry Waste from MRF	1.40	Sent to Dumpsite	Boiler/Cement industries J k cement ,Limbada Dist Chittorgarh Rajasthan

Analytical & Environmental Services
ISO 9001:2015 Certified Laboratory
350, GIDC, Makarpura Industrial Estate,
Baroda - 390 010, Gujarat, India.

TEST REPORT
SOLID FUEL SAMPLE ANALYSIS REPORT

Name Of Client	**Matru Energy Services Corporation**		
Address	FF/36 Earth Icon New Vip Road Vadodara-390019		
Sampling Date	05/01/2026	**Sampling Point**	**RDF (Refuse Derived Fuel)**
Sample Receipt Date	05/01/2026	**Sample Description**	Solid Fuel
Sample Analyzed and Completion Date	05/01/2026 to 06/01/2026	**Sample Collectd By**	AES Team
Quantity/No.of Samples	Approx.500gm/1 No.	**Protocol/Purpose**	As per Work Order
Packing/Seal	Packed/Sealed	**Sample ID**	AES/2026/01/37

RESULT TABLE

r. No	Parameters	Unit	Result	Rdf Standard as Guidelines on Usage of RDF published by MoHUA			Test Method
				RDF Grade-III	RDF Grade-II	RDF Grade-I	
1	Moisture at 105°C	%	12.60	<20%	<15%	<10%	APHA 24th Edition,2017,Part-2000,Section:2540 G
2	Gross Calorific Value (GCV)	Kcal/kg	4842	>4000kcal/kg	>4750kcal/kg	>5500kcal/kg	IS 10158: 1982
3	Chlorine	%	<0.01	<1.0%	<0.7%	<0.5%	SOP No.AES/SOP/SFR/07(Issue No.:01,Issue Date:07/11/2025)
4	Sulphur	%	0.016	<1.5%	<1.5%	<1.5%	SOP No.AES/SOP/SFR/07(Issue No.:01,Issue Date:07/11/2025)
5	Ash Contenet at 805°C	%	8.7	<15%	<10%	<10%	Is 10158: 1982

"End of Report"

ANALYTICAL & ENVIRONMENTAL SERVICES BARODA

For, Analytical & Environmental Services
Authorized Signatory
Jigisha C. Patel
Authorized Signatory
Quality Manager

REMARKS The sample was collected and submitted by the costumer.
The results of the report are limited only to the sample submitted.
The report can not be used for any legal purpose.
The report shall not be reproduced except in full, without written approval of the Laboratory (Analytical and Environment Services).

5. Bhavnagar Municipal Corporation

Sr. No.	Name of ULB	Capacity of Plant (MT)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
1	Bhavnagar	100.00	MRF	32.00	SENT TO SLF	SENT TO CEMENT FACTORY

4001

Envitro®
LABORATORIES

ULB NAME : BHAVNAGAR MUNICIPAL CORPORATION			
AGENCY NAME :- NARMADE ENGINECH LLP			
BRAND NAME: NM	DECLARED VALUE: ND	SAMPLING POINT: RDF (Refuse Derived Fuel)	
QUANTITY	BATCH NO.	DOM	DOE
1 Kg	—	—	—
DATE OF RECEIPT	DATE OF START ANALYSIS	: 03/03/2025	
03/03/2025	DATE OF COMPLETION OF ANALYSIS	: 04/03/2025	

RESULT TABLE

Sr. No.	Parameters	Unit	Result	RDF Standards as Guidelines on Usage of RDF published by MoHUA			Test Method
				RDF Grade-III	RDF Grade-II	RDF Grade -I	
1	Moisture at 105 °C	%	12.30	<20 %	<15 %	<10 %	APHA 24th Edition, 2017, Part-2000, Section: 2540 G
2	Gross Calorific Value (GCV)	Kcal/kg	3874	>3000 kcal/kg	>3750 kcal/kg	>4500 kcal/kg	IS 10158: 1982
3	Chlorine	%	<0.01	<1.0 %	<0.7 %	<0.5 %	SOP No. SGEL/SOP/SFR/07 (Issue No.: 01, Issue Date: 01/12/2022)
4	Sulphur	%	0.014	<1.5%	<1.5%	<1.5%	SOP No. SGEL/SOP/SFR/06 (Issue No.: 01, Issue Date: 01/12/2022)
5	Ash Content at 805 °C	%	8.2	<15%	<10%	<10%	IS 10158: 1982

REMARKS:

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2. The test report pertains to the sample tested.
3. Sample not drawn by Lab representative.
4. All Above Parameters are not covered/not accredited under NABL Scope of Accreditation.
5. The information about sample, and customer details provided by customer & Testing carried out according to customers request only.

Envitro Laboratories Pvt. Ltd. Envitro Rajkot

Approved By
Authorized Signatory
MUKESH PARMAR

Annexure-12

Original Application No. 606/2018

Performance Reports of Waste to Energy plants

(Ahmedabad Municipal Corporation & Jamnagar Municipal Corporation)

1. Ahmedabad Municipal Corporation

Sr. No.	Name of ULB	a) Plant capacity (MT)	b) Daily inputs of feed (TPD)	c) Sources of waste	d) Output (Energy) MW	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
1	Ahmedabad	1000.00	925.00	Dry Waste (RDF)	13.00	Sent to SLF	Inert substance like Fly ash and Bottom ash is used in construction of Dholera Expressway & remaining is disposed in SLF

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

4964

By R.P.A.D.

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution) Act-1981 and Authorization under rule 6(2) of the Hazardous & other wastes (Management and Trans boundary Movement) Rules 2016, framed under the EP Act-1986.

And whereas Board has received on line application **Inward No: 311035 dated 01/05/2024** of the consolidated consent and authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts Consent & Authorization is hereby granted as under:

CONSENTS AND AUTHORISATION:
(Under the provisions /rules of the aforesaid environmental acts)

To;
M/s. Jindal Urban Waste Management (Ahmedabad) Ltd,
Plot/Block/Survey No: 115/P,
Paiki Mouje Shahwadi Village,
Ahmedabad – 382 405.

1. **Consent Order No: AWH- 135433 Date of issue: 05/07/2024.**
2. Consents shall be valid up to **31/03/2029** for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products.

Sr. No	Product	Capacity
1.	Power (Electricity) generation by using, MSW 1100 TPD	15 MW

3. **SPECIFIC CONDITION:**

3.1 **Industry shall comply with the Solid Waste Management Rules-2016.**

3.2 **Industry shall obtain NOC from CGWA as per order of Hon. National Green Tribunal for the withdrawal of ground water.**

3.3 **Unit shall strictly obey/comply the orders by Hon'ble High Court of Gujarat in WPPIL 98 of 2021 from time to time.**

3.4 **Unit shall not carry out any kind of production activity covered under EIA – Notification – 2006 without obtaining prior EC from competent authority.**

3.5 **Unit shall not install any new plant machinery, ETP plant, flue gas stack, and process stacks in the premises without obtaining prior EC, CTE & CCA from the Board.**

3.6 **Applicant shall provide CCTV camera with 24*7 surveillance monitoring at least 15 day record storage on the boundary wall, towards Sabarmati River and monitored continuously by the management of the applicant.**

3.7 **In no case any type of hazardous waste shall be procured for reuse/recycling or shall be reused/recycled/ utilized as raw material or for product manufacturing as raw material or fuel.**

3.8 **Management of Solid Waste generated from power generation activity from MSW shall be as Per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3 (46)) and has to comply with the guidelines published from time to time by the Central Pollution Control Board, New Delhi.**

outward no:82748 21/11/2024

3.9 **Applicant shall comply with the provisions of the Plastic Waste Management Rules 2016, Construction and Demolition Waste Management Rules – 2016 and E- Waste Management Rules- 2016 along with its subsequent amendments and the guidelines published from time to time by the Central Pollution Control Board, New Delhi (if applicable)/ concerned authorities.**

3.10 **The waste generator/ applicant shall ensure no littering of MSW during transportation & handling and ensure delivery of waste in accordance with the collection and segregation system to be notified by the municipal authority.**

3.11 **The applicant shall ensure no mixing of any Bio Medical Waste with municipal solid waste.**

3.12 **The applicant shall prescribe waste collection schedule for collection of municipal solid waste from the generator.**

3.13 **The applicant shall establish and maintain storage facilities in such a manner, as they do not create unhygienic and unsanitary conditions around it.**

3.14 **The applicant shall provide storage area so designed that waste stored are not exposed to open atmosphere and shall be aesthetically acceptable and user friendly.**

3.15 **The applicant shall ensure that manual handling of waste is not carried out at any stage of the proposed power generation activity.**

3.16 **The applicant shall ensure that vehicles used for transportation of waste shall be covered.**

3.17 **The applicant shall ensure about safety of workers and regular health checkup of workers shall be carried out.**

3.18 **The operator of the solid waste processing and treatment facility shall design and set up the facility as per the technical guidelines issued by the Central Pollution Control Board in this regard from time to time and the manual on solid waste management prepared by the Ministry of Urban Development.**

3.19 **The operator of the solid waste processing and treatment facility shall be responsible for the safe and environmentally sound operations of the solid waste processing and or treatment facilities as per the guidelines issued by the Central Pollution Control Board from time to time and the Manual on Municipal Solid Waste Management published by the Ministry of Urban Development and updated from time to time.**

3.20 **The facility shall provide OCEMS with emission source connected with server system of GPCB and CPCB.**

3.21 **The facility shall provide system for control of bad odour within radius of 3 km.**

3.22 **The facility shall receive MSW in dedicated GPS mounted vehicles from AMC.**

3.23 **The applicant shall be completely responsible for any illegal disposal of MSW, storage of legacy waste and any unhygienic environmental conditions created due to handling & processing of the MSW.**

3.24 **Unit shall provide APCM to the Boiler as per guidelines of GPCB.**

4. **<u>CONDITIONS UNDER THE WATER ACT</u>:**

4.1 Water Source: **Treated waste water from new Pirana Sewage Treatment Plant (STP).**

4.2 The total quantity of water consumption shall be 4008 KLD including 1008 recycled water. Water consumption for industrial purpose shall not exceed **3998 KLD (2990 KLD water received from new Pirana Sewage Treatment Plant and 1008 KLD recycled water).**

4.3 Water consumption for domestic purpose shall be 10 KLD and domestic waste water shall be disposed off through septic tank & soak pit.

4.4 Unit shall receive sewage from STP of AMC which shall be further treated in provided Water Treatment Plant and stored in clear water tank

4.5 One part of this clear water tank, shall be used as service water for general purpose, cleaning and washing etc and remaining water shall be fed to Dual media filter followed by UF and RO system to reduce Hardness and TDS. RO permeate shall be partly reused for cooling tower make up and remaining shall be feed to D. M plant. D.M water shall be reused for Boiler feed after pH correction.

Outward No: 82408, 21/11/2024

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

4.6 All reject from filters, UF & water from filter press etc. shall be sent back to equalization tank. Rejects from RO and MBBR shall be reused for ash quenching, dust suppression etc. Generated industrial wastewater shall be treated in ETP and reused within plant premises.

4.7 Unit shall provide fix pipeline with flow meter for the inlet and outlet of ETP, reuse line, inlet of D.M filter & outlet of RO. Records of the same shall be maintained by the unit.

4.8 There shall not be any kind of wastewater discharge outside the premises & unit shall maintain Zero Liquid Discharge.

4.9 The operator of the solid waste processing and treatment facility shall provide leachate collection and treatment system in order to conform standards specified in section [B] of schedule II of The Solid Waste Management Rules-2016. The said standards are as below:

S. No	Parameter	Standards (Mode of Disposal: Land disposal)
1.	Suspended solids, mg/l, max	200
2.	Dissolved solids (inorganic) mg/l, max.	2100
3	pH value	5.5 to 9.0
4	Ammonical nitrogen (as N), mg/l, max.	-
5	Total Kjeldahl nitrogen (as N), mg/l, max.	-
6	Biochemical oxygen demand (3 days at 27^0 C) max.(mg/l)	100
7	Chemical oxygen demand, mg/l, max.	-
8	Arsenic (as As), mg/l, max	0.2
9	Mercury (as Hg), mg/l, max	-
10	Lead (as Pb), mg/l, max	-
11	Cadmium (as Cd), mg/l, max	-
12	Total Chromium (as Cr), mg/l, max.	-
13	Copper (as Cu), mg/l, max.	-
14	Zinc (as Zn), mg/l, max.	-
15	Nickel (as Ni), mg/l, max	-
16	Cyanide (as CN), mg/l, max.	0.2
17	Chloride (as Cl), mg/l, max.	600
18	Fluoride (as F), mg/l, max	-
19	Phenolic compounds (as C_6H_5OH) mg/l, max	-

5. CONDITIONS UNDER THE AIR ACT:

5.1 Following shall be used as fuel.

Sr. No.	Fuel	Quantity
1.	Municipal Solid Waste	1100 TPD

Outward No: 327428/21/11/2024

4967

5.2 The applicant shall install & operate air pollution control system in order to achieve norms prescribed below.

5.3 The flue gas emission through stack shall conform to the following standards:

Stack No.	Stack attached to	Stack height	APCM	Parameter	Emission standard	
1.	Steam Boiler (Cap. 65 TPH)	60 m	Bag filter + Alkali scrubber	Particulates	50 mg/Nm^3	Standard refers to half hourly average value
				HCl	50 mg/Nm^3	Standard refers to half hourly average value
				SO2	200 mg/Nm^3	Standard refers to half hourly average value
				CO	100 mg/Nm^3	Standard refers to half hourly average value
					50 mg/Nm^3	Standard refers to daily average value
				Total Organic Carbon	20 mg/Nm^3	Standard refers to half hourly average value
				HF	4 mg/Nm^3	Standard refers to half hourly average value
				NOx (NO and NO2 expressed as NO2)	400 mg/Nm^3	Standard refers to half hourly average value
				Total dioxins and furans	0.1 ng TEQ/Nm^3	Standard refers to 6-8 hours sampling. Please refer guidelines for 17 concerned congeners for toxic equivalence values to arrive at total toxic equivalence.
				Cd + Th + their compounds	0.05 mg/Nm^3	Standard refers to sampling time anywhere between 30 minutes and 8 hours.
				Hg and its compounds	0.05 mg/Nm^3	Standard refers to sampling time anywhere between 30 minutes and 8 hours.
				Sb + As + Pb + Cr + Co + Cu + Mn + Ni + V + their compounds	0.5 mg/Nm^3	Standard refers to sampling time anywhere between 30 minutes and 8 hours.
Note: All values corrected to 11% oxygen on a dry basis.						

5.4 There shall be no process emission from the power generation activity & other ancillary operations.

5.5 There shall be no odorous gaseous emission causing odor nuisance or fugitive emission. Adequate measures shall be taken for the same.

Outward No: 27428, 21/11/2024

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

5.6 Applicant shall comply with the National Ambient Air Quality Standards notified by Central Pollution Control Board, New Delhi time to time under the provision of the Environment (Protection) Act-1986 for all the parameters. The concentration of all parameters in the ambient air within the premises of the industry and at a distance of 10 meters from the source (other than the stack/vent) shall not exceed than the permissible limit as mentioned below:

Sr. No.	Pollutant	Time Weighted average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically sensitive area (notified by Central Govt.)
1.	Sulphur Dioxide (SO2), µg/m3	Annual*	50	20
		24 hours**	80	80
2.	Nitrogen Dioxide (NO2), µg/m	Annual*	40	30
		24 hours**	80	80
3.	Particulate Matter (size less than 10 µm) or PM10µg/m3	Annual*	60	60
		24 hours**	100	100
4.	Particulate Matter (size less than 2.5 microns) or PM2.5 µg/m3	Annual*	40	40
		24 hours**	60	60
5.	Ozone (O3) µg/m3	8 hours **	100	100
		1 hour **	180	180
6.	Lead (Pb) µg/m3	Annual*	0.5	0.5
		24 hours**	1.0	1.0
7.	Carbon Monoxide (CO) mg/m3	8 hours **	2	2
		1 hour **	4	4
8.	Ammonia (NH3) µg/m3	Annual*	100	100
		24 hours**	400	400
9.	Benzene (C6H6) µg/m3	Annual*	5	5
10.	Benzo (a) Pyrene (BaP) - particulate phase only ng/m3	Annual*	1	1
11.	Arsenic (As) ng/m3	Annual*	6	6
12.	Nickel (Ni) ng/m3	Annual*	20	20

** Annual Arithmetic mean of minimum 104 measurements in a year taken twice a week 24 hourly at uniform interval.*

outward no: 82/608/2011 /2024

*** 24 hourly/ 8 hourly values should be met 98% of the time in a year. However, 2% of the time, it may exceed but not on two consecutive days.Annual Arithmetic mean of minimum 104 measurements in a year taken twice a week at uniform interval.*

5.7 The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.

5.8 The industry shall take adequate measures for control of noise levels from its Own sources within the premises so as to maintain ambient air quality standards of noise published by CPCB as less than 75dB(A) during day time and 70dB(A) during night time. Daytime is reckoned in between 6 AM to 10 PM and night time is reckoned between 10 PM to 6AM.

6. Authorization under Rules 6(2) of Hazardous and other Wastes [Management & Transboundary Movement] Rules – 2016. [Form -2]

6.1 Number **of authorization; AWH- 135433 Date of issue: 05/07/2024.**

6.2 **M/s. Jindal Urban Waste Management (Ahmedabad) Ltd** is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot/Block/Survey No: 115/P, Paiki Mouje Shahwadi Village, Ahmedabad.**

Sr. No.	Waste	Quantity	Schedule Category	Facility
1.	Used Oil, Waste & residue	0.65 MT/year	I-5.1	Collection, Storage, Transportation, and reuse as lubricant in plant/ machinery or sale to authorized recycler.
2.	Discarded containers/ Barrels/Liners/ Contaminated with Hazardous chemicals	0.09 MT/year	I-33.1	Collection, Storage Transportation to authorized recycler.
3.	Bag Filter Ash	2796 MT/year	I-35.1	Collection, Storage, Transportation and disposed for co-processing at authorized Cement plant.
4.	Spent ion exchange resins from DM Plant	1.50 MT/year	I-35.2	Collected, Storage, Transportation and disposed off at authorized TSDF site.
5.	ETP sludge	3.0 MT/year	I-35.3	Collected, Storage, Transportation and disposed off at authorized TSDF site.

6.3 The authorization is granted to operate a facility for collection, storage, transportation and ultimate disposal of Hazardous wastes as above.

6.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986. The authorization shall be in force for a period up to **31/03/2029.**

6.5 Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a breach of this authorization.

6.6 An application for the renewal of an authorization shall be made as laid down in rule 5 (7) (ii).

6.7 Industry shall have to manage waste oil; discarded containers etc as per the Rules 2016 and shall apply for Authorization/submit details for all the applicable waste as per the Rules 2016 within 15 days.

6.8 The person Authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.

6.9 Unit shall comply any other conditions as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

Outward No: 32428, 11/11/2024

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

6.10 The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.

6.11 The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".

6.12 Records of waste generation, its management and annual return shall be submitted in Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.

6.13 The waste generator shall be totally responsible for collection, storage, transportation and ultimate disposal of the waste generated.

6.14 Empty drums and containers of toxic and hazardous material shall be treated as per the guidelines published for "Management & Handling of discarded containers". Record of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.

6.15 Unit shall take all concrete measures to show tangible results in waste generation, waste reduction/avoidance, reuse and recycle. Action taken in this regard shall be submitted within 03 months and also along with Form – 4.

6.16 Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme Court's order in W.P. No: 657 dated 14th October 2003.

6.17 The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding ninety days. Prior permission of the Board shall be obtained for extension of the storage period.
The occupier shall maintain the records of generation, sale, storage, transport, recycling, co processing and disposal of hazardous waste and make available during the inspection

7. GENERAL CONDITIONS:

7.1 Any change in personnel, equipment or working conditions as mentioned in the consents order/form should immediately be intimated to this Board.

7.2 Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body.

7.3 In case of any accident, details of the same shall be submitted in Form – 11 to Gujarat Pollution Control Board.

7.4 As per "Public Liability Insurance Act – 91" company shall get insurance policy, if applicable.

7.5 In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial action/measures shall be implemented immediately to bring entire situation normal.

7.6 The environmental management unit/cell shall be setup to ensure implementation and monitoring of environmental safeguards and other condition stipulated by statutory authorities. The environmental management cell/unit shall directly report to the chief executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.

7.7 The environmental audit (if applicable) shall be carried out yearly. The environmental statements pertaining to the previous year shall be submitted to this Board latest by 30th September every year.

outward No: 82482 / 21/11/2024

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7.8 Unit shall abide to directions, guidelines, circulars issued by Hon'ble NGT, Hon'ble Court, MoEF, CPCB and GPCB.

7.9 In case of change of ownership/management the name and address of the new owners/partners/directors/proprietor shall immediately be intimated to the board.

7.10 Industrial shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme court order in W.P no.657 of 1995 dated 14th October 2003.

7.11 Disposal system for storm water shall be provided separately. In no circumstances storm water shall be mixed with the industrial effluent.

7.12 Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

7.13 In case, at any point of time, it is found that the industry has submitted any false or misleading information or data or document which is material to take decision on the application, The Board reserves the right to review and/or revoke the consent/authorization.

7.14 The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.

7.15 The industry shall strictly abide to the assurance/undertaking submitted during processing of the application.

7.16 The Board may revoke or suspend the consent, if implementation of any of the above conditions is not found satisfactory.

7.17 The operator of the solid waste processing and treatment facility shall submit annual report in Form III each year by 30th April to the Gujarat Pollution Control Board.

For and on behalf of
Gujarat Pollution Control Board

J. B. Pandya

(J. B. Pandya)
Unit head- Ahmedabad East

NO: GPCB/ABD/CCA/NL-388/ID: 12120/ **Date:**

ISSUED TO:
M/s. Jindal Urban Waste Management (Ahmedabad) Ltd,
Plot/Block/Survey No: 115/P,
Paiki Mouje Shahwadi Village,
Ahmedabad – 382 405.

Outward No:827428, 21/11/2024

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ITF ECOPOLIS
INTEGRATED WASTE MANAGEMENT

JINDAL URBAN WASTE MANAGEMENT (AHMEDABAD) LIMITED
Plant Address: RSN No.-115/P, Behind 400KV Torrent Sub-Station,
Shahwadi Village, Ahmedabad, Gujarat-382405

Ref.: JUWMAL/GPCB/12112025 - 056

Date: 12.11.2025

To,
The Regional Officer,
Gujarat Pollution Control Board,
Plot No. 3501, Phase-IV GIDC Vatva,
Ahmedabad-382445.

Subject : **Submission of Compliance report of CTO for period of April 25 to Sep 25.**

Reference : **AWH-135433 Date of issue: 05/07/2024.**

Dear Sir,

We are submitting Compliance report of CTO for period of April 25 to Sep 25. The report is enclosed herewith.

Thank you.

For, Jindal Urban Waste Management (Ahmedabad) Limited.

Jindal Urban Waste Management (Ahmd) Ltd. JINDAL Ahmedabad

AUTHORIZED SIGNATORY

Enclosures:

1. **Compliance report of CTO for period of April 25 to Sep 25.**

Cc to :-
Head Office-Ahmedabad (East)
Sector-10, Paryavaran Bhavan
Gujarat Pollution Control Board,
(Gandhinagar)

27-11-2025
GUJARAT POLLUTION CONTROL BOARD
Ahmedabad (East)

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JINDAL URBAN WASTE MANAGEMENT (AHMEDABAD) LIMITED
Plant Address: RSN No.-115/P, Behind 400KV Torrent Sub-Station,
Shahwadi Village, Ahmedabad, Gujarat-382405

Ref.: JUWMAL/GPCB/12112025/055

Date: 12.11.2025

To,
The Regional Officer,
Gujarat Pollution Control Board,
Plot No. 3501, Phase-IV GIDC Vatva,
Ahmedabad-382445.

Subject : **Submission of Compliance report of SWM authorization for period of April 25 to Sep 25.**

Reference : SWM Rule 2016 Vide Authorization no. GPCB/MSW-C-117/808906 Dated: 18.04.2024.

Dear Sir,

We are submitting Compliance report of SWM authorization for period of April 25 to Sep 25. The report is enclosed herewith.

Thank you.

For, Jindal Urban Waste Management (Ahmedabad) Limited.

Jindal Urban Waste Management (Ahmd) Ltd. JINDAL Ahmedabad

AUTHORIZED SIGNATORY

Enclosures:

1. **Compliance report of SWM authorization for period of April 25 to Sep 25.**

Cc to :-
Head Office-Ahmedabad (East)
Sector-10, Paryavaran Bhavan
Gujarat Pollution Control Board,
(Gandhinagar)

27-11-2025
GUJARAT POLLUTION CONTROL BOARD
Ahmedabad (East)

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Compliance of CCA

Sr. No.	Condition on No.	Condition	Status
1	3. 1	Industry shall comply with the Solid Waste Management Rules-2016.	**Complied,** We are Comply Solid Waste Management Rules-2016
2	3. 2	Industry shall obtain NOC from CGWA as per order of Hon. National Green Tribunal for the withdrawal of	**Not Complied,** We have used STP-treated water for industrial purpose
3	3. 3	Unit shall strictly obey/comply the orders by Hon'ble ligh Court of Gujarat in WPPIL 98 of 2021 from time to time.	**Noted,** we are strictly obey/comply the orders by Hon'ble ligh Court of Gujarat in WPPIL 98 of 2021 from time to time
	3. 4	Unit shall not carry out any kind of production activity covered under EIA - Notification - 2006 without obtaining prior EC from competent authority.	**Noted,** we will not carry out any kind of production activity covered under EIA - Notification - 2006 without obtaining prior EC from competent authority.
5	3. 5	Unit shall not install any new plant machinary, ETP Plant, flue gas stack and process stacks in the premises without obtaining prior EC, CTE, & CTO from the board.	**Noted**
6	3. 6	Applicant shall provide CCTV camera with 24*7 surveillance monitoring at least 15 day record storage on the boundary wall, towards Sabarmati River and monitored continuously by the management of the applicant.	**Complied,** We have provided CCTV camera with 24*7 surveillance monitoring at least 15-day record storage on the boundary wall, towards Sabarmati River. Here enclosed photographs of camera view as an
7	3. 7	In no case an any type of hazardous waste shall be procured for reuse/recycling or shall be reused/recycled/ utilized as raw material or for product	**Noted,** We are not use any type of hazardous waste as raw material or fuel for product manufacturing. .
8	3. 8	Management of Solid Waste generated from power generation activity from MSW shall be as Per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3 (46)) and has to comply with the guidelines published from time to time by the Central Pollution Control Board, New Delhi.	**Noted,** We are the management responsible for handling Solid Waste generated from power generation activities utilizing Municipal Solid Waste (MSW), in accordance with the Solid Waste Management Rules, 2016 (as defined in Rule 3(46)). We commit to complying with the guidelines published by the Central Pollution Control
9	3. 9	Applicant shall comply with the provisions of the Plastic Waste Management Rules 2016, Construction and Demolition Waste Management Rules 2016 and E-Waste Management Rules- 2016 along with its subsequent amendments and the guidelines published from time to time by the Central Pollution Control	**Noted,** We comply with the provisions of the Plastic Waste Management Rules, 2016, Construction and Demolition Waste Management Rules, 2016, and E-Waste Management Rules, 2016, including any amendments and guidelines issued by the Central Pollution Control
10	3. 10	The waste generator/ applicant shall ensure no littering of MSW during transportation & handling and ensure delivery of waste in accordance with the collection and segregation system to be notified by the municipal	Transporatation of MSW is in AMC Scope.

11	3. 11	The applicant shall ensure no mixing of any Bio Medical Waste with municipal solid waste.	**Complied,** We are ensuring to not mixing of any Bio Medical Wast with municipal solid waste.
12	3. 12	The applicant shall prescribe waste collection schedule for collection of municipal solid waste from the	Transporatation of MSW is in AMC Scope.
13	3. 13	The applicant shall establish and maintain storage facilities in such a manner, as they do not ercate unhygienic and unsanitary conditions around it.	**Complied,** We have complied with the regulatory requirements by establishing a storage pit with a capacity of 40,000 MT for Municipal Solid Waste (MSW), which is properly maintained as per the prescribed norms.
14	3. 14	The applicant shall provide storage area so designed that waste stored are not exposed to open atmosphere and shall be aesthetically acceptable and user friendly.	**Complied,** We have provided a specially designed storage area tha is aesthetically pleasing, user-friendly, and fully enclosed, thereby preventing the exposure of stored waste to the open atmosphere, as per regulatory requirements.
15	3. 15	The applicant shall ensure that manual handling of waste is not carried out at any stage of the proposed power generation activity.	**Complied,** We have implemented a fully automated process, controlled from a centralized control room, which eliminates the need for manual handling of waste at any stage of the power generation activity, thereby ensuring a safe and environmentally compliant operation.
16	3. 16	The applicant shall ensure that vehicles used for transportation of waste shall be covered.	**Complied,** We ensure that, which vehicle recevied in our plant they should be covered.
17	3. 17	The applicant shall ensure about safety of workers and regular health checkup of workers shall be carried out.	**Complied,** We regularly organize health check-up seminars at our plant. Here enclosed photographs of healh check up seminar **as enclosure-D.**
18	3. 18	The operator of the solid waste processing and treatment facility shall design and set up the facility as per the technical guidelines issued by the Central Pollution Control Board in this regard from time to time and the manual on solid waste management prepared	**Complied,** We are set our facility as per the technical guidelines issued by the Central Pollution Control Board.
19	3. 19	The operator of the solid waste processing and treatment facility shall be responsible for the safe and environmentally sound operations of the solid waste processing and or treatment facilities as per the guidelines issued by the Central Pollution Control Board from time to time and the Manual on Municipal Solid Waste Management published by the Ministry of Urban	**Noted,** We are operating the solid waste processing and treatment facility in a safe and environmentally sound manner, in strict compliance with the guidelines issued by the Central Pollution Control Board and the Manual on Municipal Solid Waste Management published by the Ministry of Urban Development, as updated from time

20	3. 20	The facility shall provide OCEMS with emission source connected with server system of GPCB and CPCB.	**Complied,** We have successfully installed and operationalized an OCEMS for emission source, which transmits real-time data to the server systems of the Gujarat Pollution Control Board (GPCB) and the Central Pollution Control Board (CPCB), as required.
21	3. 21	The facility shall provide system for control of bad odour within radius of 3 km.	**Partly Complied,** We have partially complied with the requirement by installing an odor control system in our MSW pit.
22	3. 22	The facility shall receive MSW in dedicated GPS mounted vehicles from AMC.	**Complied,** We are received MSW in dedicated GPS mounted vehicles from AMC.
23	3. 23	The applicant shall be completely responsible for any illegal disposal of MSW, storage of legacy waste and any unhygicnic environmental conditions created due to handling & processing of the MSW.	**Noted,**
24	3. 24	Unit shall provide APCM to the Boiler as per guidelines of GPCB.	**Complied,** We have installed appropriate Air Pollution Control Measures (APCM) in accordance with the Waste to Energy plant requirements, and we consistently achieve the prescribed norms as per the Consent to Operate (CTO).
4.0		**CONDITIONS UNDER THE WATER ACT:**	
24	4.1	Water Source: Treated waste water from new Pirana Sewage Treatment Plant (STP).	**Complied,** Our water Source are STP treated water.
25	4.2	The total quantity of water consumption shall be 4008 KL.D including 1008 recycled water. Water consumption for industrial purpose shall not exceed 3998 KLI) (2990 KLD water received from new Pirana Sewage Treatment Plant and 1008 KLD recycled water).	**Complied,** Our average water consumption is 3000 KLD.
	4.3	Water consumption for domestic purpose shall be 10 KLD and domestic waste water shall be disposed off through septic tank & soak pit.	**Complied,** Our average domestic water consumption is 3000 KLD.
26	4.4	Unit shall receive sewage from STP of AMC which shall be further treated in provided Water Treatment Plant and stored in clear water tank.	**Complied,** We treat the received treated sewage from AMC's STP at our WTP plant and store it in a clear water tank. **Here enclosed photographs of WTP plant as enclosure-**
27	4.5	One part of this clear water tank, shall be used as service water for general purpose, cleaning and washing etc and remaining water shall be fed to Dual media filter followed by UF and RO system to redūce Hardness and TDS. RO permeate shall be partly reused for cooling tower make up and remaining shall be feed to D. M plant. D.M water shall be reused for Boiler feed after pH	**Complied,** We are used one part of clear water tank for general purpose, cleaning and washing etc and remaining water used fed to Dual media filter followed by UF and RO system to reduce Hardness and TDS. RO permeate used partly reused for cooling tower make up and remaining used feed to D. M plant. D.M water used for Boiler feed

28	4.6	All reject from filters, UF & water from filter press etc. shall be sent back to equalization tank. Rejects from RO and MBBR shall be reused for ash quenching, dust suppression etc. Generated industrial wastewater shall be treated in ETP and reused within plant premises.	**Complied,** All reject from filters, UF & water from filter press etc. we are send back to equalization tank. Rejects from RO and MBBR are reused for ash quenching, dust suppression etc. Generated industrial wastewater are reused within plant premises.
29	4.7		**Complied,** We have provided fix pipeline with flow meter for the inlet and outlet of inlet of D.M filter & outlet of RO. Records of the same are maintained in plant.
30	4.8	There shall not be any kind of wastewater discharge outside the premises & unit shall maintain Zero Liquid Discharge.	**Complied,** We don't discharge any wastewater outside the premises. We are maintaining Zero Liquid Discharge.
31	4.9	The operator of the solid waste processing and treatment facility shall provide leachate collection and treatment system in order to conform standards specified in section [B] of schedule II of The Solid Waste Management Rules-2016. The said standards are as	We have dispatched the leachate to Shree Shakthisol, a GPCB-approved vendor for disposal. This action has been taken after obtaining the necessary approval from the Gujarat Pollution Control Board (GPCB).
	5.0	**CONDITIONS UNDER THE AIR ACT:**	
32	5.1	Following shall be used as fuel.	**Complied,** We are using MSW as fuel.
33	5.2	The applicant shall install & operate air pollution control system in order to achieve norms prescribed below	**Complied,** We have installed bag filter and scrubber as APCM for achieve prescribed norms in CTO. Here enclosed photographs of bag filter and scrubber as **enclosure-E**.
34	5.3	The flue gas emission through stack shall conform to the following standards: standards mentioned in page no. 4	**Complied,** We have achieve prescribed norms which mention in
35	5.4	There shall be no process emission from the power generation activity & other ancillary operations.	**Noted,** We confirm that there are no process emissions from our power generation activities and other ancillary
36	5.5	There shall be no odorous gaseous emission causing odor nuisance or fugitive emission. Adequate measures shall be taken for the same.	**Complied,** We confirm that our facility does not emit any odorous gaseous emissions that could cause odor nuisance or fugitive emissions, and we have implemented adequate odor control system to prevent such occurrences. Here enclosed photographs of odor control system as
37	5.6	Applicant shall comply with the National Ambient Air Quality Standards notified by Central Pollution Control Board, New Delhi time to time under the provision of the Environment (Protection) Act-1986 for all the parameters. The concentration of all parameters in the ambient air within the premises of the industry and at a distance of 10 meters from the source (other than the stack/vent) shall not exceed than the permissible limit	**Complied,** We are complied with the National Ambient Air Quality Standards notified by Central Pollution Control Board,

38	5.7	The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection toland for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.	**Complied,** We have installed portholes, ladders, and platforms on the chimney(s) to facilitate monitoring of air emissions, with these access points available for inspection by the Board's staff. Furthermore, the chimney vent connectec to the Boiler is uniquely identified as Stack-1 and clearly labeled for easy recognition. Here enclosed photographs portholes, ladders, and
39	5.8	The industry shall take adequate measures for control of noise levels from its Own sources within the premises so as to maintain ambient Air quality standards of noise published by CPCB as less than 75dB(A) during day time and 70dB(A) during night time. Daytime is reckoned in between 6 AM to 10 PM and night time is reckoned between 10 PM to 6AM.	**Complied,** We have take adequate measures for control of noise levels from its Own sources within the premises so as to maintain ambient Air quality standards of noise published by CPCB as less than 75dB(A) during day time and 70dB(A) during night time. Here enclosed noise monitoring reports conducted by
6		**zation under Rules 6(2) of Hazardous and other Wastes Management & Transboundary Movement] Rules-2016.**	
40	6.1	Number of authorization; AWH-135433 Date of issue:	**Noted**
41	6.2	M/s. Jindal Urban Waste Management (Ahmedabad) Ltd is hereby granted an authorization to operate facility for following hazardous wastes on the promises situated at Plot/Block/Survey No: 115/P, Paiki Mouje Shahwadi Village, Ahmedabad. hazardous wastes mentioned in	**Noted**
42	6.3	The authorization is granted to operate a facility for collection, storage, transportation and ultimate disposal of Hazardous wastes as above.	**Noted**
43	6.4	The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.The authorization shall be in force for a period up to 31/03/2029.	**Noted**
44	6.5	Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a	**Noted**
45	6.6	An application for the renewal of an authorization shall be made as laid down in rule 5 (7)	**Noted,** We acknowledge that we will apply for renewal of authorization in accordance with Rule 5(7) prior to the expiry of our current authorization.
46	6.7	Industry shall have to manage waste oil, discarded containers etc as per the Rules 2016 and shall apply for Authorization/submit details for all the applicable waste	**Noted,**
47	6.8	The person Authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.	**Noted,**
48	6.9	Unit shall comply any other conditions as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board	**Noted,**

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49	6.10	The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc, and their possible impacts and also carry out mock drill in this regard at regular interval of time.	**Complied** We confirm that we have implemented a comprehensive Emergency Response Procedure (ERP) that addresses site-specific scenarios, including spillages leakages, and fires, and their potential impacts, and we conduct regular mock drills to ensure preparedness and compliance.
50	6.11	The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of	**Noted,**
51	6.12	Records of waste generation, its management and annual return shall be submitted in Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.	**Noted,**
52	6.13	number of authorization; AWH-135433 Date of issue:	**Noted,**
53	6.14	Empty drums and containers of toxic and hazardous material shall be treated as per the guidelines published for "Management & landling of discarded containers". Record of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.	**Complied** We maintain a record of empty drums and containers of toxic and hazardous materials, and we will submit the same to the Gujarat Pollution Control Board (GPCB) in the prescribed Form-4, as required. Here enclosed last 2 months record as **enclosure-I.**
54	6.15	Unit shall take all concrete measures to show tangible results in waste generation, waste reduction/avoidance, reuse and recycle. Action taken in this regard shall be submitted within 03 months and also along with Form-4.	**will Comply**
55	6.16	Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon, Supreme Court's order in W.P. No: 657 dated 14th October 2003.	**Complied,** We have displayed the relevant information with regard to hazardous waste as indicated in the Hon, Supreme Court's order in W.P. No: 657 dated 14th October 2003. Here we enclosed photographs of display board as
56	6.17	The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding ninety days. Prior permission of the Board shall be obtained for extension of the storage period. The occupier shall maintain the records of generation, sale, storage, transport, recycling, co processing and disposal of	**Complied,** We have maintained the records of generation, sale, storage, transport, recycling, co processing and disposal of hazardous waste. Here we enclosed last 2 months record as **enclosure-L.**
7.0		**GENERAL CONDITIONS:**	
57	7.1	Any change in personnel, equipment or working conditions as mentioned in the consents order/form should immediately be intimated to this Board.	**Noted**
58	7.2	Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service. Department of	**Noted**

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59	7.3	In case of any accident, details of the same shall be submitted in Form 11 to Gujarat Pollution Control Board.	**Noted**
60	7.4	As per "Public Liability Insurance Act 91" company shall get insurance policy, if applicable.	**Complied,** We have arranged for group health insurance and grou term life insurance for our employees.
61	7.5	In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial action/measures shall be implemented	**Noted**
62	7.6	The environmental management unit/cell shall be setup to ensure implementation and monitoring of environmental safeguards and other condition stipulated by statutory authorities. The environmental management cell/unit shall directly report to the chief executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of	**Complied,** We have established a dedicated Environment, Health, and Safety (EHS) team, responsible for ensuring the implementation and monitoring of environmental safeguards and compliance with conditions stipulated b statutory authorities.
63	7.7	The environmental audit (if applicable) shall be carried out yearly. The environmental statements pertaining to the previous year shall be submitted to this Board latest by 30th September every year. Clean Gujarat Green Gujarat Website:	**Noted**
64	7.8	Unit shall abide to directions, guidelines, circulars issued by Hon'ble NGT, Hon'ble Court, MoEF, CPCB and GPCB.	**Noted**
65	7.9	In case of change of ownership/management the name and address of the new owners/partners/directors/proprietor shall immediately be intimated to the board.	**Noted**
66	7.10	Industrial shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme court order in W.P no.657 of 1995 dated 14th October 2003.	**Complied,** We have displayed the relevant information with regard to hazardous waste as indicated in the Hon, Supreme Court's order in W.P. No: 657 dated 14th October 2003. Here we enclosed photographs of display board as
67	7.11	Disposal system for storm water shall be provided separately. In no circumstances storm water shall be mixed with the industrial effluent.	**Complied,** We have provided separately storm water line for stron water disposal.
68	7.12	Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory	**Complied,** We have display on-line data outside the main factory gate with regard to air emissions within the factory premises. Here we enclosed photographs of display board as

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69	7.13	In case, at any point of time, it is found that the industry has submitted any false or misleading information or data or document which is material to take decision on the application, The Board reserves the right to review and/or revoke the consent/authorization.	**Noted**
70	7.14	The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section	**Noted**
71	7.15	The industry shall strictly abide to the assurance/undertaking submitted during processing of	**Noted**
72	7.16	The Board may revoke or suspend the consent, if implementation of any of the above conditions is not	**Noted**
73	7.17	The operator of the solid waste processing and treatment facility shall submit annual report in Form III each year by 30th April to the Gujarat Pollution Control	**Noted**

Jindal Urban Waste Management (Ahmedabad) Ltd • Ahmedabad • JINDAL

Eco Earth Technologies

ECO EARTH TECHNOLOGIES
(Analytical Laboratory Division)
ISO 9001:2015, ISO 45001:2018 & ISO 14001:2015 Certified Company
(GPCB RECOGNIZED SCHEDULED - II ENVIRONMENTAL AUDITOR)
MoEF&CC /CPCB RECOGNIZED LABORATORY UNDER ENVIRONMENT (PROTECTION) ACT, 1986
Plot No. 3202/A/2/1, T-1, Multilevel Shed, Near Advance Paint, GIDC Ind. Estate, Ankleshwar - 393 002, Dist. Bharuch, Gujarat, India. : +91 9601758907, 9409133000
TC - 17080

Test Report / Certificate

Hazardous / Solid Waste Analysis

Report No	EET225826000332	Date of Report	17.01.2026

SAMPLE DETAILS

1	Name & Address of Company	M/s Jindal Urban Waste Management (Ahmedabad) Ltd Behind Torrent Power Substation 400kv, RSN-115/P, Shahwadi, Ahmedabad- 382405, Gujarat, India			
2	Sample ID	HAZ/2026/800007	3	Client Representative	Sarika Ladani
4	Sampling Date	06.01.2026	5	Sample Collected By	EET Team
6	Analysis Commenced On	07.01.2026	7	Analysis Completed on	17.01.2026
8	Packing Condition & Quantity	Sealed & 2 Kg Approx.	9	Test Requirement	Hazardous Waste Analysis
10	Sample Name	Raw Leachate	11	Sample Category	Grab
12	Type of Sample	Raw Leachate			
13	Environment Condition During Testing	26.8 °C			

TEST RESULT

Sr. No.	Parameter	Unit (SI)	Results	Test Method
1	pH@26.9°C		6.25	APHA 23rd Edition 4500 H+ B
2	Color	Hazen	232	APHA 23rd Edition 2120 B
3	Dissolved Solids(inorganic)	mg/L	6254	APHA 23rd Edition 2540 C
4	Total Suspended Solids	mg/L	6542	APHA 23rd Edition, 2540 D
5	Total Alkalinity (as CaCO3)	mg/L	241	APHA 23rd Edition 2320 B
6	Total Hardness (as CaCO3)	mg/L	17700	APHA 23rd Edition 2340 C
7	Calcium (as Ca)	mg/L	5160	APHA 23rd Edition 3500 Ca B
8	Magnesium (as Mg)	mg/L	6523	APHA 23rd Edition 3500-Mg B
9	Sulphate (as SO4)	mg/L	1152	APHA 23rd Edition 4500 SO4 E
10	Chloride (as Cl)	mg/L	1256	APHA 23rd Edition 4500 Cl B
11	Sodium as Na	mg/L	45.32	APHA 23rd Edition 3500 Na B
12	Potassium as K	mg/L	15.21	APHA 23rd Edition 3500 K D
13	Nitrate Nitrogen	mg/L	4.14	APHA 23rd Edition 4500 NO3 B
14	Iron as Fe	mg/L	2.36	APHA 23rd Edition 3500 Fe B
15	Lead as Pb	mg/L	BDL(<0.001)	APHA 23rd Edition 3111B
16	Copper as Cu	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
17	Zinc as Zn	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
18	Chemical Oxygen Demand	mg/L	93240	APHA 23rd Edition, 5220 B
19	BOD	mg/L	24215.36	IS: 3025(Part-44) :2009
20	Nickel as Ni	mg/L	BDL(<0.001)	APHA 23rd Edition 3111B
21	Cadmium Cd	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
22	Chromium as Cr	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
23	Mercury as Hg	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
24	Arsenic as As	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
25	Ammonia as Nitrogen (NH3-N)	mg/L	1643.02	APHA 23rd Edition; 4500 NH3 B, C
26	Phosphate as PO4	mg/L	0.62	APHA 23rd Edition; 4500 PC
27	Silica as SiO2	mg/L	2.41	APHA 23rd Edition, 2012; 4500 SiO2 C
28	Oil & Grease	mg/L	BDL(<0.001)	APHA 23rd Edition2012: 5520 B

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TC - 17080

Test Report / Certificate

Hazardous / Solid Waste Analysis

Report No	EET225826000332	Date of Report	17.01.2026

29	Phenol	mg/L	BDL(<0.001)	APHA 23rd Edition 5530 D
30	Cyanide as CN	mg/L	BDL(<0.001)	APHA 23rdEdition,2017,4500 CN C, F
31	Fluorides as F	mg/L	0.71	APHA 22nd Edition; 4500 F D

For, Eco Earth Technologies

Prepared by

Reviewed & Authorized by
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End of the Test Report

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TC - 17080

Test Report / Certificate

Chemical Analysis of Bottom Ash

Report No	EET2258260000335	Date of Report	17.01.2026

SAMPLE DETAILS

1.	Name & Address of Industry	M/s Jindal Urban Waste Management (Ahmedabad) Ltd Behind Torrent Power Substation 400kv, RSN-115/P, Shahwadi, Ahmedabad- 382405, Gujarat, India			
2.	Sample ID	CL/2026/1000010	3.	Sample Type	Bottom Ash
4.	Sample Receive Date	06.01.2026	5.	Batch Qty	NA
6.	Analysis Commenced On	07.01.2026	7.	Analysis Completed On	17.01.2026
8.	Packing Condition and Quantity	2000 gms			
9.	Sample Details	Bottom ash sample_06.01.2026			

TEST RESULT

Sr. No.	Parameters	Unit	Result	Test Method
1	pH@25°C	-	11.25	Haz Waste Management Series HAZWAMS/2010-2011
2	Ignitibility	-	No Ignitability	Haz Waste Management Series HAZWAMS/2010-2011
3	Reactivity	-	Non-Reactive	Haz Waste Management Series HAZWAMS/2010-2011
4	Corrosivity	-	Non-Corrosive	Haz Waste Management Series HAZWAMS/2010-2011
5	Arsenic	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
6	Barium	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
7	Cadmium	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
8	Chromium	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
9	Chromium (IV)	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
10	Lead	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
11	Mercury	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
12	Selenium	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
13	Manganese	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
14	Copper	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
15	Nickel	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
16	Vanadium	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
17	Iron	mg/kg	BDL (<0.001)	APHA (3500 Fe B) 23rd Edition
18	Zinc	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition
19	Nitrate	mg/kg	BDL (<0.001)	APHA (4500 NO_3 B) 23rd Edition
20	Sulphide	mg/kg	0.85	APHA (4500 SO^2 F) 23rd Edition
21	Fluoride	mg/kg	0.011	APHA (4500 F^- D) 23rd Edition
22	Pesticides	mg/kg	BDL (<0.001)	USEPA 3510 & 8141 A, 8181A
23	Measurement of Toxicity	-	Absent	Haz Waste Management Series HAZWAMS/2010-2011
24	Hexavalent Chromium	mg/kg	BDL (<0.001)	APHA : (3500 Cr) 23rd Edition
25	Alkyl Mercury	µg/kg	BDL (<0.001)	APHA : (3500 Hg A) 23rd Edition
26	Silver	mg/kg	BDL (<0.001)	APHA (3120 B) 23rd Edition

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TC - 17080

Test Report / Certificate

Chemical Analysis of Bottom Ash

Report No	EET2258260000335	Date of Report	17.01.2026

PHYSICAL COMPOSITION

Sr. No.	Composition	Unit (SI)	Result	Test Method
1	Molten slags	%	1.02	Physical Segregation
2	Masonry	%	69.87	Physical Segregation
3	Glass	%	1.85	Physical Segregation
4	Ceramics	%	12.36	Physical Segregation
5	Iron Metal	%	4.25	Physical Segregation
6	Non-Ferrous Metal	%	2.36	Physical Segregation
7	Cloth	%	7.51	Physical Segregation

CHEMICAL COMPOSITION

Sr. No.	Composition	Unit (SI)	Result	Test Method
1	SiO_2	%	82.36	IS 1727
2	Al_2O_3	%	1.32	IS 1727
3	CaO	%	2.15	IS 1727
4	MgO	%	0.45	IS 1727
5	Fe_2O_3	%	1.25	IS 1727
6	TiO_2	%	0.0445	IS 1727
7	MnO	%	0.13	IS 1727
8	SO_3	%	0.45	IS 1727
9	Cl-	%	0.59	IS 4032
10	Alkali	%	0.054	IS 1727
11	Loss	%	10.87	IS 1727

TOXICITY AND RADIOACTIVITY ANALYSIS

Sr. No.	Composition	Unit (SI)	Result	Exposure Index	Test Method
1	Lead	mg/L	BDL (<0.001)	0.98	APHA (3120 B) 23rd Edition
2	Cadmium	mg/L	BDL (<0.001)	0.04	APHA (3120 B) 23rd Edition
3	Chromium	mg/L	BDL (<0.001)	0.54	APHA (3120 B) 23rd Edition
4	Nickle	mg/L	BDL (<0.001)	<0.1	APHA (3120 B) 23rd Edition
5	Beryllium	mg/L	BDL (<0.001)	0.52	APHA (3120 B) 23rd Edition
6	Silver	mg/L	BDL (<0.001)	0.45	APHA (3120 B) 23rd Edition
7	Mercury	mg/L	BDL (<0.001)	<0.1	APHA (3120 B) 23rd Edition
8	Arsenic	mg/L	BDL (<0.001)	1.21	APHA (3120 B) 23rd Edition
9	Hexavalent Chromium	mg/L	BDL (<0.001)	<0.1	APHA (3120 B) 23rd Edition
10	Alkyl Mercury	mg/L	BDL (<0.001)	<0.1	APHA (3120 B) 23rd Edition
11	Benzopyrene	mg/L	BDL (<0.001)	<0.002	APHA (3120 B) 23rd Edition

For, Eco Earth Technologies

Prepared by

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17/01/2026

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End of the Test Report

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TC - 17080

Test Report / Certificate

Chemical Analysis Of Water / Waste water

Report No	EET225826000198	Date of Report	13.01.2026

SAMPLE DETAILS

1	Name & Address of Company	M/s Jindal Urban Waste Management (Ahmedabad) Ltd Behind Torrent Power Substation 400kv, RSN-115/P, Shahwadi, Ahmedabad- 382405, Gujarat, India			
2	Sample ID	WW/2026/500081	3	Client Representative	Sarika Ladani
4	Sampling Date	06.01.2026	5	Test Requirement	Waste Water Analysis
6	Analysis Commenced on	07.01.2026	7	Analysis Completed on	13.01.2026
8	Sample Location	Leachate Reject Water	9	Sample Collected By	EET Team
10	ETP / STP Status:	-	11	Sample Category	Grab
12	Sampling Procedure	IS 3025 (Part 1)	13	Packing Condition & Quantity	Sealed & 2 Lit
14	Environment Condition During Testing	26.8 °C			

TEST RESULT

Sr. No.	Parameter	Unit (SI)	Results	Test Method
1	pH@26.9°C	-	7.4	APHA 23rd Edition 4500 H+ B
2	Dissolved Solids(inorganic)	mg/L	4512	APHA 23rd Edition 2540 C
3	Total Suspended Solids	mg/L	108	APHA 23rd Edition, 2540 D
4	Chloride (as Cl)	mg/L	1542.36	APHA 23rd Edition 4500 Cl B
5	Total Kjeldahl Nitrogen (As N)	mg/L	125.36	APHA 23rd Edition 4500 NO3 B
6	Lead as Pb	mg/L	BDL(<0.001)	APHA 23rd Edition 3111B
7	Copper as Cu	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
8	Zinc as Zn	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
9	Chemical Oxygen Demand	mg/L	5880	APHA 23rd Edition, 5220 B
10	BOD	mg/L	1495.25	IS: 3025(Part-44) :2009
11	Nickel as Ni	mg/L	BDL(<0.001)	APHA 23rd Edition 3111B
12	Cadmium Cd	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
13	Chromium as Cr	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
14	Mercury as Hg	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
15	Arsenic as As	mg/L	BDL(<0.001)	APHA 23rd Edition; 3111 B
16	Ammonical Nitrogen	mg/L	460.14	APHA 23rd Edition; 4500 NH3 B, C
17	Phenolic Compound	mg/L	BDL(<0.001)	APHA 23rd Edition 5530 D
18	Cyanide as CN	mg/L	BDL(<0.001)	APHA 23rdEdition,2017,4500 CN C, F
19	Fluorides as F	mg/L	0.27	APHA 22nd Edition; 4500 F D

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13/01/2026

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End of the Test Report

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TC - 17080

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Test Report / Certificate

Flue Gas Stack Emission

Report No	EET2258260000338	Date of Report	10.01.2026

SAMPLE DETAILS

1	Name & Address of Industry	M/s Jindal Urban Waste Management (Ahmedabad) Ltd Behind Torrent Power Substation 400kv, RSN-115/P, Shahwadi, Ahmedabad- 382405, Gujarat, India					
2	Sample ID	STM/2026/300032	3	Client Representative	Sarika Ladani		
4	Sampling Date	05.01.2026	5	Sample Location	Steam Boiler (65 TPH) Stack		
6	Sampling start Time	02:18 PM	7	Sampling Duration	30 Min		
8	Analysis Commenced On	06.01.2025	9	Analysis Completed On	10.01.2026		
10	Sampling Procedure	IS 11255 (Part 3):2008	11	Sample Collected By	EET Team		
12	Test Requirement	Air Analysis of Flue Gas Stack Emission of Steam Boiler (65 TPH) FGCS Outlet					
13	Description of Sample	Sampling Bottle	Sealed	Filter Paper	Sealed	Bladder	Packed
14	Environment Condition During Testing	26.8 °C					

STACK DETAILS

Sr. No.	Parameter	Unit (SI)	Description
1	Source	-	Steam Boiler (65 TPH) FGCS Outlet
2	Height	m	60
3	Diameter	m	3.16
4	Temperature	°C	116.9
5	Velocity	m/s	8.24
6	Types of Fuel	-	Municipal Solid Waste
7	Stack attached to	-	Steam Boiler (65 TPH) (FGCS Outlet)
8	Air Pollution Control Measure	-	Bag Filter Followed by Alkali Scrubber

TEST RESULT

Sr. No.	Parameter	Unit (SI)	Result	Permissible Limit/ GPCB Norms	Test Method
1	Suspended Particulate Matter	mg/Nm³	15.63	50	IS 11255 (Part 1): 1985 (Reaffirmed 2014)
2	Sulphur Dioxide (SO2)	mg/Nm³	38.54	200	IS 11255 (Part2): 1985 (Reaffirmed 2014)
3	Oxides of Nitrogen (NOX)	mg/Nm³	45.36	400	IS 11255 (Part 7): 2005 (Reaffirmed 2012)
4	Carbon Monoxide	mg/Nm³	12.54	100	Instrument Manual Method
5	Hydrogen fluoride (HF)	mg/Nm³	1.85	4	Method No: 207, Method of Air Sampling and Analysis by James. P Lodge, Jr
6	Hydrogen chloride (HCL)	mg/Nm³	7.54	50	USEPA 26
7	Total Organic carbon (TOC)	mg/Nm³	4.15	20	USEPA 25A
8	Arsenic (As) & its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
9	Cadmium (Cd) & its Compounds	mg/Nm³	BDL (<0.001)	0.05	USEPA 29
10	Thorium (Th) &its Compounds	mg/Nm³	BDL (<0.001)	0.05	USEPA 29
11	Chromium (Cr) &its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
12	Cobalt (Co) &its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29

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Test Report / Certificate

Flue Gas Stack Emission

Report No	EET2258260000338	Date of Report	10.01.2026

13	Copper (cu)&its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
14	Lead (pb)&its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
15	Manganese (Mn) & its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
16	Nickel (Ni) &its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
17	Vanadium (V) & its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
18	Antimony (Sb) &its Compounds	mg/Nm³	BDL (<0.001)	0.5	USEPA 29
19	Mercury &its Compounds	mg/Nm³	BDL (<0.001)	0.05	USEPA 29

For, Eco Earth Technologies

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TC - 17080

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Test Report / Certificate

Ambient Air Quality Monitoring

Report No	EET2258260000286	Date of Report	10.01.2026

SAMPLE DETAILS

1	Name & Address of Industry	M/s Jindal Urban Waste Management (Ahmedabad) Ltd Behind Torrent Power Substation 400kv, RSN-115/P, Shahwadi, Ahmedabad- 382405, Gujarat, India			
2	Sample ID	AAQM/2026/200091	3	Client Representative	Sarika Ladani
4	Sampling Date	05.01.2026	5	Sample Location	Near Chimney Area
6	Sampling start Time	12:24 PM	7	Sampling Duration	24 Hrs
8	Analysis Commenced on	06.01.2026	9	Analysis Completed on	10.01.2026
10	Wind Direction	NE to SW	11	Sample Collected By	EET Team
12	Sampling Procedure	IS 5182 (Part -5): 1975 (Reaffirmed 2014)			
13	Test Requirement	Air Analysis of Ambient Air Quality Monitoring Near Chimney area			
14	Description of Sample	Sampling Bottle	Sealed	Filter Paper	Packed
15	Environment Condition During Testing	26.8 °C			

TEST RESULT

Sr. No.	Parameter	Unit (SI)	Result	Permissible Limit/ GPCB Norms	Test Method
1	Particulate Matter (PM_{10})	µg/m³	68.21	100	IS 5182 (Part 23): 2006(Reaffirmed 2012)
2	Particulate Matter ($PM_{2.5}$)	µg/m³	38.36	60	CPCB Guideline – NAAQMS/36/2012-13
3	Sulphur Dioxide (SO_2)	µg/m³	21.25	80	IS 5182 (Part2): 2001 (Reaffirmed 2012)
4	Oxides of Nitrogen (NO_X)	µg/m³	19.74	80	IS 5182 (Part 6): 2006 (Reaffirmed 2012)

For, Eco Earth Technologies

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End of the Test Report

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TC - 17080

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Test Report / Certificate

Ambient Air Quality Monitoring

Report No	EET2258250000288	Date of Report	10.01.2026

SAMPLE DETAILS

1	Name & Address of Company	M/s Jindal Urban Waste Management (Ahmedabad) Ltd Behind Torrent Power Substation 400kv, RSN-115/P, Shahwadi, Ahmedabad- 382405, Gujarat, India			
2	Sample ID	AAQM/2026/200093	3	Client Representative	Sarika Ladani
4	Sampling Date	05.01.2026	5	Sample Location	Near Garden area
6	Sampling start Time	12:38 PM	7	Sampling Duration	24 Hrs
8	Analysis Commenced on	06.01.2026	9	Analysis Completed on	10.01.2026
10	Wind Direction	NE to SW	11	Sample Collected By	EET Team
12	Sampling Procedure	IS 5182 (Part -5): 1975 (Reaffirmed 2014)			
13	Test Requirement	Air Analysis of Ambient Air Quality Monitoring Near Garden area			
14	Description of Sample	Sampling Bottle	Sealed	Filter Paper	Packed
15	Environment Condition During Testing	26.8 °C			

TEST RESULT

Sr. No.	Parameter	Unit (SI)	Result	Permissible Limit/ GPCB Norms	Test Method
1	Particulate Matter (PM_{10})	µg/m³	55.54	100	IS 5182 (Part 23): 2006(Reaffirmed 2012)
2	Particulate Matter ($PM_{2.5}$)	µg/m³	25.21	60	CPCB Guideline – NAAQMS/36/2012-13
3	Sulphur Dioxide (SO_2)	µg/m³	18.25	80	IS 5182 (Part2): 2001 (Reaffirmed 2012)
4	Oxides of Nitrogen (NO_X)	µg/m³	15.45	80	IS 5182 (Part 6): 2006 (Reaffirmed 2012)

For, Eco Earth Technologies

Prepared by

Eco Earth Technologies Ankleshwar 10/01/2026

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End of the Test Report

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TC - 17080

Test Report / Certificate

Ambient Air Quality Monitoring

Report No	EET2258260000287	Date of Report	10.01.2026

SAMPLE DETAILS

1	Name & Address of Company	M/s Jindal Urban Waste Management (Ahmedabad) Ltd Behind Torrent Power Substation 400kv, RSN-115/P, Shahwadi, Ahmedabad- 382405, Gujarat, India			
2	Sample ID	AAQM/2026/200092	3	Client Representative	Sarika Ladani
4	Sampling Date	05.01.2026	5	Sample Location	Near Compressor house
6	Sampling start Time	01:07 PM	7	Sampling Duration	24 Hrs
8	Analysis Commenced on	06.01.2026	9	Analysis Completed on	10.01.2026
10	Wind Direction	NE to SW	11	Sample Collected By	EET Team
12	Sampling Procedure	IS 5182 (Part -5): 1975 (Reaffirmed 2014)			
13	Test Requirement	Air Analysis of Ambient Air Quality Monitoring Near Compressor house			
14	Description of Sample	Sampling Bottle	Sealed	Filter Paper	Packed
15	Environment Condition During Testing	26.8 °C			

TEST RESULT

Sr. No.	Parameter	Unit (SI)	Result	Permissible Limit/ GPCB Norms	Test Method
1	Particulate Matter (PM_{10})	µg/m³	57.25	100	IS 5182 (Part 23): 2006(Reaffirmed 2012)
2	Particulate Matter ($PM_{2.5}$)	µg/m³	29.65	60	CPCB Guideline – NAAQMS/36/2012-13
3	Sulphur Dioxide (SO_2)	µg/m³	19.87	80	IS 5182 (Part2): 2001 (Reaffirmed 2012)
4	Oxides of Nitrogen (NO_X)	µg/m³	16.25	80	IS 5182 (Part 6): 2006 (Reaffirmed 2012)

For, Eco Earth Technologies

Prepared by

Eco Earth Technologies Ankleshwar 10/01/2026

Reviewed & Authorized by
(Technical Manager)

Note:
1). Sampling done by the testing laboratory and test conducted on samples as received from client.
2). Result relates to particular sample received for testing.
3). Reports may be reproduced, if required, but only in full and only with written approval of the laboratory.
4). Re analysis sample will be done, if requested within in 15 days from the date of reporting of sample if the sample are not consumed during analysis.
5). ND = Not Detected, BDL = Below Detection Limit.

End of the Test Report

4991

2. Jamnagar Municipal Corporation

Sr. No.	Name of ULB	a) Plant capacity (MT)	b) Daily inputs of feed (TPD)	c) Sources of waste	d) Output (Energy) MW	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
1	Jamnagar	600.00	100.00	Dry Waste	0.00	Sent to Dumpsite	Nil

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

4993

BY R.P.A.D.

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 3(c) & 5(5) of the Hazardous and other Wastes (Management and Trans boundary Movement) Rules'2016 framed under the Environment (Protection) Act-1986.

And whereas Board has received consolidated consent application inward No.205418 dated.04/04/2022of Consolidated Consent and Authorization (CC & A-Fresh) of this Board under the provisions/rules of the aforesaid acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:
(Under the provisions /rules of the aforesaid environmental acts)
M/s. Goodwatts Wte Jamnagar Private Ltd (44894),
S.No.46/1,46/2/p-1,47,48,49/1,49/2,50/1,50/2,53,
Village-Navagam (Ghed)-361008,
Tal & Dist: Jamanagar.

1 Consent Order No.: AWH-119584 of Issue: 23/06/2022

2 The consents shall be valid up to 03/04/2027 for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products:

Sr. No	Product	Quantity
1.	Power (Electricity by using RDF, MSW and Agro waste)	7.5 MW

3 Specific Condition:-

3.1. Applicant shall proved CCTV camera with 24*7 surveillance monitoring atleast 15 day record storage on the boundary wall towards Rangmati River and monitoring continuously by the management of the applicant.

3.2. Applicant shall not start any construction activities or project related activity without getting Environment Clearance Certificate from the Ministry of Environment, Forests & Climate Change, New Delhi/ State Level Environment Impact Assessment Authority, Gujarat under Environment Impact Assessment Notification dated 14/09/2006. (if applicable)

3.3. In no case any type of hazardous waste shall be procured for reuse/recycling or shall be reused/recycled/ utilized as raw material or for product manufacturing as raw material or fuel.

3.4. Management of Solid Waste generated from industrial activities shall be as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3 (46) and has to comply with the guidelines published time to time by the Central Pollution Control Board, New Delhi.

Outward No:677408/08/07/2022

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3.5. Applicant shall comply with the provisions of the Plastic Waste Management Rules'2016 and has to comply with the guidelines published time to time by the Central Pollution Control Board, New Delhi. (if applicable).

3.6. Applicant shall comply with the provisions of the E-Waste Management Rules'2016 and has to comply with the guidelines published time to time by the Central Pollution Control Board, New Delhi.

3.7. Applicant shall comply with the provisions of the Construction and Demolition Waste Management Rules-2016 and has to comply with the guidelines published time to time by the Central Pollution Control Board, New Delhi.

4 CONDITIONS UNDER WATER ACT,1974:

4.1 Source of water: - JMC STP/Narmada water/ground water.

4.2 The quantity of the water consumption for industrial purpose shall not exceed 770 KLPD.

4.3 No ground water shall be abstracted from bore well without permission from Central Ground Water Authority

4.4 The quantity of water consumption for domestic purpose shall not exceed 7.5 KLPD.

4.5 The quantity of wastewater generation from the manufacture process & other ancillary industrial operation shall not exceed 114 KLPD, out of which 76 KL/Day shall be utilize for gardening and Plantation purpose within premises and 38 KL/Day shall be utilized for bottom ash quenching.

4.6 The quantity of the domestic wastewater (Sewage) shall not exceed 6 KLPD.

4.7 Sewage shall be disposed of through Septic tank/soak pit system.

4.8 The treated effluent shall comply with following norms for the discharge for gardening/plantation purpose within premises.

PARAMETERS	GPCB NORMS
pH	6.5 To 8.5
Temperature	40^0C
Colour (pt.co.scale) in units	100 units
Suspended Solids	100 mg/l
Oil and Grease	10 mg/l
BOD (5 days at 20^0C)	30 mg/l
COD	100 mg/l
Chlorides	600 mg/l
Sulphates	1000 mg/l
Total dissolved Solids	2100 mg/l
Ammonical Nitrogen	50 mg/l
Percentage sodium	60%

Outward No:6774

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- ❖ All effluent shall be made to remove color & unpleasant as far as practicable.

4.9 Treated effluent conforming to the above norms shall be discharge for gardening within premises is compliance to CPCB Guideline.

4.10 Industry shall provided fix pipeline network along with flow meter for the discharge for plantation and gardening purpose for treated effluent & maintain its records.

4.11 Applicant shall provide flow meter on inlet & outlet of plant as well as shall maintain records for the same.

4.12 Applicant shall provided flow metre on different out let of rejected water and shall have to maintain records and also link with the CPCB site for prescribed parameters like pH, TDS, TOC etc.

5 CONDITIONS UNDER AIR ACT 1981:

5.1 The following shall be used as fuel.

Sr. No.	Fuel	Quantity
1.	Pre processed RDF+ MSW + Agro Briquettes	150 MT/Month+ 250 MT/Month+ 150 MT/Month

5.2 The applicant shall install & operate air pollution control system in order to achieve norms prescribed herewith.

5.3 The Flue gas emission through stack attached to following utilities shall conform to the following standards

Stack No.	Stack attached to	Stack height	APCM	Parameter	Permissible Limit
1.	Steam Boiler (cap.40 TPH)	45 Meter	Bag Filter+ ESP	PM SO_2 HCL CO Total Organic Carbon HF NO_x(NO and NO2 expressed as NO2) Total Dioxine and Furan	50 mg/Nm^3 200 mg/Nm^3 50 mg/Nm^3 100 mg/Nm^3 50 mg/Nm^3 20 mg/Nm^3 4 mg/Nm^3 400 mg/Nm^3 0.1ngTEQ/NM^3

Outward No:677488, 08/07/2022

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				Cd+Th+Their Compounds	0.05 mg/Nm^3
				Hg and its compounds	0.05 mg/Nm^3
				Sb+As+Pb+ Cr+Co+Cu+ Mn+Ni+V+ their Compounds	0.5 mg/Nm^3

5.4 There shall be no process emission from the manufacturing process as well as any other ancillary operation.

5.5 There shall be no odorous gaseous emission causing odour nuisance or fugitive emission. Adequate measures shall be taken there

5.6 Applicant shall comply with the National Ambient Air Quality Standards notified by Central Pollution Control Board, New Delhi time to time under the provision of the Environment (Protection) Act-1986 for all the parameters. The concentration of all parameters in the ambient air within the premises of the industry and a distance of 10 meters from the source (other than the stack/vent) shall not exceed than the permissible limit. Standards are as per Annexure-II.

5.7 The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.

5.8 The industry shall take adequate measures for control of noise levels from its Own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and70dB (A) during night time. Daytime is reckoned in between 6a.m. and10p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

6 AUTHORIZATION AS PER HAZARDOUS AND OTHER WASTES (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES, 2016 Form-2 [See rule 6 (2)]

Form for grant of authorization for occupier or operator handling Hazardous waste

6.1 M/s. Goodwatts Wte Jamnagar Private Ltd (44894),,is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at Plot No.S.No.46/1,46/2/p-1,47, 48, 49/1, 49/2, 50/1, 50/2, 53,Village-Navagam (Ghed)-361008,Tal & Dist: Jamanagar.

Sr. No.	Waste	Schedule	Quantity MT/Year	Facility
1.	Used oil, waste & residue	I-4.1	0.65 MT/Year	Collection, Storage, Transportation and reuse as

Outward No:6774[illegible]/06/01/2022

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	containing oil			lubricant in plant/machinery or sale to authorized recycler.
2.	Discarded containers/ Barrels/Liners/ Contaminated with Hazardous chemicals.	I-34.1	0.09 MT/Year	Collection, Storage, Transportation to authorized recycler
3.	Bag Filter Ash	I-35.1	2796 MT/Year	Collection, Storage, Transportation and disposed for co-processing at authorized Cement plant.
4.	Spent ion exchange resins from DM Plant	I-35.2	1.50 MT/Year	Collected, Storage, Transportation and disposed off at secured landfill site of M/s Saurashtra Enviro Projects Pvt Ltd.
5.	Neutralization Tank sludge	I-35.3	3 MT/Year	Collected, Storage, Transportation and disposed off at secured landfill site of M/s Saurashtra Enviro Projects Pvt Ltd.

6.2 The authorization shall be valid up to 03/04/2027.

6.3 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986

6.4 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.6.1 to the industry having valid CCA of this Board

7 TERMS AND CONDITIONS OF AUTHORISATION

7.1 The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.

7.2 The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.

7.3 The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.

7.4 Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a beach of this authorization.

Outward No:6774859/07/2012

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7.5 The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;

7.6 The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty"

7.7 It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.

7.8 An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous Waste and Other Waste Rules, 2016.

7.9 The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

7.10 The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

7.11 The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.

7.12 The importer or exporter shall bear the cost of import or export and mitigation of damages if any.

7.13 Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

7.14 The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.

7.15 Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.

7.16 In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.

7.17 As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.

7.18 Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.

7.19 In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the

Outward No:67148 Dt:8/6/2023

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concerned State of Union Territory Administration where the facility exists.

7.20 Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.

7.21 Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003.

7.22 Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

8 GENERAL CONDITIONS: -

8.1 Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.

8.2 Applicant shall also comply with the general conditions given in annexure I.

8.3 Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body.

8.4 In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.

8.5 The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.

8.6 The Environmental audit shall be carried out yearly and the environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.

8.7 The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.

8.8 In case of change of ownership/management the name and address of the new owners/ partners/directors/proprietor should immediately be intimated to the Board.

Outward No:6774[illegible]08/01/2022

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5000

8.9 Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme order in w.p. no. 657 of 1995 dated 14th October 2003.

8.10 If it is established by any competent authority that the damage is caused due to their industrial activities to any person or his property .in that case they are obliged to pay the compensation as determined by the competent authority.

For and on behalf of
Gujarat Pollution Control Board

Dipali Tank

(Dipali Tank)
Environment Engineer

NO: PC/ CCA-JMN-1471(2)/ID-44894/ Date:-

Issued To:
M/s. Goodwatts Wte Jamnagar Private Ltd (44894),
S.No.46/1,46/2/p-1,47,48,49/1,49/2,50/1,50/2,53,
Village-Navagam (Ghed)-361008,
Tal & Dist: Jamanagar.

Outward No:677488, 08/07/2022

5001

Goodwatts WTE Jamnagar Private Limited

Reg Off: 10th Floor Sangeeta Complex, Near Parimal Crossing, Ellisbridge, Ahmedabad-380006.
CIN: U74999GJ2017PTC096518

Letter No. – 003/JMC/GWJPL/2026 Date: 13.03.2026

To,
Solid Waste Management Department,
Jamnagar Municipal Corporation
Jamnagar, Gujarat.

Subject: Intimation regarding temporary shutdown of our Waste to Energy (WTE) Plant

Dear Sir,

With reference to our Waste to Energy (WTE) Plant of M/s Goodwatts WTE Jamnagar Pvt. Ltd., located at Jamnagar, we would like to inform you that the plant has been shut down since April 2025 due to financial viability issues.

During this period, the power generation operations of the plant remain temporarily closed. Consequently, no ash, including bottom ash or fly ash, is being generated from the plant.

We would also like to inform you that since the plant is not in operation, there is currently no generation, handling, or disposal of bottom ash or fly ash from the facility. All environmental management systems of the plant remain under monitoring and will be made fully operational once the plant resumes operations.

Further, we assure you that all applicable environmental norms and regulatory requirements will be complied with upon restart of the plant. The details regarding ash generation, handling, and disposal will be maintained and submitted to your office as required once operations recommence.

We shall duly inform your office once the plant resumes operations.

This is for your kind information and record.

Yours faithfully,
For Goodwatts WTE Jamnagar Pvt. Ltd.

Authorized Signatory

Goodwatts WTE Jamnagar Pvt. Ltd. Gujarat

5002

GUJARAT POLLUTION CONTROL BOARD

GPCB

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY SPEED POST

NOTICE OF DIRECTIONS UNDER SECTION (5) OF THE ENVIRONMENT (PROTECTION) ACT-1986 READ WITH RULE 4(2) (b) OF THE ENVIRONMENT PROTECTION RULES-1986 AND SOLID WASTE MANAGEMENT RULES-2016 FRAMED UNDER THE ENVIRONMENT (PROTECTION) ACT-1986.

WHEREAS, you are responsible for Management and Handling of the Solid Waste generated from your Jurisdiction, as per The Solid Waste Management Rules-2016.

AND WHEREAS, The Solid Waste Management Rules-2016 published by Government of India vide notification no S.O. 1357 (E) dated 8th April, 2016 is applicable to you.

AND WHEREAS, Board had already issued **Show Cause Notices** to you on dated 16/05/2025 and 22/09/2025.

AND WHEREAS, you have not complied with the above notices issued by the Board and is still under the violation of the Solid Waste Management Rules-2016.

AND WHEREAS, site located at Sr. No. 46/1, 46/2/p-1, 47, 48, 49/1, 49/2, 50/1, 50/2,53, Village: Navagam (Ghed)-361008, Dist: Jamnagar was inspected with reference to complaint on 29/01/2026 by the Officers of the Board, it was observed that:

1) Board has granted consent for Waste to Energy Plant. However, during visit it was observed that unit is engaged in pre-processing/shredding without prior permission of the Board.
2) The processed/shredded waste is being sent to cement industry without obtaining prior permission from Board.
3) Unit has not furnished any record/documents w.r.to disposal details of the said processed/shredded waste.
4) During inspection, unpleasant odor is sensed near unprocessed and processed waste storage area.
5) Unit has not provided fixed deodorant spraying system near unprocessed and processed waste storage area.
6) You have failed to operate Waste to Energy plant since 11/03/2025 and creating nuisance in surroundings due to improper management of municipal solid waste.

AND NOW, THEREFORE, I, **D. M. Thaker**, Member Secretary of the Gujarat Pollution Control Board propose to issue following directions in exercise of powers delegated by the Honorable Chairman of the Board vide office order No. GPCB/ Legal -Gen -28 /473836, dated: 26/10/2018.

1. You shall comply with Solid Waste Management Rules 2016 & condition given in CC&A.

outward No 89353 - 16/02/2026

5003

2. You shall be directed to take necessary precautions to minimize nuisance of odour, flies, rodents, bird menace and fire hazard as described under schedule-II (A) and odour from sites shall be managed as per guidelines of CPCB issued from time to time of the Solid Waste Management Rules, 2016.
3. You shall be directed to submit clarification for not operating Waste to Energy Plant since 11.03.2025.

You are hereby also directed to reply within 15 days from the date of issue of this notice, failing which, it shall be presumed that you have nothing to say in this matter and proposed direction will be issued against you under the Environment (Protection) Act- 1986 and the Rules framed there under.

For & On behalf of
Gujarat Pollution Control Board

D. M. Thaker

D. M. Thaker
Member Secretary

No: GPCB/MSW- 227/ID-44894/ **Date: / /2026**

Issued To,

M/s. Goodwatts WTE Jamnagar Private Limited,
Sr. No. 46/1, 46/2/p-1, 47, 48, 49/1, 49/2, 50/1, 50/2,53,
Village: Navagam (Ghed)-361008,
Tal & Dist: Jamnagar.

Outward No:893530,16/02/2026

Annexure-13

Sr. No.	Particulars	Qty of Unprocessed Waste going to Landfill Site (MT)
1	Unprocessed Waste dumped by ULBs whose plants are commissioned after last affidavit	26,795.78
2	Unprocessed Waste dumped by rest of the ULBs	174,115.50
	Total	**200,911.28**

Processing Plant Commissioned After 01.09.2025														
Sr No	Zone Name	ULB Name	Plant Completed (%)	Date of Plant Commissioned	WET WASTE PROCESSING PLANT CAPACITY		DRY WASTE PROCESSING PLANT CAPACITY		No. of days from last Affidavit when unprocessed waste was going to legacy waste site	Quantity of unprocessed waste as per Last Affidavit (TPD)	Total unprocessed waste dumped at legacy waste site (MT)	No. of days from Processing Plants are commissioned till 15/03/2026	Quantity of unprocessed waste going to legacy waste site due to gap in D-2-D collection (TPD)	Total unprocessed waste dumped at legacy waste site due to gap in D-2-D collection (MT)	Total Unprocessed Waste dumped at legacy waste site (MT)
					Approved Capacity (TPD)	Total project cost (Rs.In Cr)	Approved Capacity (TPD)	Total project cost (Rs.In Cr)							
1	Bhavnagar	Keshod	100	05/01/2026	29.12	3.35	21.18	1.80	126	16.39	2065.14	69	1.76	121.44	2186.58
2	Bhavnagar	Damnagar	100	23/02/2026	8.00	0.92	10.00	0.85	175	2.16	378.00	20	0.98	19.60	397.60
3	Rajkot	Jetpur	100	16/02/2026	40.00	4.64	29.00	2.50	168	0.00	0.00	27	2.40	64.80	64.80
4	SURAT	Anklesvar	100	05/12/2025	7.06	0.82	7.00	0.60	95	37.60	3572.00	100	2.49	249.00	3821.00
5	SURAT	Umargam	100	10/10/2025	4.00	0.46	8.00	0.68	39	2.50	97.50	156	1.26	196.56	294.06
6	SURAT	Pardi	100	04/12/2025	4.00	0.75	9.00	0.77	94	4.20	394.80	101	1.20	121.20	516.00
7	Gandhinagar	Kalol	100	10/03/2026	43.30	5.21	33.00	2.81	190	13.00	2470.00	5	2.78	13.90	2483.90
8	Ahmedabad	Patdi	100	25/09/2025	2.00	0.23	16.00	1.36	24	8.00	192.00	171	1.23	210.33	402.33
9	Ahmedabad	Botad	100	20/02/2026	40.64	4.68	34.00	2.89	172	32.50	5590.00	23	2.38	54.74	5644.74
10	Ahmedabad	Dhandhuka	100	31/12/2025	17.00	1.96	17.00	1.45	121	1.20	145.20	74	1.04	76.96	222.16
11	Ahmedabad	Dhrangadhra	100	25/01/2026	6.20	0.71	7.80	0.66	146	11.00	1606.00	49	2.01	98.49	1704.49
12	Ahmedabad	Kapadvanj	100	05/01/2026	2.00	0.23	10.00	0.85	126	15.00	1890.00	69	1.62	111.78	2001.78
13	Ahmedabad	Thasra	100	28/02/2026	19.00	2.19	0.00	0.00	180	0.30	54.00	15	1.20	18.00	72.00
14	Ahmedabad	Mahemdabad	100	31/01/2026	4.00	0.46	3.00	0.25	152	7.40	1124.80	43	1.16	49.88	1174.68
15	Ahmedabad	Mahudha	100	24/01/2026	7.00	0.81	16.00	1.36	145	0.20	29.00	50	0.96	48.00	77.00
16	Ahmedabad	Dholka	100	05/03/2026	19.00	2.21	24.00	2.04	185	9.40	1739.00	10	2.02	20.20	1759.20
17	Ahmedabad	Kheda	100	10/03/2026	6.00	0.69	4.20	0.36	190	3.50	665.00	5	1.11	5.55	670.55
18	Ahmedabad	Bareja	100	10/03/2026	5.00	0.57	3.20	0.27	190	2.80	532.00	5	1.03	5.15	537.15
19	Vadodara	Anklav	100	03/03/2026	1.00	0.12	4.00	0.34	183	3.00	549.00	12	0.98	11.76	560.76
20	Mahesana	Mahesana	100	15/12/2025	64.00	7.36	61.00	5.18	105	21.00	2205.00	90	0.00	0.00	2205.00
Total					**328.32**	**38.34**	**317.38**	**27.00**	**2806**	**191.15**	**25,298.44**	**1094**	**29.61**	**1497.34**	**26,795.78**

Annexure-14

5006

Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported (MT)	Total Legacy Waste Remediated (MT)	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	Total Land Occupied By Legacy Waste (Acre)	Total Land Reclaimed in (Acre)	Geo Codes of Legacy Waste Site	
									Latitude	Longitude
1	Ahmedabad	1	12500000	12500000	0	0.00	45.00	45.00	22.97950	72.56390
2	Surat	1	2519450	2519450	0	0.00	86.00	86.00	21.10020	72.80399
3	Rajkot	1	2079000	1824770	254,230	0.00	40.00	23.00	22.37286	70.85962
4	Vadodara	1	800000	800000	0	0.00	19.00	19.00	22.27776	73.16969
5	Gandhinagar	1	185000	185000	0	0.00	10.00	10.00	23.25107	72.67936
6	Bhavnagar	1	500000	500000	0	0.00	48.00	48.00	23.21300	72.65590
7	Jamnagar	1	178000	142850	35,150	0.00	3.70	2.50	22.48032	70.10606
8	Junagadh	1	586508	491028	95,480	0.43	14.00	11.00	21.45521	70.43738
9	Anand	1	460811	460811	0	0.00	12.35	12.35	22.57930	72.94610
10	Nadiad	1	289275	289275	0	0.00	10.35	10.35	22.71671	72.85026
11	Surendranagar	2	394198	356392	37,806	0.85	15.00	10.00	22.70420	71.68010
12	Mahesana	1	375500	375500	0	0.00	8.00	8.00	23.58906	72.39584
13	Morbi	1	559757	559757	0	0.00	9.00	9.00	22.81510	70.83240
14	Porbandar	1	489500	489500	0	0.00	15.00	15.00	21.60083	69.64770
15	Gandhidham	1	463305	463305	0	0.00	10.00	10.00	23.06620	70.14230
16	Vapi	1	159600	159600	0	0.00	4.00	4.00	20.36520	73.88440
17	Navsari	1	140000	140000	0	0.00	6.00	6.00	20.95693	72.90406
18	Bareja	1	13700	13700	0	1.03	2.72	2.72	22.84467	72.58697
19	Bavla	1	32790	32790	0	5.68	10.00	10.00	22.80324	72.33670
20	Dhandhuka	1	13000	13000	0	1.04	2.50	2.50	22.35424	71.98228
21	Dholka	1	29500	29500	0	2.02	2.50	2.50	22.73859	72.46138
22	Sanand	1	84686	84686	0	15.04	2.45	2.45	23.00276	72.36074
23	Viramgam	1	86467	86467	0	2.20	6.66	6.66	23.12663	72.06427
24	Barvala	1	2450	2450	0	1.04	2.50	2.50	22.15300	71.88501
25	Botad	1	116081	116081	0	2.38	4.00	4.00	22.17473	71.68709
26	Gadhada	1	17000	17000	0	1.51	10.00	10.00	21.96905	71.57035
27	Chakalasi	1	250	250	0	1.18	0.20	0.20	22.66403	72.96139
28	Dakor	1	3720	3720	0	3.04	0.74	0.74	22.76452	73.15917
29	Kanjari	1	6430	6430	0	1.09	1.50	1.50	22.61901	72.91386
30	Kapadwanj	1	53785	51975	1,810	1.62	3.00	1.20	23.02521	73.09749
31	Kathlal	1	250	250	0	3.98	0.20	0.20	22.89458	72.99596
32	Kheda	1	4670	4670	0	1.11	1.00	1.00	22.76589	72.71566
33	Mahemdabad	1	5040	5040	0	1.16	2.10	2.10	22.82529	72.74261
34	Mahudha	1	4228	4228	0	0.96	1.00	1.00	22.82470	72.94287
35	Thasra	1	5475	5475	0	1.20	2.50	2.50	22.81573	73.22412
36	Chotila	1	8924	8924	0	8.17	1.00	1.00	22.42463	71.18959
37	Limbdi	1	16200	16200	0	8.25	6.30	6.30	22.56599	71.76621
38	Dhrangadhra	1	87272	69422	17,850	2.01	6.50	3.50	22.99897	71.48855
39	Patdi	2	21939	21939	0	1.23	1.00	1.00	23.190098	71.807822
40	Thangadh	1	20027	20027	0	1.77	5.00	5.00	22.59363	71.24139
41	Deesa	1	266354	266354	0	6.02	9.00	9.00	24.22558	72.16744
42	Himmatnagar	1	95397	95397	0	3.78	2.50	2.50	23.57550	72.95390
43	Khedbrahma	1	1500	1500	0	1.98	3.00	3.00	24.02429	73.05757
44	Mansa_G	1	68855	68855	0	2.39	4.00	4.00	23.25445	72.37582
45	Talod	1	30251	30251	0	1.16	3.20	3.20	23.37219	72.96407
46	Bayad	1	19500	16570	2,930	2.72	2.00	1.20	23.20169	73.21776
47	Bhabhar	1	30359	30359	0	1.88	5.00	5.00	24.05950	71.59520
48	Chanasma	1	25496	23916	1,580	5.10	4.00	2.00	23.67554	72.10608
49	Dahegam	1	56837	56837	0	2.27	6.40	6.40	23.16381	72.82977
50	Dhanera	1	9600	7500	2,100	6.26	7.00	4.00	24.50278	71.99360
51	Harij	1	20000	14300	5,700	4.11	4.00	1.90	23.68770	71.88612
52	Idar	1	41000	41000	0	1.97	3.00	3.00	23.84659	72.99000
53	Kalol	1	271000	223723	47,277	2.78	6.24	1.00	23.24221	72.46438
54	Kheralu	1	13000	5000	8,000	4.65	2.30	0.00	23.87791	72.61367
55	Modasa	1	157254	157254	0	15.40	4.90	4.90	23.48746	73.29676
56	Palanpur	1	362000	316768	45,232	7.18	3.00	0.50	24.17871	72.45035

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Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported (MT)	Total Legacy Waste Remediated (MT)	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	Total Land Occupied By Legacy Waste (Acre)	Total Land Reclaimed in (Acre)	Geo Codes of Legacy Waste Site	
									Latitude	Longitude
57	PATAN_GU	1	295620	216960	78,660	3.29	20.00	13.33	23.82353	72.10162
58	Prantij	1	13349	13349	0	1.64	1.50	1.50	23.46060	72.83970
59	Radhanpur	1	24500	20000	4,500	7.31	12.00	10.00	23.81994	71.60163
60	Siddhpur	1	31000	31000	0	2.11	10.00	10.00	23.92379	72.40350
61	Thara	1	10118	10118	0	5.14	4.00	4.00	23.96930	71.82010
62	Tharad	1	86148	86148	0	1.98	7.14	7.14	24.40835	71.62116
63	Vadali	1	12109	12109	0	1.61	4.00	4.00	23.92643	73.01346
64	Vijapur	1	30451	23451	7,000	1.63	1.50	0.50	23.56073	72.75978
65	Visnagar	1	23630	23630	0	5.47	2.00	2.00	23.69000	72.55000
66	Kadi	1	104278	104278	0	1.93	4.00	4.00	23.31356	72.32407
67	Unjha	1	35450	35450	0	2.05	10.00	10.00	23.79088	72.42032
68	Vadnagar	1	8300	8300	0	1.79	2.00	2.00	23.80900	72.62320
69	Bharuch	1	251511	251511	0	7.94	4.00	4.00	21.62144	73.04615
70	Amod	1	7000	7000	0	9.23	1.00	1.00	21.99277	72.85201
71	Jambusar	1	16341	11153	5,188	16.48	2.00	1.00	22.01636	72.78830
72	Ankleswar	1	133500	133500	0	2.49	3.00	3.00	21.62476	72.97493
73	Rajpipla	1	12870	9491	3,379	13.49	2.00	1.00	21.87686	73.51024
74	Bilimora	1	5050	99	4,951	15.40	2.00	0.85	21.19107	72.83671
75	Gandevi	1	9746	9746	0	1.37	1.00	1.00	20.82278	72.99702
76	Kadodara	1	500	500	0	1.60	1.00	1.00	21.10801	73.09800
77	Tarsadi	1	8000	8000	0	14.57	2.00	2.00	21.46094	72.94346
78	Mandvi	1	35511	35511	0	7.83	2.00	2.00	21.26112	73.29952
79	Bardoli	1	62712	62712	0	4.20	3.00	3.00	21.10801	73.09800
80	Vyara	1	42730	42730	0	3.08	4.00	4.00	21.11690	73.39670
81	Songadh	1	15000	15000	0	1.45	1.00	1.00	21.17738	73.85547
82	Umargam	1	13047	13047	0	1.26	2.00	2.00	20.19724	72.76033
83	Valsad	1	145343	81695	63,648	43.06	7.00	2.10	20.62726	72.94096
84	Pardi	1	12192	12192	0	1.20	3.00	3.00	20.49310	72.94662
85	Dharampur	1	18070	18070	0	1.70	1.00	1.00	20.52197	73.17137
86	Anklav	1	1350	1210	140	0.98	4.00	0.00	22.37220	72.98810
87	Balasinor	1	15462	13412	2,050	2.04	8.60	7.50	22.97016	73.32939
88	Boriavi	1	22432	22432	0	1.18	1.00	1.00	22.61874	72.95252
89	Borsad	1	111360	111360	0	7.86	2.50	2.50	22.41626	72.89133
90	Chhota Udaipur	1	44705	44705	0	1.48	3.24	3.27	22.28428	74.02083
91	Dabhoi	1	29898	29898	0	1.80	2.71	2.71	22.72152	73.15256
92	Dahod	1	174000	174000	0	5.31	6.00	6.00	22.82250	74.27214
93	Devgadbaria	1	21400	21400	0	1.70	3.50	3.50	22.69875	73.89868
94	Godhra	1	48000	48000	0	31.23	7.00	7.00	22.74790	73.58729
95	Halol	1	131250	109250	22,000	3.90	10.00	6.40	22.49740	73.48260
96	Jhalod	1	42511	25511	17,000	1.72	4.00	1.00	23.10185	74.16179
97	alol (Panch Maha	1	66777	66777	0	1.33	3.24	3.24	22.59225	73.45606
98	Karjan	1	2239	2239	0	1.74	2.47	2.47	22.06358	73.10673
99	Khambhat	1	99200	99200	0	1.38	2.80	2.80	22.31876	72.60159
100	Lunawada	1	73899	73899	0	5.83	2.00	2.00	23.09018	73.61577
101	Ode	1	100	100	0	1.12	0.50	0.00	22.62309	73.12337
102	Padra	1	26222	26222	0	2.53	7.52	7.52	22.20123	73.11660
103	PETLAD	1	56378	56378	0	2.65	5.50	4.00	22.46702	72.81329
104	Santrampur	1	44047	44047	0	1.34	2.56	2.56	23.20122	73.89467
105	Savli	1	12893	12893	0	1.21	2.00	2.00	22.56178	73.22000
106	Shehera	1	65361	65361	0	1.38	2.56	2.56	22.93842	73.65342
107	Sojitra	1	108	108	0	1.03	1.23	1.23	22.53570	72.74247
108	Umreth	1	20260	20260	0	2.23	2.00	2.00	22.69320	73.10594
109	Vaghodiya	1	3785	0	3,785	9.40	0.50	0.00	22.32206	73.41815
110	Amreli	1	141990	141990	0	67.08	4.00	4.00	21.57860	71.21890
111	Babra	1	5497	5497	0	2.11	2.00	2.00	21.86036	71.31439
112	Bagasara	1	8815	8815	0	6.67	2.82	2.82	21.48945	70.92509

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Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported (MT)	Total Legacy Waste Remediated (MT)	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	Total Land Occupied By Legacy Waste (Acre)	Total Land Reclaimed in (Acre)	Geo Codes of Legacy Waste Site	
									Latitude	Longitude
113	Chalala	1	2130	2130	0	2.62	3.00	3.00	21.43759	71.16343
114	Damnagar	1	3764	3764	0	0.98	1.50	1.50	21.69458	71.53177
115	Jafrabad	1	275	275	0	1.18	2.00	2.00	20.85592	71.33983
116	Lathi	1	5820	5820	0	2.16	6.00	6.00	21.71459	71.38188
117	Rajula	1	17200	17200	0	5.53	5.00	5.00	21.04694	71.43800
118	Savarkundla	1	10826	10826	0	11.46	14.02	14.02	21.28843	71.29562
119	Gariadhar	1	10404	10404	0	5.53	10.00	10.00	21.51680	71.57410
120	Mahuva	1	89370	89370	0	5.45	2.50	2.50	21.08000	71.78000
121	Palitana	1	4534	4534	0	14.40	4.26	4.26	21.51575	71.84103
122	Sihor	1	80000	34660	45,340	15.40	5.00	2.50	21.72181	71.98120
123	Talaja	1	37320	37320	0	6.90	5.00	5.00	21.33091	72.01317
124	Vallabhipur	1	2229	2229	0	4.13	9.53	9.53	21.88990	71.88521
125	Kodinar	1	11900	11900	0	2.55	7.00	7.00	20.79555	70.76811
126	Sutrapada	1	10917	10917	0	8.33	6.00	6.00	20.84208	70.47578
127	Talala	1	3217	3217	0	4.68	1.20	1.20	21.06000	70.53980
128	Una	1	8892	8892	0	15.87	2.50	2.50	20.82550	71.04160
129	Veraval	1	329806	329806	0	49.84	9.00	9.00	20.90950	70.36210
130	Bantwa	1	2133	2133	0	2.74	0.50	0.50	21.49794	70.07437
131	Chorvad	1	1648	1648	0	2.66	10.00	10.00	21.00533	70.22417
132	Keshod	1	20024	20024	0	1.76	1.00	1.00	21.31368	70.28540
133	Manavadar	1	16207	16207	0	3.49	7.00	7.00	21.49341	70.12391
134	Mangrol	1	7160	7160	0	14.16	2.00	2.00	21.08990	70.13015
135	Vanthali	1	2736	2736	0	4.38	2.50	2.50	21.48780	70.31906
136	Visavadar	1	3218	3218	0	6.36	0.50	0.50	21.32117	70.74180
137	Dhari	1	0	0	24,500	7.12	0.50	0.00	21.33049	71.02527
138	Gondal	1	101201	101201	0	11.49	1.93	1.93	21.94144	70.79358
139	Jetpur	1	157307	125776	31,531	2.40	22.00	18.00	21.75640	70.65286
140	Dhoraji	1	20723	20723	0	9.87	2.00	2.00	21.74281	70.41498
141	Upleta	1	10505	10505	0	2.61	6.54	6.54	21.73199	70.29183
142	Jasdan	1	9860	9860	0	7.52	2.00	2.00	22.00907	71.22728
143	Bhayavadar	1	28607	28607	0	4.34	2.50	2.50	21.83811	70.23341
144	vankaner	1	26500	26500	0	4.67	1.00	1.00	22.62738	70.97638
145	Halvad	1	45387	40387	5,000	4.64	6.00	4.00	23.02273	71.19094
146	Maliya-Miyana	1	17350	15000	2,350	4.32	2.00	0.90	23.01480	71.18390
147	Tankara	1	17350	0	17,350	5.54	2.20	0.00	22.75128	70.74080
148	Dhrol	1	15400	15400	0	8.39	2.00	2.00	22.58252	70.41027
149	Jamjodhpur	1	49486	45659	3,827	4.86	2.00	0.70	21.87741	70.02169
150	Kalavad	1	18012	8512	9,500	10.74	1.00	1.00	22.21623	70.36020
151	Sikka	1	19665	10928	8,737	11.30	1.50	0.00	22.43727	69.83129
152	Okha	1	25423	2183	23,240	23.04	5.00	0.59	22.43991	69.04915
153	Dwarka	1	5000	5000	0	1.64	1.20	1.20	22.24214	68.99195
154	Khambhaliya	1	106000	18085	87,915	3.59	16.00	0.00	22.21648	69.71793
155	Salaya	1	6420	3210	3,210	4.29	0.50	0.00	22.30544	69.59026
156	Bhanvad	1	13120	120	13,000	6.07	2.00	0.00	21.95390	69.78770
157	Jamraval	1	550	400	150	4.61	1.00	0.50	21.90632	69.45966
158	Ranavav	1	1019	1019	0	7.10	1.00	1.00	21.67400	69.75990
159	Kutiyana	1	700	600	100	4.49	1.00	0.50	21.64450	69.98460
160	Bhuj	1	249997	219159	30,838	4.24	27.00	9.00	23.26655	69.69723
161	Anjar	1	172980	146602	26,378	2.44	5.80	1.12	23.11967	70.05204
162	Mandvi	1	152912	138655	14,257	2.04	2.00	1.40	22.84586	69.32626
163	Bhachau	1	2006	1075	931	15.17	2.50	1.00	23.28030	70.33890
164	Rapar	1	16800	16800	0	5.80	10.00	10.00	23.56630	70.64770
165	Mundra borai	1	59695	9695	50,000	12.81	3.00	1.00	22.84546	69.71668
166	Nakhatrana	1	1856	1856	0	3.46	0.50	0.50	23.36315	69.27148
167	Karamsad	1	26636	26636	0	0.00	2.00	2.00	22.53167	72.81638
168	Bopal-Guma	1	232000	232000	0	0.00	4.30	4.30	23.02040	72.58580

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Sr No	Name of ULB	Number of legacy waste dump sites	Total Legacy waste Reported (MT)	Total Legacy Waste Remediated (MT)	Present Quantity of Legay Waste (MT)	Daily legacy waste being added as unprocessed waste (MT)	Total Land Occupied By Legacy Waste (Acre)	Total Land Reclaimed in (Acre)	Geo Codes of Legacy Waste Site	
									Latitude	Longitude
169	Bodeli	1	0	0	51,106	12.35	0.53	0.00	22.26580	73.71871
170	Tarapur	1	0	0	16,876	14.40	0.68	0.00	22.48491	72.65746
171	Bechraji	1	0	0	38,500	13.33	0.45	0.00	23.49900	72.03690
		173	**298.08 Lakh MT**	**286.67 Lakh MT**	**12.72 Lakh MT**	**923.36 MT**	**974.34 Acre**	**826.06 Acre**		

Annexure-15

Original Application No. 606/2018

Identification of
3 Model Town & 3 Model Cities

1. Surat Municipal Corporation

Dy. Commissioner (D.)
(Health & Hospital)
Surat Municipal Corporation

Mahanagar Seva Sadan,
Muglisara, Surat - 395 003.
exen.swm@surat municipal.org
Visit us at www.suratmunicipal.gov.in

TO WHOMSOEVER IT MAY CONCERN DNG/ENV/OUT/494
Date 16/03/2026

1. Surat City :

- Achieved **100% door to door collection of municipal solid waste** and 100 % waste **segregation** at the household level. SMC has initiated the concept of **"One Zone - One Agency"** under the provision of Swachh Bharat Mission.
- The Corporation has a closed body **E-vehicle** BOGCV (Battery Operated Garbage Collection Vehicle) which is used for primary waste collection from roadside dustbins, underground dustbins and nuisance sites in Surat city.
- **100%** scientific processing of wet, dry, sanitary, and domestic hazardous waste.
- The city processes Approx 2400 to 2600 tons of solid waste per day through scientific treatment facilities.
- Under India Smart Cities Award-2020 Consent Surat MC achieved below mentioned awards:
  - **1st award in "Overall Winner"**
  - **1st award in "Round one" round wise recognition.**
  - **2nd award in "Urban Mobility Project Dynamic Scheduling of Buses"**
  - **2nd award in "Built Environment Project Canal Corridor"**
  - **3rd award in "Integrated and Sustainable Water Supply System".**
  - **3rd award in "Sanitation Project Conservation through Treated Wastewater".**
- Also, Surat Corporation awarded **"4 Star rating"** under Climate Smart Cities Assessment Framework.
- Best Performing City For showing great momentum in Project Implementation under Smart Cities Mission.
- Surat becomes the **"2nd Best performing city in Municipal Performance Index"- MPI** released by Ministry of Housing and Urban Affairs, Government of

Dy. Commissioner (D.)
(Health & Hospital)
Surat Municipal Corporation

Mahanagar Seva Sadan,
Muglisara, Surat - 395 003.
exen.swm@surat municipal.org
Visit us at www.suratmunicipal.gov.in

India on **4th March, 2021** and **5th Best City – EoL** Based on Ease of Living which evaluates the quality of life

- Received 1st Prize in 5th National Water award for best water management in best Urban local body.
- Fastest Growing City Globally Oxford Economic's Global Cities 2030 Report
- 1st Data Maturity Assessment Framework Cycle 2 Among 100 Smart Cities
- 1st Climate Smart Cities Assessment Framework 2.0 Among 126 Cities
- Achieved **ODF++ certification** under Swachh Bharat Mission.
- Achieved **Water+ Certification** for 100% treatment and reuse of wastewater.
- Achieved **7-Star Garbage Free City** rating under the Garbage Free City Protocol.
- Ranked **top in the Super Swachh League category of cities with population above 10 lakh** in Swachh Survekshan 2024.
- Ranked No. 1 in (> 10 lakh population) 2023-24 & Ranked No. 3 in (> 10 lakh population) **National Clean Air City in Swachh Vayu Survekshan 2024-2025**.
- **Around 2500 MT/Day (1500 MT Wet + 1000 MT Dry)** capacity of Centralized Municipal Solid Waste Processing Plant has been commissioned at the Khajod Final Disposal site Plant is Operational
- **Construction & Demolition (C&D) waste processing plant** with capacity of about **300 TPD** is operational.
- **Plastic Waste Processing and Recycling Plant** with capacity of about **200 TPD** is functional.
- **6 TPD sanitary and domestic hazardous waste** processing plant is operational.
- **1 TPD E-Waste processing plant** is operational.
- Surat Municipal Corporation has established **8 Mechanized Material Recovery Facilities (MRF)** with a capacity of **260 metric tonnes per day** for segregation and recycling of dry waste.
- SMC has installed **50 TPD Bio-methanation plant, 100 TPD Bio-CNG plant and decentralized waste processing units** for organic waste management.

5014

Dy. Commissioner (D.)
(Health & Hospital)
Surat Municipal Corporation

Mahanagar Seva Sadan,
Muglisara, Surat - 395 003.
exens wm@ surat municip l.org
Visit us at www.suratmunicip l.gov.in

- Garden waste is processed through 80 nos. Organic Waste Converter (OWC) machines installed in city gardens.
- Surat Municipal Corporation operates **Mechanized Drainage Cleaning Machines** for effective cleaning of city drains.
- **Mechanized road sweeping and night sweeping** carried out across the city to maintain cleanliness.
- **Bio-mining of waste** at landfill sites has been implemented to make the city landfill-free.
- Strict implementation of **Solid Waste Management (SWM) and Plastic Waste Management (PWM)** Bye-laws.
- Promotion of **electric and CNG-based waste collection vehicles** to reduce emissions.
- Achieved ODF++ Certificate (All households have individual toilets and all public toilets are equipped).
- Centralized Public **Grievance Redressal** System ensuring **100%** complaint resolution within **SLA** timelines.
- Modern **115 MLD** sewage recycling plant is functional treat water.
- Extensive use of **treated wastewater for industrial and landscaping purposes**.

16/3/2026

Dy. Commissioner (D.) (H. & Ho.)
Surat Municipal Corporation

2. Rajkot Municipal Corporation

5016

Rajkot Municipal Corporation
Solid Waste Management
Room No.3, Third Floor, Dr. Ambedkar Bhavan,
Dhebar Road, Rajkot-360 001

SWACHH SURVEKSHAN 2025-26

Rajkot Municipal Corporation

- Achieved **100% door to door collection** and waste **segregation** at household level.
- **100%** of wet, dry, sanitary hazardous and domestic hazardous waste processing has been achieved.
- Plastic Waste processing and recycling plants (MRFs) of **40 TPD**.
- E-Waste Plant (3RD PARTY) with segregation of it and then it will supply to recycler.
- During this quarter (Jan-March 2026) **25000 MT** legacy waste was remediated.
- Also, **Mechanized drainage cleaning** performs with Jetting Machine-18 no's, Duct. Rickshaw-30 nos, and Dewatering Pump- 20 nos.
- Achieved "**Water +"** (All households have individual toilets, and all public toilets are equipped).
- **100%** Centralized Public Grievance is Resolved within SLA (Service level benchmark) Timeline.
- SWM / PWM Byelaws are strictly implemented by ULB.
- In Rajkot Corporation, Night sweeping is carried out using 18 mechanised sweeper machines.
- City has achieved **"3 Star"** in Garbage Free Protocol of **Year 2024** held by GoI.

Dedicated Vehicle for Flower Waste Collection - Rajkot city has designated a special vehicle for collecting flower waste, which travels across the city to gather flowers. This initiative not only keeps the city clean but also ensures proper disposal of flower waste. The vehicle collects flower waste from various parts of the city and disposes of it appropriately.

E-Vehicle for E-Waste Collection - Rajkot city has introduced an e-vehicle for collecting e-waste, which visits households upon request. This initiative ensures proper disposal of e-waste and helps keep the city free from electronic waste. Residents can easily deposit their e-waste, and it will be disposed of properly.

5017

Rajkot Municipal Corporation

Solid Waste Management

Room No.3, Third Floor, Dr. Ambedkar Bhavan,
Dhebar Road, Rajkot-360 001

SWACHH SURVEKSHAN 2025-26

Rajkot City: 100% Door-to-Door Collection and Source Segregation Initiative - Rajkot city has taken a significant step towards achieving cleanliness by implementing 100% door to-door collection in all 18 wards. The city has deployed 585 vehicles to collect waste from households.

- Fleet strength increased from 380 to 585 GPS-enabled tipper vans.

- GPS-based monitoring system implemented for all vehicles.
- More than 12,000 Points of Interest (POIs) monitored daily to ensure 100% coverage

Rajkot City's Waste Management Initiative - Rajkot city is set to enhance its waste management capabilities with the introduction of two Material Recovery Facilities (MRFs).

- 2 MRFs, each with a capacity of 150 TPD, are scheduled to become operational in April.
- An additional 150 TPD facility is expected to be operational by May.

RRR Centers and RRR Rath Initiative - Rajkot Municipal Corporation has established 6 Reduce, Reuse, Recycle (RRR) centers and deployed mobile RRR Rath to collect waste from wards.

-The collected items like shoes, toys, books, and clothes are then distributed to the underprivileged.

Rajkot Municipal Corporation's Waste Remediation Efforts

Rajkot Municipal Corporation (RMC) has made significant progress in waste remediation, with the following achievements:

- Completed Remediation: 16.5 lakh MT of waste remediated

- Ongoing Remediation: 7.5 lakh MT of waste currently under remediation process

Public Sanitation and Toilets

A total of 115 Public toilets existing in Rajkot city; 4 Aspirational Toilets were inaugurated on World Toilet Day, while 1 is currently under construction.

The revised target for Pink Toilets is 8, which are presently at planning stage.

5018

Rajkot Municipal Corporation

Solid Waste Management

Room No.3, Third Floor, Dr. Ambedkar Bhavan,
Dhebar Road, Rajkot-360 001

SWACHH SURVEKSHAN 2025-26

Rajkot Municipal Corporation's C&D Waste Management Facility

Facility Capacity: 50 TPD (Tons Per Day) C&D waste processing facility

Collection Network: 6 strategically located collection centers across the city

Efficient Logistics: Dedicated vehicles for transportation of C&D waste from collection centers to processing facility

Segregation: Initial segregation at collection centers to separate recyclable materials

Processing: Advanced mechanical processing (crushing, sieving) to produce recycled aggregates

Product Utilization: Recycled products used in construction projects, road development, and other municipal works

Environmental Impact: Reduces landfill burden, conserves natural resources, and promotes sustainable urban development

Date 13/3/2026

પર્યાવરણ ઈજનેર,
સોલીડ વેસ્ટ મેનેજમેન્ટ
રાજકોટ મહાનગરપાલિકા

Signature:

Designation: Environmental Engineer

Rajkot Municipal Corporation

3. Vadodara Municipal Corporation

VADODARA MUNICIPAL CORPORATION

Khanderao Market Building
Rajmahel Road
Vadodara 390 001.

☎ P.B.X. :2433116, 2433118
2433388, 2433666
FAX NO.: (0265) 2433060

Solid Waste Management
Vadodara Municipal Corporation
Date: 13/03/2026

Vadodara City:

- Achieved **100% door to door collection**
- **100%** of wet, dry, sanitary hazardous and domestic hazardous waste processing has been achieved.
- Under India Smart Cities Award-2020 Consent Vadodara Corporation "**1st award achieved for Governance project GIS"** category.
- Vadodara Corporation awarded "**4 Star rating**" under Climate Smart Cities Assessment Framework.
- **C&D Waste Processing Plant** established at Atladara with a design capacity of **250 TPD.**
- **Plastic Waste** processing and recycling plant of **200 TPD**.
- Vadodara Municipal Corporation has **50 MT MRF facility**.
- 350 TPD Capacity of **Bio methanation plant** at VMD-RIL and 5 TPD at Gajarwadi
- **Waste Processing Facility** at Makarpura SLF (R.S. No. 346) with a **capacity of 1500 TPD.**
- In all VMC garden there are 12 nos. of OWC machine to process garden waste.
- **4 RRR centers** and **4 mobile RRR units** to collect reusable items and promote Reduce–Reuse–Recycle under Swachh Bharat Mission.
- In SS-2024, Vadodara Corporation achieved "**Water+"** and **"3 star"** rating certification.
- **100% Centralized Public Grievance** is Resolved within SLA (Service level benchmark) Timeline.
- SWM / PWM Bye-laws are strictly implemented by ULB.
- **Night sweeping** is carried out.

Environment Engineer
Solid Waste Management Department
Vadodara Municipal Corporation

4. Petlad Nagarpalika

5022

ટેક્સ ભરો ત્યારથી.... અને ફરો વટથી...

પેટલાદ નગરપાલિકા
પેટલાદ

Clean City | Green City | Develop City

आज़ादी का अमृत महोत्सव
हर घर तिरंगा
13-15 अगस्त 2022

પ્રમુખ : 9727 739 383

ચિફ ઓફિસર : 9727 739 381

પોસ્ટ બોક્સ નં. : ૧, પેટલાદ Ph. : 02697 224440 e-mail : np_petlad@yahoo.co.in
Tel/Fax : 02697 224101

જા. નં. : PMP/ CO/P.P/ 2025-26 તારીખ : 13/03/2026

Petlad Town:

- Achieved **100% door to door collection**
- **98%** of wet, dry, sanitary hazardous waste **processing** has been achieved.
- COVID-19 waste collected in separate yellow box and processing as per Ministry guideline. Distribute **Triple layered Mask, Sanitizer bottle** and aware to all citizen.
- **93% Centralized Public** Grievance is Resolved within SLA (Service level benchmark) Time line.
- City segregated all C&D waste at Processing plant area and utilize in filling law lying area in city.
- **"Mechanized Drainage Cleaning"** by using Jetting Machine.
- **Petlad Municipality also selected in Janaagrah City Governance Award 2020 in the Best Municipality category in Decentralized Solid Waste Management .**
- **In Swachhta Survekshan-2020 city achieved first awards in "Innovation and Best Practices" Category population between (50,000 to 1 lakh) in west Zone.**
- Also, Night sweeping is carried out in city area.
- SWM / PWM Bye-laws are strictly implemented by ULBs.

Chief officer
Petlad Nagar Palika

5. Vyara Nagarpalika

5024

" સ્વચ્છ – સુંદર – સુવિધાયુક્ત વ્યારા "
વ્યારા નગરપાલિકા
વ્યારા– ૩૯૪ ૬૫૦, જિ.તાપી.
VYARA NAGARPALIKA
VYARA- 394 650, DIST-TAPI.
Off. 091-2626-222022,221322 (O) Fax : 221015, Chief Officer : (R) 220091, Email : vyaranagar@yahoo.co.in
(O) Swimming Pool : 225176, (O) Senior Citizen Club : 220643, (O) Water Works –Fire Fighter : 220101

તા:૧૩/૦૩/૨૦૨૬

Vyara Town:

- Achieved **100% door to door** collection
- **97%** of wet, dry & sanitary hazardous waste **processing** has been achieved and **cleared dumpsite**.
- **Garbage Free City Protocol Vyara town achieved "1 (One) Star" award and now, apply for "3 Star" certificate".**
- **"Mechanized Drainage Cleaning"** by using Jetting Machine.
- For Construction and Demolition waste city has segregated waste in different categories and utilize for filling low lying area in city and other construction work.
- City Performing two types sweeping in residential area as well as in commercial area.
- Achieved **ODF+ Certificate** and applied for ODF++ certificate (All households have individual toilets and all public toilets are equipped).
- Achieved **Water+ Certificate** in Swachh Survekshan 2024 (All sewage and wastewater generated in the Town is safely collected, treated, and disposed of as per the prescribed standards).
- 90% Centralized Public Grievance is Resolved within SLA (Service level benchmark) Time line.
- Also, Night sweeping is carried out in city area.
- SWM / PWM Bye-laws are strictly implemented by ULBs.
- Completely solid waste is treated through most innovative eco-friendly various treatment plants.
- **Vyara Town Selected "Semi-Finalist Skoch Order of Merit" award-2020 for "Transformation of Dumpsite into resource recovery station based on zero waste – No landfill" category.**
- Sorted plastic waste, including multilayered and other non-recyclable plastics, is processed to produce **RDF pellets**
- Completely zero waste- no discharge of any residual waste.
- Re-use single use plastic and sell it to agency and manufacturing various product like bench, chair etc.

Chief officer
Vyara Nagarpalika

6. Bagasara Nagarpalika

બગસરા નગરપાલિકા
બગસરા (જિ. અમરેલી)
Email : np_bagsara@yahoo.co.in
ફોન : (૦૨૭૯૬) ૨૨૧૦૧૮/૨૨૨૦૦૨

તા.૧૩/૦૩/૨૦૨૬

Bagsara City Town:

1. Achieved **90% door to door collection** and waste segregation at household level.
2.City Performing Two Times Sweeping in Comercial And As well As In Residential Area.
3. City has achieved **"3 Star Certificate" in Garbage Free Protocol of Year 2020** held by GoI.
4. **Achieved ODF++ status (2024-25) Apply For WATER +(2025-26),** all households have individual toilets and all public toilets are equipped.
5**. "Mechanized Drainage Cleaning"** by using Jetting Machine.
6.City all **GVP (Garbage Vanurable Point)** and doing plantation work Under progress for make healthy environment.
7.**100% Centralized Public Grievance is Resolved within SLA** (Service level benchmark) Time line.
8. **SWM/PWM Bye-laws** are strictly implemented by ULBs.
9. Bagasara Nagarpalika **Vermi Compost Plant (VCP) ,Dry West Plant(MRF)**, plant Functional.
10. Also, **Night sweeping** is carried out in city area.
11. **STP** Capacity 5.9 MLD Fully Fuctional Now.
12.Nirmal Gijarat **Iconic Road** Completed In (2024-2025).

NAGARPALIKA BAGASARA GUJARAT DIST.AMRELI

ચીફ ઓફિસર
બગસરા નગરપાલિકા